

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI
ORIGINAL APPLICATION NO. 21 OF 2024

Shailesh Sahoo

...Applicant

VERSUS

State of Odisha and Ors.

...Respondents

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N.D.H.: 20.08.2024

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SPCB, ODISHA
Respondent No.5

Through



MANORANJAN PAIKARAY
Advocates for the Respondent No.5
(State Pollution Control Board, Odisha)
Chamber No.5, R.K. Garg Block, Tilak Marg,
Supreme Court of India, New Delhi – 110001
Cell: +91-9717666296

New Delhi
Date: 17.08.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI

ORIGINAL APPLICATION NO. 21 OF 2024

16 AUG 2024

IN THE MATTER OF:

Shailesh Sahoo

...Applicant

VERSUS

State of Odisha and Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF THE
RESPONDENT NO. 5 (STATE POLLUTION
CONTROL BOARD, ODISHA)**

I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam Kailasam aged around 56 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.5 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD.NO.ON-71/2009
 PH-9437627119 (M)

2. That this Hon'ble Tribunal on the basis of the e-mail sent by the applicant has registered a case vide OA No.21/2024 and in the order dtd.19.02.2024 at para-4 has been pleased to constitute a joint committee to verify the factual position and suggest remedial action comprising of the representative of Central Pollution Control Board, Integrated Regional Officer, MoEF&CC, Bhubaneswar, Odisha, Principal Secretary, Water Resources Department, Odisha, Odisha State Pollution Control Board and the District Magistrate, Cuttack and directed to visit the site, look into the grievances of the applicant, associate the applicants and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action to the concerned authorities. The R-5 Board has been declared as the Nodal Body for coordination and compliance. In the order, it is also directed that the matter will appear before the EZB, Kolkata on 23.04.2024. A copy of the order dtd.19.02.2024 is annexed to this affidavit and marked as ANNEXURE – R5/A.
3. That the matter was transferred to the EZB, Kolkata and registered as OA No.57/2024/EZ which was taken up for hearing on 23.04.2024 and disposed of with an observation that the record be placed before the Hon'ble Chairperson, NGT, New Delhi for

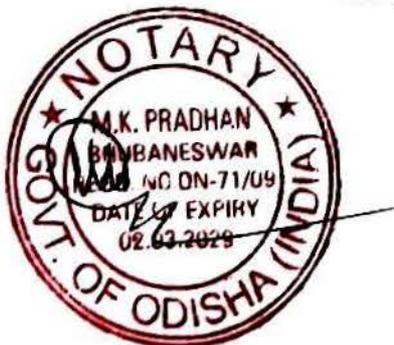


necessary orders / placing before some other bench. Copy of the order dtd.23.04.2024 of the Hon'ble NGT, EZB, Kolkata passed in OA No.57/2024/EZ is annexed to this affidavit and marked as **ANNEXURE – R5/B.**

4. That it is further humbly submitted that the matter was taken up for hearing by the PB, New Delhi on 22.05.2024 wherein at para-5, the joint committee constituted by this Tribunal vide order dtd.19.02.2024 has been directed to submit its report before this bench within two months. A copy of the order dtd.22.05.2024 is annexed to this affidavit and marked as **ANNEXURE – R5/C.**

5. That in compliance to the order dtd.19.02.2024 read with 22.05.2024, the joint committee constituted by the Hon'ble Tribunal after visiting the site has submitted the report. Copy of the said report along with its annexures is annexed to this affidavit and marked as **ANNEXURE – R5/D Colly.**

6. That the R.No.5 Board is filing this affidavit in compliance to order dtd.19.02.2024 read with 22.05.2024 of this Hon'ble Tribunal passed in the aforesaid OA.



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON-71/2009
 PH-9437627119 (M)

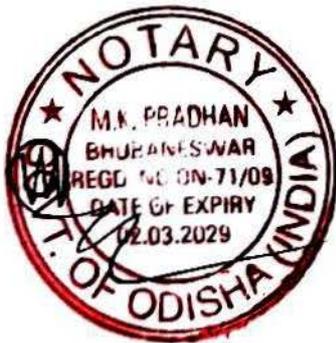
7. That the Respondent No.5 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary for proper adjudication of this case.
8. That the annexures annexed to the present affidavit are true and correct copies of their originals.
9. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.


DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 16th day of August, 2024.



SWORN BEFORE ME

MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON-71/2009
 PH-9437627119 (M)


DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

ANNEXURE-R5/A

Item No.3

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid V.C. Option)

Original Application No. 21/2024

Shailesh Sahoo

...Applicant

Versus

State of Odisha & Ors.

...Respondents

Date of hearing: 19.02.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None for the Applicant.

Application is registered based on a letter petition received by email.**ORDER**

1. Mr. Shailesh Sahoo has sent by email the present letter petition to this Tribunal, which has been treated and registered as O.A. No. 21/2024.
2. The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:-

X

X

X

X

"1. That the RIVER MAHANADI is the LIFE LINE of ODISHA & in Cuttack City it has ordained a Divine Importance & Significance like that of the HOLY GANGA in its whole Stretch.

2. That, the RIVER MAHANADI CATCHMENTS/Corridors, BARRAGE WALL, BOUNDARY WALLs are grossly OBSTRUCTED/ENCROACHED upon & ILLEGALLY CONSTRUCTED WITH Series of illegal constructions & boundaries after NAYA BAZAR areas under CHAULIAGANJ POLICE STATIONS & this has more provocatively violated by many Local People under CRRi Police Statios under NAYA BAZAR BLOCK of Cuttack City under the Twin City Commissionerate Jurisdictions by series of local Persons who are taking advantage of the Govt Complacency and LACs

-2-

of Corruptions/Bribes to the Local PS, to the Tahsildar, to the BDO, the SUB REGISTRAR Office, Cuttack resulting which they are just enjoying over MAHANDI RIVER BED which will take an ugly TURN if not SAVED from now

3. That, the Situation in this STRETCH will turn into this Year's DELHI_PUNJAB_HIMACHAL & UTTARAKHAND FLOOD type situation unless until all illegal constructions & illegal VENDING/SELLING of MAHANADI RIVER LANDs are totally DECLARED AS NGT AREAS with a Direction that no RESIDENTIAL & Commercial activity is allowed in this stretch of MAHANDI because only due to series of Encroachments, illegal constructions on and over the RIVER BED, WATER BODIES & by making destruction of the WATER STREAMs the situations are getting ALARMING like that of DELHI_PUNJAB_HIMACHAL & UTTARAKHAND.

4. That, the COMMISSIONER CUTTACK MUNICIPAL CORPORATION(CUTTACK), CHAIRMAN (CUTTACK DEVELOPMENT AUTHORITY, CDA) are totally Deaf & Dumb over the issue as they are getting sizable income from those areas as the areas is little illiterate & village & Panchayat level areas; resulting which the GOVT AUTHORITIES are having hand in gloves with the LAND MAFIAs of the areas and they are also falsely implicating many local people of the areas by which the locals are also taking law into their own hands and are taking advantage of series of illegal constructions with the impression of getting lacs of income but the GOD FATHERs are the Kings who are Exploiting the poor locals/ SC STs 7 Brahmins.

5. That, the the areas of KANHEIPUR, BHOGAMBA, BHADIMULA, CRRIGATI ROUT PATNA, DIHA SAHI upto BIRIBATI under NAYA BAZAR BLOCK & under CRRI Police Stations of Cuttack District are grossly affected by this Illegal constructions/Encroachments and the Local MLA of BIJU JANTA DAL (BJD) Mr Souvik Biswal is also supporting People to encroach MAHANDI RIVERs and take LANDs into their own hands as they Wish because this is his Assembly Constituency under Cuttack-Choudwar MLA Seat.

PRAYER

Therefore Mylord, this is sincerely requested that as the BJD Govt in Odisha and all the Govt officials are just run their Office on DAILY CORRUPTIONS & FALSE CASES, it is very difficult to get Justice in Open Courts, therefore We sincerely Wish yours esteemed offices to take SUO_MOTTU cognizance of the issue on urgent basis & kindly made an ON SPOT VISIT by the NGT CENTRAL TEAM and issue Notices to the

1. BOGUS COMMISSIONER of CMC, Cuttack, 753001
2. The BOGUS COLLECTOR-cum-DM, Cuttack 753002
3. The Corrupt CDA Chairman, 753012
4. The BDO, NAYA BAZAR BLOCK, Cuttack 753004
5. The Corrupt SUB REGISTRAR, Cuttack-753002 to give a FACT FINDING REPORT within 7 days apart from the NGT's OWN REPORT.

Sir, The majority of the People of the above mentioned areas will be greatly obliged and will get a shy of relief if NGT BANs all sorts of illegal constructions in the MAHANADI RIVER BED BOUNDARY Areas and by TERMINATING some of the TOP Officials out of these

-3-

Departments & Offices, which will give a good precedent that People of Cuttack's KANHEIPUR NAYABAZAR CRR I BHADIMULA etc got a respite from TENSIONS and with the INTERVENTION of NGT, the MAHANADI got SAVED from EROSION/MIS_UTILISATION & POLLUTION as the level of Corruption & MUSCLE POWER has increased to such extent in Odisha that it is very difficult to say any thing against the Ruling BJD State Govt of Odisha.

X X X X"

3. *Prima facie* the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

4. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Pollution Control Board, Integrated Regional Office MoEF&CC, Bhubaneswar, Odisha, Principal Secretary, Water Resource Department, Odisha, Odisha State Pollution Control Board and the District Magistrate, Cuttack and direct the same to meet **within two weeks**, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action to the concerned Authorities. The Odisha State Pollution Control Board will be the nodal agency for coordination and compliance.

5. Even though in the present case cognizance has been taken by this Bench on the basis of letter petition received by post with approval and assignment under order of Hon'ble Chairperson, but in view of the facts and circumstances of the case including the fact that the place of accrual of cause of action lies within jurisdiction of the Eastern Zone Bench of this Tribunal at Kolkata, we are of the considered view that it will be appropriate

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if the case is further heard by the Eastern Zone Bench of this Tribunal at Kolkata.

6. Accordingly, the Registry is directed to list the matter before the Eastern Zone Bench of this Tribunal at Kolkata on 23.04.2024 after obtaining orders from Hon'ble the Chairperson for transfer of the case.

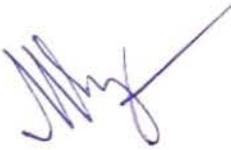
7. Factual and Action taken Report by the Joint Committee and reply/response by the respondents be filed before the Eastern Zone Bench of this Tribunal at Kolkata by email judicial-ngtez@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. A copy of this order be sent to the Member Secretary, Central Pollution Control Board, Regional Officer, Integrated Regional Office MoEF&CC, Bhubaneswar, Odisha, Principal Secretary, Water Resource Department, Odisha, Member Secretary, Odisha State Pollution Control Board and the District Magistrate, Cuttack by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 19th, 2024
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ANNEXURE-R5/B

Item No.04

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.57/2024/EZ
(Earlier Original Application No.21/2024/PB)

Shailesh Sahoo

Applicant(s)

Versus

State of Odisha & Ors.

Respondent(s)

Date of hearing: 23.04.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : None

ORDER

1. The Original Application No.21/2024/PB was registered by the New Delhi Bench of the Tribunal taking cognizance of a letter petition submitted by the Applicant, Mr. Shailesh Sahoo.
2. Thereafter, the case was transferred to the Eastern Bench of the National Green Tribunal at Kolkata and has now been re-numbered as Original Application No.57/2024/EZ.
3. We find that the contents of the letter petition have been quoted in the order of the Tribunal dated 19.02.2024. We have gone through the letter petition and we find that the prayer in the letter petition mentions the various authorities as under:-

1. *"BOGUS COMMISSIONER OF CMC, Cuttack, 753001*
2. *The BOGUS COLLECTOR-cum-DM, Cuttack 753002*
3. *The Corrupt CDA Chairman, 753012*
4. *The BDO, NAYA BAZAR BLOCK, Cuttack-753004*
5. *The Corrupt SUB_REGISTRAR, Cuttack-753002 to give a FACT FINDING REPORT within 7 days apart from the NGT's OWN REPORT."*

4. These references to the Government Officials find mention in the order of the Tribunal also which has extracted the contents of the letter petition.
5. The Observations of Research Coordinator as per Rule 9, Form 4 of the National Green Tribunal Act, 2010, (page no.9 of the paper book), made by Pratima Akolkar, Research Coordinator (NGT) on 05.10.2023 under the head 'Suggested solutions' mentions 'Application may not be considered'.
6. We find that the letter petition uses unacceptable language and abusive reference to authorities. We also find that the suggested solutions of Pratima Akolkar, Research Co-ordinator (NGT) mention that 'Application may not be considered'.
7. We expect the language in a complaint to be temperate when addressing an officer and unless the officer is held by a Court of competent jurisdiction to be 'bogus' or 'corrupt'. Use of such language should not be permitted. We find that such letter petition which is hurling insults at officers and calling them names, has been entertained by the New Delhi Bench of the Tribunal. Making allegations in a complaint regarding environmental violations is one thing but abusing the officers of Departments is quite another matter.
8. In this view of the matter, we are not inclined to entertain such a complaint petition at our end in the Eastern Bench of the Tribunal at Kolkata.
9. Let the record of this case be placed before the Hon'ble Chairperson, National Green Tribunal, Principal Bench, New Delhi, for necessary orders/placing before some other Bench.
10. In view of the above, the Original Application No.57/2024/EZ is accordingly disposed of.

11. There shall be no order as to costs.

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

April 23, 2024,
Original Application No.57/2024/EZ
(Earlier Original Application No.21/2024/PB)
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Item No.3

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid V.C. Option)

Original Application No. 21/2024

Shailesh Sahoo

...Applicant

Versus

State of Odisha & Ors.

...Respondents

Date of hearing: 22.05.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None for the Applicant.

Application is registered based on a letter petition received by email.

ORDER

1. Mr. Shailesh Sahoo had sent by email the present letter petition to this Tribunal, which has been treated and registered as O.A. No. 21/2024 complaining about encroachments and raising of illegal constructions over Mahanadi river bed under Naya Bazar Block of Cuttack City in District Cuttack, Odisha.

2. The above said original application was put up before this Bench on 19.02.2024 and this Bench took cognizance and constituted a Joint Committee with direction to submit its report before the Hon'ble Eastern Zone Bench of this Tribunal and directed the Registry to list the matter before the Hon'ble Eastern Zone Bench of this Tribunal after obtaining the permission from the Hon'ble Chairperson.

3. The application was listed before the Hon'ble Eastern Zone Bench of this Tribunal on 23.04.2024. Hon'ble Eastern Zone Bench of this Tribunal noticed intemperate language used by the applicant in the original application. Hon'ble Eastern Zone Bench of this Tribunal expressed its disapproval of use of such intemperate language and declined to entertain the original application while making reference to Hon'ble Chairperson who directed the matter to be listed before this Bench.

4. No doubt, in the original application the applicant has used intemperate language abusive of the officers who were mentioned by designation in the application but we are of the considered view that averments made in the application regarding encroachments and raising of illegal construction over Mahanadi River bed under Naya Bazar Block of Cuttack City in District Cuttack, Odisha raises serious environmental questions and the original application cannot be thrown on the ground of use of intemperate language in the application by the applicant. On the other hand appropriate action may be taken against the applicant for use of such intemperate language in accordance with law.

5. The Joint Committee constituted by this Tribunal vide order dated 19.02.2024 did not submit its report before the Hon'ble Eastern Zone Bench of this Tribunal. The Joint Committee is directed to submit its report before this Bench within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. In view of the averments in the application, we also consider it appropriate to have response of (1) State of Odisha through Chief Secretary, Government of Odisha, (2) Additional Chief Secretary, Forest, Environment

Department and Climate Change, Government of Odisha, (3) Principal Secretary, Water and Resources Department, Government of Odisha (4) Vice Chairman, Cuttack Development Authority, (5) Member Secretary, Odisha State Pollution Control Board and (6) the District Magistrate, Cuttack who stand impleaded as respondents No. 1 to 6. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 6 requiring them to file their reply/response with respect to encroachments and raising of illegal constructions over Mahanadi river bed under Naya Bazar Block of Cuttack City within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

7. It may be observed here that in the present case two applications were sent one by post which is placed at page no. 7 and 8 and another by email which is placed at page no. 10. Ms. Pratima Akolkar recommended on application received by post that application may be considered in view of direction of Tribunal on relevant matter as referred but recommended on the second application that application may not be considered. Her recommendation of the second application received by email has been referred to by Hon'ble Eastern Zone Bench in paras no. 5 and 6 of its order but evidently said recommendation was made in view of the fact that recommendation for considering the application had already been made on another application.

8. It may be added here that application dated 21.07.2023 sent in the name of Convener, Public Forum, Odisha, Cuttack, which was treated and registered as original application and listed before this Bench, does not bear signature of any person.

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9. In Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897 Hon'ble Supreme Court considered the question whether the National Green Tribunal has the power to exercise Suo Motu jurisdiction in discharge of its functions under the National Green Tribunal Act, 2010 and declared that the National Green Tribunal is vested with suo motu power in discharge of its functions under the National Green Tribunal Act, 2010. In that case the Hon'ble Supreme Court has observed as under:

".....37. When the Registry of the NGT does indeed receive a communication or letter, including matters published in media, it may cause to initiate suo motu action by inviting attention of NGT to such matters in the form of office report. Such circumstances would however require a notice to be given to the sender of the communication or author of the news item, as the case may be, to assist the NGT in the course of hearing and to substantiate the factual matters. It must also be said that the exercise of suo motu jurisdiction does not mean eschewing with the principles of natural justice and fair play. In other words, the party likely to be affected should be afforded due opportunity to present their side, before suffering adverse orders....."

10. We are of the considered view that when the letter petitions are listed before the bench for taking cognizance/passing of appropriate orders:-

- i. such letter petitions may also be scrutinized on same parameters as are applied to original applications filed before this Tribunal as applicable to the same;
- ii. in view of direction given by Hon'ble Supreme Court in Para 37 of its Judgment titled as Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897 appropriate communication be made with the applicant for assisting this Tribunal in the course of hearing and to substantiate the factual matters;

- iii. the applicant may also be informed about the date of hearing fixed and VC link be also sent to him for joining the proceedings on that date;
- iv. the Registry may also ascertain from the applicant as to whether he requires any legal aid and if the applicant seeks legal aid, legal aid may be provided to the applicant; and
- v. the Registry may also make report regarding filing of any other application regarding the same grievance/cause of action by the same applicant or any other person and current status of the same as to pendency/disposal thereof.

11. List on 20.08.2024 for further consideration.

12. A copy of this order be sent to the Members of the Joint Committee constituted by this Tribunal vide order dated 19.02.2024 by email for requisite compliance.

13. A copy of this order be also sent to Learned Registrar General, Principal Bench of this Tribunal for issuance of appropriate instructions in view of the observations made by this Bench after obtaining appropriate order from the Hon'ble Chairperson of this Tribunal.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 22nd, 2024
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REPORT OF THE SITE VISIT IN THE MATTER OF ORIGINAL APPLICATION NO.21/2024/PB - SHAILESH SAHOO VS STATE OF ODISHA AND OTHERS, SUBSEQUENTLY RE-NUMBERED AS OA NO. 57/2024/EZ.

I. COMPLAINT PETITION OF THE APPLICANT AND ORDER OF HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI PASSED ON 19.02.2024

The Hon'ble NGT, Principal Bench, New Delhi on the basis of the letter petition received from Mr. Shailesh Sahoo took cognizance into the matter and initiated a *Suo-Motu* case vide OA No. 21/2024/PB. The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:

"The applicant has made allegation that the River Mahanadi Catchments/Corridors, Barrage Wall, Boundary Walls are grossly obstructed/Encroached upon & illegally constructed with series of illegal constructions & boundaries after Nayabazar areas under Chauliaganj Police Stations particularly the areas of Kanheipur, Bhogamba, Bhadimula, CRRl, Gati Rout Patna, Diha Sahi upto Biribati under Naya Bazar Block & under CRRl Police stations of Cuttack District are grossly affected by this illegal constructions/Encroachments".

In this matter the Hon'ble NGT has passed order on dtd. 19.02.2024 to constitute a Joint Committee comprising of representatives of Central Pollution Control Board, Integrated Regional Office MoEF&CC, Bhubaneswar, Odisha, Principal Secretary, Water Resource Department, Odisha, Odisha State Pollution Control Board and the District Magistrate, Cuttack and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associates the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action to the concerned

P. Dasgupta

Authorities. The Odisha State Pollution Control Board will be the nodal agency for coordination and compliance.

II. JOINT COMMITTEE MEETING HELD ON 04.03.2024.

In compliance to the order of the Hon'ble NGT a preparatory meeting was held on 04.03.2024 at 4.00 PM through Video Conferencing to make a preliminary discussion on the case matter and to fix a suitable date for the site visit by the committee members. The following committee members joined the meeting to comply the order of Hon'ble NGT.

- i. Mr. Sandeep Roy, Scientist D, Central Pollution Control Board,
- ii. Mr. T.H. Mahato, Scientist D, Regional Office, MoEF&CC, Bhubaneswar, Odisha.
- iii. Mr. Shibo Toppo, Additional District Magistrate, Cuttack
- iv. Er. Rajesh Mohanty, Superintending Engineer, Mahandi South Division, Cuttack (Water Resource Department, Odisha).
- v. Er. Rashmita Priyadarshini, Regional Officer, State Pollution Control Board, Regional Office, Cuttack

The decisions taken in the meeting are mentioned as below and copy of the minutes of the meeting is enclosed as **ANNEXURE-I**.

- i. The Committee members decided to visit the alleged site on dtd. 15.03.2024.
- ii. The Regional Officer, State Pollution Control Board will inform the applicant to remain present during the visit of the committee members.
- iii. The Additional District Magistrate, Cuttack will intimate to the Chairman of Cuttack Development Authority (CDA), Tahasildar, Cuttack Sadar and Block Development Officer

Rashmita Priyadarshini

(BDO) to remain present during the visit so as to provide the relevant information regarding illegal construction as alleged by the applicant.

- III.** However, the site visit could not be conducted on 15.03.2024 due to health issues of one of the committee member and site visit was rescheduled on 16.04.2024.
- IV.** The Additional District Magistrate, Cuttack informed vide letter No. 734(3) ADM (Gen), dtd. 06.04.2024 to the Vice Chairman, Cuttack Development Authority (CDA), Tahasildar, Cuttack Sadar and Block Development Officer (BDO), Cuttack to remain present during the site visit as per scheduled date and time.
- V.** In order to associate the applicant, a communication was made to the applicant by the Regional Officer, Cuttack as nodal agency vide letter No. 1002, dtd.09.04.2024 (via Speed Post- EO754653089IN) to remain present during the visit of the site with the committee on dtd. 16.04.2024 at 10.30 A.M., so that he can put forth his views. However, the letter could not be delivered due to insufficient address as per the postal track record. Copy of the letter alongwith postal track record are enclosed as **ANNEXURE-II**. The applicant's contact detail like email and telephone number was not available with any of the department so he couldn't be contacted.
- VI. JOINT COMMITTEE OBSERVATION DURING SITE VISITON 16.04.2024**

In compliance to the Hon'ble NGT order the site visit was conducted on 16.04.2024 by the following committee members and other officials from respective departments:

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- i. Mr. Sandeep Roy, Scientist D, Central Pollution Control Board.
- ii. Mr. T.H. Mahato, Scientist D, Regional Office, MoEF&CC, Bhubaneswar, Odisha.
- iii. Mr. Shibo Toppo, Additional District Magistrate, Cuttack.
- iv. Er. Rajesh Mohanty, Superintending Engineer, Mahanadi South Division, Cuttack (Water Resource Department, Odisha).
- v. Er. Rashmita Priyadarshini, Regional Officer, State Pollution Control Board, Regional Office, Cuttack.
- vi. Mr. Siddik Khan, Assistant Town Planner, Cuttack Municipal Corporation.
- vii. Remana Jafri, Block Development Officer (B.D.O.) Sadar Block, Cuttack.

The committee members and officials visited the alleged site i.e. Kanheipur, Bhogamba, Bhadimula, CRRRI, Gati Rout Patna, Diha Sahi and Biribati. During site visit it was observed that construction works have been carried out in the said areas for domestic and commercial usage. The construction has been carried out between the river Mahanadi stream and its embankment road. The construction activity includes Residential Building, Educational Institute (St. Xavier School- Bhadimula, Saraswati SishuMandir- Gati Rout Patana etc.), Temple. The land available between the embankment road and river stream is also used for agriculture purpose by local populace.

After site visit a meeting was held by the committee members and it was unanimously decided that a joint report may be sought by the Additional District Magistrate, Cuttack from the concerned departments i.e. Cuttack Municipal Corporation (CMC), Cuttack Development Authority (CDA) and Tahasildar, Cuttack Sadar regarding the illegal constructions and encroachment of those alleged areas at the earliest. On receiving of the report from the concerned departments, if required, the committee

Rashmita

members may undertake the site visit and conduct a meeting for submission of the detailed report including the factual status before the Hon'ble NGT as necessary compliance. Proceedings of the site visit is enclosed as **ANNEXURE-III**.

VII. ORDER OF HON'BLE NGT EASTERN ZONE BENCH, KOLKATA PASSED ON 23.04.2024

The application was re-numbered as OA No. 57/2024/EZ and listed before the Hon'ble NGT Eastern Zone Bench on 23.04.2024. Hon'ble Eastern Zone Bench noticed intemperate language used by the applicant in the original application. Hon'ble Eastern Zone Bench expressed its disapproval of use such intemperate language and declined to entertain the original application while referring to the Hon'ble Chairperson, NGT, Principal Bench, New Delhi for necessary orders /placing before some other Bench.

VIII. ORDER OF HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI PASSED ON 22.05.2024

The Hon'ble Chairperson, NGT, Principal Bench, New Delhi directed the matter to be listed before Principal Bench, New Delhi and passed following orders on 22.05.2024;

- i. Appropriate action may be taken against the applicant for use of such intemperate language in accordance with law.
- ii. The Joint Committee is directed to submit its report before this Bench within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF.
- iii. The (1) State of Odisha through Chief Secretary, Government of Odisha, (2) Additional Chief Secretary, Forest, Environment and Climate Change, Government of Odisha, (3) Principal

Beesha

Secretary, Water Resources Department, Government of Odisha, (4) Vice Chairman, Cuttack Development Authority, (5) Member Secretary, Odisha State Pollution Control Board and (6) District Magistrate, Cuttack who stand impleaded as respondents No. 1 to 6 required to file their reply/response in the said matter within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

IX. As per the decision taken by the Joint Committee during the site visit, the Additional District Magistrate, Cuttack sought a joint inspection report to the Commissioner, Cuttack Municipal Corporation (CMC), Secretary, Cuttack Development Authority (CDA) and Tahasildar, Cuttack Sadar vide his letter dated 12.06.2024 for submission of compliance report before the Hon'ble Tribunal.

X. JOINT COMMITTEE MEETING HELD ON 03.07.2024.

A meeting was held on 03.07.2024 in presence of Joint Committee Members and officials from CMC, CDA and Tahasildar, Cuttack Sadar to expedite the matter for submission of joint inspection report by CMC, CDA and Tahasildar. In the said meeting following decisions were taken;

- a. The Cuttack Municipal Corporation (CMC), Cuttack Development Authority (CDA) and Tahasildar, Cuttack will start their joint survey on dtd. 05.07.2024 w.r.t illegal constructions and encroachment on the alleged areas and submit the report by 10.07.2024 to the Joint Committee.
- b. After getting the report, the Joint Committee shall revisit the alleged areas on 15.07.2024 and submit the report before Hon'ble NGT, PB New Delhi.

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The minutes of the meeting was communicated by the Regional Officer, SPCB, Cuttack on dated 05.07.2024 to CMC, CDA and Tahasildar, Cuttack Sadar for necessary compliance and to the Joint Committee members for information. Minutes of the meeting and the attendance sheet are enclosed as **ANNEXURE-IV & V.**

XI. Subsequently the members of the Joint Committee and officials from CMC, CDA and Tahasildar, Cuttack Sadar were assembled on 15.07.2024 in the chamber of Addl. District Magistrate, Cuttack to discuss about the findings of the joint inspection report of CMC, CDA and Tahasildar, Cuttack Sadar. List of members present on 15.07.2024 is annexed as **ANNEXURE-VI.** The committee members observed that field survey was completed but report was yet to be submitted by CMC, CDA and Tahasildar, Cuttack Sadar. Further CMC, CDA and Tahasildar, Cuttack Sadar sought for support of Water Resource Department while preparation of report in order to demarcation of river boundary, river berm and existing embankment of River Mahanadi. Er. Rajesh Mohanty, Superintending Engineer, Mahanadi South Division, Cuttack (Water Resource Department, Odisha) who is also the member of the Joint Committee agreed to extend his support during preparation of report.

XII. JOINT INSPECTION REPORT SUBMITTED BY CDA, CMC, TAHASILDAR, CUTTACK SADAR AND SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION

Mr. Sujay Kumar Pati, Tahasildar, Cuttack Sadar, Er. Rajesh Mohanty, Superintending Engineer, Mahanadi South Division, Cuttack, Mr. Siddik Khan Asst. Town Planner, CMC, and Mr. Bishnu Prasad Sahoo, Asst. Town Planner, CDA submitted the joint inspection report to the Joint Committee. The joint inspection report is annexed as **ANNEXURE-VII** along with following annexure;

(ମହାନଦୀ ମହାନଦୀ ବିଭାଗ)
(FOR MAHANADI SOUTH DIVISION)
ମହାନଦୀ ବିଭାଗ (ମହାନଦୀ ବିଭାଗ)
ମହାନଦୀ ବିଭାଗ (ମହାନଦୀ ବିଭାଗ)

ମହାନଦୀ ବିଭାଗ (ମହାନଦୀ ବିଭାଗ)
ମହାନଦୀ ବିଭାଗ (ମହାନଦୀ ବିଭାଗ)

1. Table: Revenue village wise factual status based on the primary survey as **ANNEXURE- VIII**;
2. Map showing catchment area of River Mahanadi under Chauliaganj & CRR I Police Station as **ANNEXURE-IX**;
3. Information on the land situated inside the embankment road next to the Mahanadi in Unit-26- Sikharpur village, Kanheipur village, Bhadimula village, Banabidyadharpur village and Gateiroutpatna village as **ANNEXURE-X,XI,XII,XIII,XIV**;

XIII. REMARKS:

The joint report of Tahasildar, Cuttack Sadar, Superintending Engineer, Mahanadi South Division, Cuttack, Asst. Town Planner CDA and CMC indicates that part of 05 Revenue villages namely Sikharpur, Kanheipur, Bhadimula, Banabidyadharpur and Gateiroutpatna are located along the Mahanadi River bed i.e., located in between the existing embankment road and river. The construction status on the said area is mentioned in the joint inspection report at **ANNEXURE-VII**.



Er. Rashmita Priyadarshini,
Regional Officer, Cuttack
Regional Officer
State Pollution Control Board
Cuttack



Er. Rajesh Mohanty,
Superintending Engineer
Mahanadi South Division No - 1,
Cuttack



Mr. Shibo Toppo,
Additional District Magistrate
Addl. District Magistrate
CUTTACK



Mr. T.H. Mahato,
Scientist D



Mr. Sandeep Roy,
Scientist D



MINUTES OF THE MEETING HELD ON 04.03.2024 AT 4:00 P.M. THROUGH VIDEO CONFERENCING IN CONNECTION WITH OA NO. 21/2024/PB – SAILESH SAHU VS STATE OF ODISHA AND OTHERS

A meeting was held through video conferencing on dtd. 04.03.2024 at 4:00 PM in connection with the petition filed by Mr. Sailesh Sahoo before the Hon'ble National Green Tribunal Principal Bench, New Delhi vide Original Application No. 21/2024/PB.

The applicant has made allegation that the River Mahanadi Catchments/Corridors, Barrage Wall, Boundary Walls are grossly obstructed/Encroached upon & illegally constructed with series of illegal constructions & boundaries after Nayabazar areas under Chauliaganj Police Stations. It is also alleged that the areas of Kanheipur, Bhogamba, Bhadimula, CRRRI, Gati Rout Patna, Diha Sahi upto Biribati under Naya Bazar Block & under CRRRI Police stations of Cuttack District are grossly affected by this illegal constructions/Encroachments.

In this matter the Hon'ble NGT has passed order on dtd. 19.02.2024 to constitute a Joint Committee comprising of representatives of Central Pollution Control Board, Integrated Regional Office MoEF&CC, Bhubaneswar, Odisha, Principal Secretary, Water resource Department, Odisha, Odisha State Pollution Control Board and the District Magistrate, Cuttack and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associates the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action to the concerned Authorities. The Odisha State Pollution Control Board will be the nodal agency for coordination and compliance.

In compliance to the Hon'ble NGT order the following members of the committee joined the meeting on dtd. 04.03.2024 through Video Conferencing.

- i. Mr. Sandeep Roy, Scientist D, Central Pollution Control Board,
- ii. Mr. T.H. Mahato, Scientist D, Integrated Regional Office, MoEF&CC, Bhubaneswar, Odisha.
- iii. Er. Rajesh Mohanty, Superintending Engineer, Mahandi South Division, Cuttack (Water Resource Department, Odisha).
- iv. Mr. Shibo Toppo, Additional District Magistrate, Cuttack
- v. Er. Rashmita Priyadarshini, Regional Officer, State Pollution Control Board, Regional Office, Cuttack

A detail discussion was made among the committee members and following decisions were taken to comply the order of Hon'ble NGT:

- i. The Committee members decided to visit the alleged site on dtd. 15.03.2024.
- ii. The Regional Officer, State Pollution Control Board will inform the applicant to remain present during the visit of the committee members.
- iii. The Additional District Magistrate, Cuttack will intimate to the Chairman of Cuttack Development Authority (CDA), Tahasildar, Cuttack Sadar and Block Development Officer (BDO) to remain present during the visit so as to provide the relevant information regarding illegal construction as alleged by the applicant.

"The meeting was ended with vote of thanks by Er. Rashmita Priyadarshini, Regional Officer, State Pollution Control Board, Cuttack, Odisha".



Er. Rashmita Priyadarshini,
Regional Officer, Cuttack
State Pollution Control Board,
Odisha.



Er. Rajesh Mohanty,
Superintending Engineer,
Mahandi South Division,
Cuttack (Water Resource
Department, Odisha).



Mr. Shibo Toppo,
Additional District Magistrate,
Cuttack.



Mr. T.H. Mahato, Scientist D,
Integrated Regional Office
MoEF&CC,
Bhubaneswar, Odisha.



Mr. Sandeep Roy,
Scientist D,
Central Pollution Control
Board.



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* Indicates a required field.

* Consignment Number	<input type="text" value="EO754653089IN"/>	<input type="button" value="Track More"/>
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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
A D Market S.O	09/04/2024 11:57:36	753004	17.70	Inland Speed Post	Nayabazar S.O (Cuttack)

Event Details For : EO754653089IN

Current Status : Not Delivered INSUFFICIENT ADDRESS

Date	Time	Office	Event
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16/04/2024	11:00:00	Nayabazar S.O (Cuttack)	Out for Delivery
15/04/2024	17:59:15	Nayabazar S.O (Cuttack)	Item Onhold Door Locked-Intimation Served
15/04/2024	12:03:00	Nayabazar S.O (Cuttack)	Out for Delivery
13/04/2024	15:52:59	Nayabazar S.O (Cuttack)	Item Onhold Beat Change
13/04/2024	11:04:05	Nayabazar S.O (Cuttack)	Out for Delivery
12/04/2024	17:08:23	Nayabazar S.O (Cuttack)	Item Onhold Beat Change
12/04/2024	12:20:12	Nayabazar S.O (Cuttack)	Out for Delivery
12/04/2024	11:24:16	Nayabazar S.O (Cuttack)	Item Onhold Beat Change
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10/04/2024	10:08:49	Nayabazar S.O (Cuttack)	Item Received
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10/04/2024	01:26:47	Cuttack ICH	Item Bagged
09/04/2024	20:12:55	Cuttack ICH	Item Received
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09/04/2024	16:04:04	A D Market S.O	Item Bagged
09/04/2024	11:57:36	A D Market S.O	Item Booked

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PROCEEDINGS OF THE SITE VISIT IN THE MATTER OF ORIGINAL APPLICATION NO.21/2024/PB - SHAILESH SAHOO VS STATE OF ODISHA AND OTHERS, SUBSEQUENTLY RE-NUMBERED AS OA NO. 57/2024/EZ.

The Hon'ble NGT, Principal Bench, New Delhi on the basis of the letter petition received from Mr. Shailesh Sahoo took cognizance into the matter and initiated a *Suo-Motu* case vide OA No. 21/2024/PB. The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:

"The applicant has made allegation that the River Mahanadi Catchments/Corridors, Barrage Wall, Boundary Walls are grossly obstructed/Encroached upon & illegally constructed with series of illegal constructions & boundaries after Nayabazar areas under Chauliaganj Police Stations particularly the areas of Kanheipur, Bhogamba, Bhadimula, CRRl, Gati Rout Patna, Diha Sahi upto Biribati under Naya Bazar Block & under CRRl Police stations of Cuttack District are grossly affected by this illegal constructions/Encroachments".

In this matter the Hon'ble NGT has passed order on dtd. 19.02.2024 to constitute a Joint Committee comprising of representatives of Central Pollution Control Board, Integrated Regional Office MoEF&CC, Bhubaneswar, Odisha, Principal Secretary, Water Resource Department, Odisha, Odisha State Pollution Control Board and the District Magistrate, Cuttack and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associates the applicant and representative of the concerned project proponents, verify the factual position and suggest appropriate remedial action to the concerned Authorities. The Odisha State Pollution Control Board will be the nodal agency for coordination and compliance.

Beashin

[Signature]

In compliance to the Hon'ble NGT order the site visit was conducted on 16.04.2024 by the following committee members and other officials from respective departments:

- i. Mr. Sandeep Roy, Scientist D, Central Pollution Control Board.
- ii. Mr. T.H. Mahato, Scientist D, Integrated Regional Office, MoEF&CC, Bhubaneswar, Odisha.
- iii. Er. Rajesh Mohanty, Superintending Engineer, Mahanadi South Division, Cuttack(Water Resource Department, Odisha).
- iv. Mr. Shibo Toppo, Additional District Magistrate, Cuttack.
- v. Er. Rashmita Priyadarshini, Regional Officer, State Pollution Control Board, Regional Office, Cuttack.
- vi. Mr. Siddik Khan, Assistant Town Planner, Cuttack Municipal Corporation.
- vii. Remana Jafri, Block Development Officer (B.D.O.) Sadar Block, Cuttack.

In order to associate the applicant, a communication was made to the applicant by the Regional Officer, Cuttack as nodal agency vide letter No. 1002, dtd.09.04.2024 (via Speed Post- E0754653089IN) to remain present during the visit of the site with the committee on dtd. 16.04.2024 at 10.30 A.M., so that he can put forth his views. However, the letter could not be delivered due to insufficient address as per the postal track record. The applicant's contact detail like email and telephone number was not available with any of the department so he couldn't be contacted.

In compliance to the order dtd.19.02.2024 of the Hon'ble NGT, PB, New Delhi, the committee members visited the alleged site i.e. Kanheipur, Bhogamba, Bhadimula, CRRI, Gati Rout Patna, DihaSahi and Biribati. During site visit it was observed that construction works have been carried out in the said areas for domestic and commercial usage. The construction has been carried out between the river Mahanadi stream and its embankment road. The construction activity includes Residential Building, Educational Institute (St.

Rashmita



Xavier School- Bhadimula, Saraswati Sishu Mandir- Gatiroutpatana etc.), Temple. The land available between the embankment road and river stream is also used for agriculture purpose by local populace.

After site visit a meeting was held by the committee members and it was unanimously decided that a joint report may be sought by the Additional District Magistrate, Cuttack from the concerned departments i.e. Cuttack Municipal Corporation (CMC), Cuttack Development Authority (CDA) and Tahasildar, Cuttack Sadar regarding the illegal constructions and encroachment of those alleged areas at the earliest. On receiving of the report from the concerned departments, if required, the committee members may undertake the site visit and conduct a meeting for submission of the detailed report including the factual status before the Hon'ble NGT as necessary compliance.



Er. Rashmita Priyadarshini,
Regional Officer, Cuttack



Er. Rajesh Mohanty,
Superintending Engineer



Mr. Shibo Toppo,
Additional District
Magistrate



Mr. T.H. Mahato,
Scientist D



Mr. Sandeep Roy,
Scientist D

Letter No. 1867/LEGAL-116

dt- 05.07.2024

MINUTES OF THE MEETING HELD ON 03.07.2024 AT 11:00 A.M. IN THE CHAMBER OF ADDITIONAL DISTRICT MAGISTRATE, CUTTACK IN CONNECTION WITH OA NO. 21/2024/PB – SAILESH SAHOO VS STATE OF ODISHA AND OTHERS

In compliance to the order passed by Hon'ble NGT, Principal Bench, New Delhi on 19.02.2024 in the matter of Original Application No.21/2024/PB – Shailesh Sahoo Vs State of Odisha and others, the Joint Committee had visited the alleged site i.e. Kanheipur, Bhogamba, Bhadimula, CRR1, Gati Rout Patna, DihaSahi and Biribati.

After site visit a meeting was held by the committee members and it was unanimously decided that a joint report may be sought by the Additional District Magistrate, Cuttack from the concerned departments i.e. Cuttack Municipal Corporation (CMC), Cuttack Development Authority (CDA) and Tahasildar, Cuttack Sadar regarding the illegal constructions and encroachment of those alleged areas at the earliest. On receiving of the report from the concerned departments, if required, the committee members may undertake the site visit and conduct a meeting for submission of the detailed report including the factual status before the Hon'ble NGT as necessary compliance.

Accordingly, the Additional District Magistrate, Cuttack vide his letter No. 1318/Judl. Dtd. 12.06.2024 had requested to the Cuttack Municipal Corporation (CMC), Cuttack Development Authority (CDA) and Tahasildar, Cuttack to furnish joint inspection report in this regard within a week to the committee. But the report is yet to receive from CDA, CMC and Tahasildar, Cuttack.

Since it is an urgent matter and to expedite the matter to submit a factual report by the Joint Committee before Hon'ble Tribunal within the stipulated time period, a meeting was held on 03.07.2024 at 11:00 A.M. in the chamber of Additional District Magistrate, Cuttack in presence of committee members, officials of CDA, CMC and Tahasildar, Cuttack. The attendance sheet is enclosed as Annexure-I. Mr. Sandeep Roy, Scientist D, Central Pollution Control Board had joined the meeting through video conferencing.

A detail discussion was made in the meeting and following decisions were taken in order to comply the order of Hon'ble NGT:

- i. The Cuttack Municipal Corporation (CMC), Cuttack Development Authority (CDA) and Tahasildar, Cuttack will start their joint survey on dtd. 05.07.2024 w.r.t illegal constructions and encroachment on the alleged areas and submit the report by 10.07.2024 to the Joint Committee.

- ii. After getting the report, the Joint Committee along with the officials of CDA, CMC and Tahasildar, Cuttack shall revisit the alleged areas on 15.07.2024 at 2:00 P.M and a meeting is scheduled to held on 16.07.2024 at 11:00 A.M in the chamber of Addl. District Magistrate, Cuttack in this matter for preparation of the report to submit before Hon'ble NGT, PB New Delhi.

"The meeting was ended with a vote of thanks".

Rashmita

Er. Rashmita Priyadarshini
Regional Officer,
SPCB, Cuttack

Memo No. 1868 / Dt. 05.07.2024

Copy forwarded to Mr. Sandeep Roy, Scientist-D, Eastern Regional Director, Central Pollution Control Board, S02, Southend Conclave, 1582, Rajdanga Maid Road, Kolkata – 700107 for information and necessary action.

Rashmita

REGIONAL OFFICER

Memo No. 1869 / Dt. 05.07.2024

Copy forwarded to Mr. T.H. Mahato, Scientist D, Eastern Zone (EZ), Bhubaneswar, RO Office, Ministry of Environment, Forests and Climate Change Department, A/3, Chandrasekharpur, Bhubaneswar for information and necessary action.

Rashmita

REGIONAL OFFICER

Memo No. 1870 / Dt. 05.07.2024

Copy forwarded to the Addl. District Magistrate (General), Cuttack for information and necessary action.

Rashmita

REGIONAL OFFICER

Memo No. 1871 / Dt. 05.07.2024

Copy forwarded to Er. Rajesh Mohanty, Mahanadi South Division, Cuttack Department of Water Resources, Govt. of Odisha, Cuttack for information and necessary action.

Rashmita

REGIONAL OFFICER

Memo No. 1872 /Dt. 05.07.2024

Copy forwarded to the Commissioner, Cuttack Municipal Corporation (CMC), Cuttack for information and necessary action.

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REGIONAL OFFICER

Memo No. 1873 /Dt. 05.07.2024

Copy forwarded to the Vice Chairman, Cuttack Development Authority (CDA), Cuttack for information and necessary action.

Poenshin

REGIONAL OFFICER

Memo No. 1874 /Dt. 05.07.2024

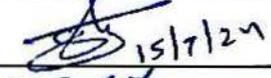
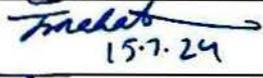
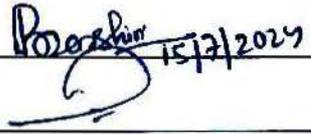
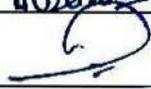
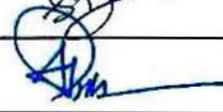
Copy forwarded to the Tahasildar, Cuttack Sadar for information and necessary action.

Poenshin

REGIONAL OFFICER

Site visit in connection with OA No. 21/2024/PB- Sailesh Sahu Vrs. State of Odisha & Others held on 15.07.2024 under the Chairmanship of A.D.M.(Gen), Cuttack in his Office chamber.

ATTENDANCE SHEET

S. No.	Name & Designation	Mobile No.	Signature
1.	Shri Shibo Toppo ADM, General, Cuttack	9437222160	
2.	Sandeep Roy, SCD	9903816939	 15/7/24
3.	T. H. Mehat, sc E	0523425019	 15.7.24
4.	Rajesh Ch. Mohanty, SE, WR Dept. (Mahandi Subd.)	9437156890	4.
5.	Er. R. Prayagashini, R.O., SPDR, Cuttack.	7008841815	 15/7/2024
6.	Siddhant Khan, ATP, CMC	9988389487	
7.	Sthiti Das, ATP, CMC	7697910569	
8.	SUJAY KU. PATI	8908188168	
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Joint Inspection Report of OA No. 21/2024 filed by Sailesh Sahoo Vs State Of Odisha

In compliance to the order passed by Hon'ble NGT, Principal Bench, New Delhi on 19.02.2024 in the matter of **Original Application No. 21/2024/PB- Sailesh Sahoo Vs State of Odisha and others**, a Joint Report is sought on the matter by the **Additional District Magistrate, Cuttack from CDA, CMC, Tahasildar and Water Resource Department** as per the meeting held on 03.07.2024 at 11 A.M. in the chamber of ADM, Cuttack.

Problem Statement as per OA No. 21/2024: "Encroachment and raising of illegal constructions over Mahanadi River bed comprising of Kanheipur, Bhoqamba, Bhadimula, CRRl, Gati Rout Patna, Diha Sahi upto Biribati."

Area of concern/conflict:The abovereferred area mentioned by the petitioners is coming under part of 5 Revenue Villages namely Sikharpur, Kanheipur, Bhadimula, Banabidyadharpur & Gateirout Patna which are located along the Mahanadi River bed i.e located ***in between the existing Embankment road and River.***

The role & responsibility and the administrative jurisdiction of the Public Development Agencies connected to the matter is given below in the following Table.

S.N	Authority	Jurisdiction over area of concern	Roles
1	Tahasildar, Cuttack Sadar	All area	Custodian of Govt Land. keeping record, maintenance and updation of ROR through mutations. Conversion of kissam under OLR Act, etc.
2	CDA, Cuttack	4 Revenue villages out of 5 except Gateiroutpatna was under CDA till 2019. Later in 2022Gateirout Patna included under CDA area.	Looking after matters related to regulating developments in terms of Building Plan approval & Enforcement as per the provision of the ODA Act 1982, ODA (P&BS) Rules 2020, etc.
3	CMC, Cuttack	All Revenue villages except Gateirout Patna since 2019	Same as CDA
4	W.R. Deptt	All area along Mahanadi River bed	Flood issues management such as embankment protection, construction of spurs, launching apron and packing, construction of bed bars, etc in order to protect life and property of locals from any flood like situation.

In order to address the issue, a joint site inspection was carried out by the concerned officials of Tahsil, CDA, CMC & W.R Deptt during dt. 05.07.2024 to dt. 12.07.2024.


Assistant Town Planner
Cuttack Municipal Corporation


TAHASILDAR
SADAR, CUTTACK

The following are the Observation of the Joint Inspection team:

It is pertinent to mention here that the concerned area which is situated between embankment road and river are the fringe area of the city. The Sikharpur and Kanheipur area are high density urbanised area as located in close proximity to the city. Whereas, the Bhadimul and Gateirout Patna are relatively low-density urbanised area. The Banabidyadharpur area is no construction area.

Factual status based on the primary survey conducted (Table Annexed)

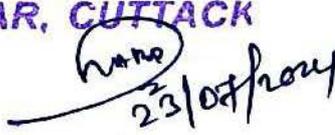
1. The total Land area in between the embankment road and river is Ac 938.699 spread over all 5 part revenue villages.
2. In respect of Ac. 11.442 of Govt land where 182 no. of buildings including 177 numbers of buildings under Gandhipalli slum (Gandhipalli is a settlement of Leprosy affected persons, which is existing in the present location since more than 35 years) and 5 number of Crematoriums are constructed over the smasan land.
3. Out of total 2303 numbers of Private plot (sthitiban/private holdings), **778 plot area converted to Gharabadi (homestead)**. And 1525 plots are recorded as other than the homestead.
4. As per survey report 627 no.s of buildings mostly comprising of single storied, double storied and few triple storied buildings unauthorisedly constructed over Sthitiban land (Private land) owned by individual Land Owners.
5. However, 97 buildings of similar nature as above has been unauthorisedly constructed over the other than homestead land.
6. It is pertinent to mention here that, the final settlement operation of all the above 5 referred mouzas was conducted more than 30 years ago and the plots recorded under Govt. as well as Pvt. Khata are now part of the river course, as over the period the river course has substantially been shifted towards the Land side (**Map Enclosed**). On estimation based on the survey Ac 211.45 of land which constitutes **22%** of the concerned area is now part of the river course.

In view of the restrictive land use classification (Environmentally sensitive zone), chunk of private plots available and with regard to non-approval of plans unauthorised constructions are undertaken in the locality. However, the CDP 2030 of Cuttack envisages construction of 200 feet wide embankment road which is originating from NH 16 and connecting to Paradip road if developed then a major portion of land where construction is undertaken may be protected.

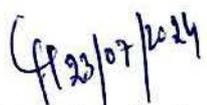

Tahsildar,

Cuttack Sadar

**TAHASILDAR
SADAR, CUTTACK**


Asst. Town Planner, CMC

**Assistant Town Planner
Cuttack Municipal Corporation**


Superintending Engineer
Mahanadi South Division

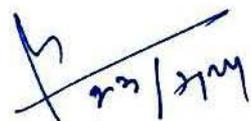
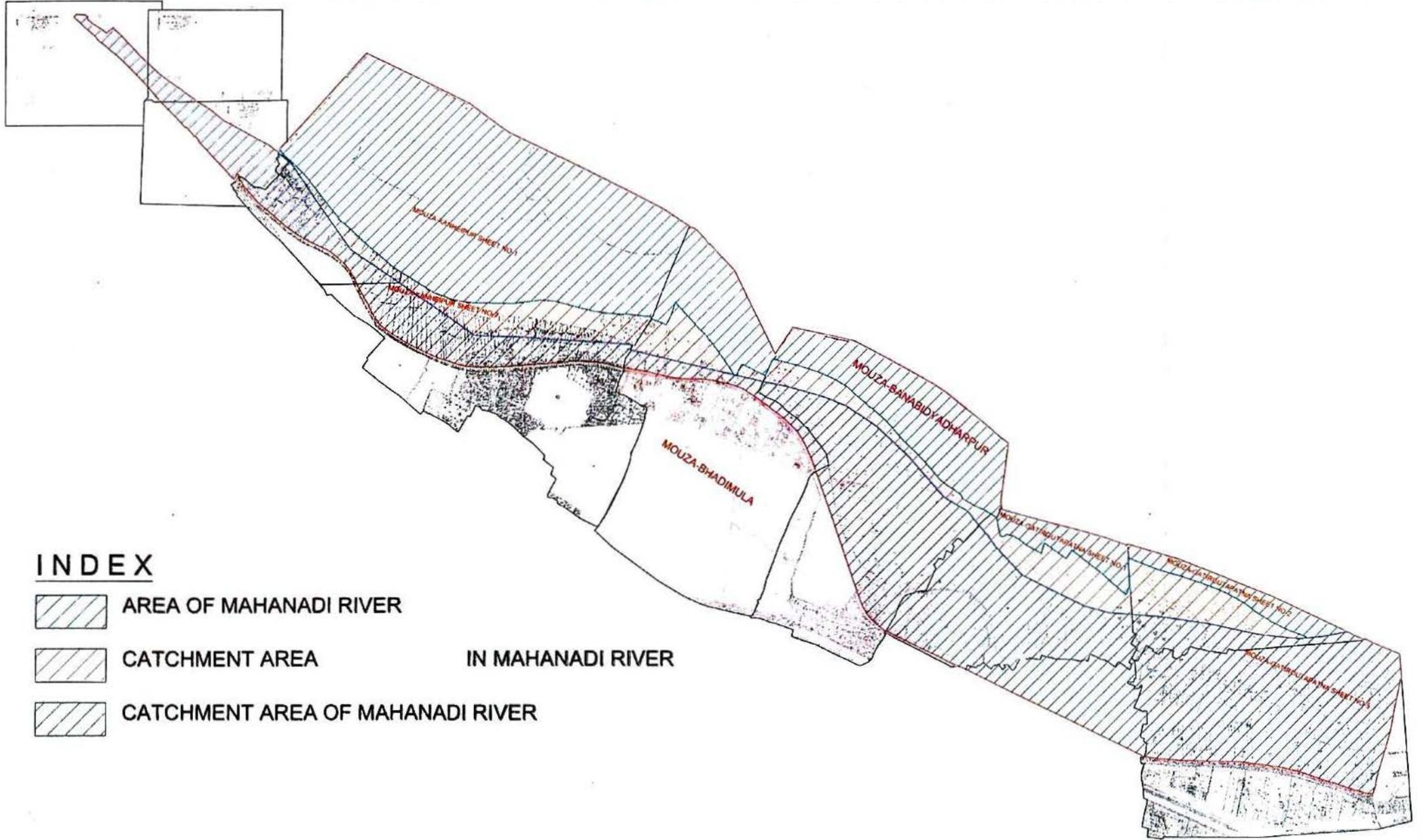

Asst. Town Planner, CDA

TABLE: Revenue Village wise Factual Status based on the Primary Survey

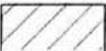
S.N	Revenue Villages towards River side	Total Study area (In Acre)	Area Characteristics	Status of Govt Land		Status of Pvt. Land					Construction over Pvt. Pl		Total Land area affected by River Overspilled (In Acre)	percentage
				Encroached by Pvt.(In Acre)	Land affected by River Overspilled	Total no. of Revenue plots	No. of homestead plot	Other than Homestead plots	Land affected by River Overspilled	Vacant Homestead lands	over Homestead plot	over other than Homestead plots		
1	Sikharpur	42.656	High density urbanised area	11.102	0	387	361	26	0	5	356	3	0	0
2	Kanheipur	170.113	High density urbanised area	0	57.750	699	209	490	30.320	9	200	40	88.070	51.77146955
3	Bhadimula	104.000	Low density urbanised area	0.040	4.130	143	58	85	4.660	12	46	16	8.790	8.451923077
4	Banabidyadharpur	189.310	No Construction	0	53.80	148	12	136	0.020	12	0	0	53.820	28.42955998
5	Gateirout Patna	432.620	Very Low density area	0.300	39.920	926	138	788	20.850	113	25	38	60.770	14.04696963
6	Total	938.699		11.442	155.6	2303	778	1525	55.85	151	627	97	211.45	22.5258576


TAHASILDAR
SADAR, CUTTACK

MAP SHOWING CATCHMENT AREA OF RIVER MAHANADI UNDER CHAULIAGANJ & CRRI POLICE STATION



INDEX

-  AREA OF MAHANADI RIVER
-  CATCHMENT AREA IN MAHANADI RIVER
-  CATCHMENT AREA OF MAHANADI RIVER


Tahasildar, Sadar,

44 Information on the land situated inside the embankment road next to the Mahanadi in Unit-26-Sikharpur village.

Govt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homestead Plot	Otherthan Homestead plot	Encroachment	Area Drown in River Course	No. Building Over constructed over Govt. Plot	Vacant Homestead Plot	% ge of Area drown in River
Bandha	2	0.235		2					Nil
Gochar	4	1.348		4					Nil
Gharabari	29	14.203	29		8.258		107	5	Nil
Debasthali	3	0.084		3	0.015		Temple 03		Nil
Nayanjori	7	3.071		7					Nil
Patita	78	1.388		78	1.204		76		Nil
Rasta	16	1.891		16					Nil
Sadaka	3	2.016		3					Nil
Smasan	1	1.640		1	0.200		5		Nil
Total	143	25.876	29	114	9.677		191	5	Nil

Pvt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homestead Plot	Area of Construction over Homestead	Otherthan Homestead plot	Converted Area	Area Drown in River Course	No. of Construction over otherthan Homestead land	Area of Construction over otherthan Homestead Land	Vacant Homestead Plot with Area	% ge of Area drown in River
Bagayata	1	0.358			1						Nil
Gharabari			3	0.120							Nil
Gharabari-1	2	0.080	2	0.080							Nil
Gharabari-2	356	13.871	349	12.903						7(0.968)	Nil
Patita	19	1.979			16	0.120		4	0.516		Nil
Rasta	4	0.334			4						Nil
Sadaka	1	0.048			1						Nil
Smasan	1	0.110			1						Nil
Total	384	16.780	354	13.103	23	0.120		4	0.516	7(0.968)	Nil

RE Sikharpur

TAHASILDAR
SADAR, CUTTACK

Village-Sikharpur

Annexure-A

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	190	1	0.358	Bagayat	Bagayat	Pvt.	0.358	No	No	No	Vacant		Open Garage
Unit-26 Sikharpur	749	1/864	1.345	Sadak(Road)	Sadak(Road)	Govt.	1.345	No	No	No	Vacant		
Unit-26 Sikharpur	190	2	0.025	Gharabari 2	Gharabari 2	Pvt.	0.025	No	No	No	Vacant		
Unit-26 Sikharpur	190	3	0.106	Road	Road	Pvt.	0.106	No	No	No	Vacant		
Unit-26 Sikharpur	329	4	0.092	Gharabari 2	Gharabari 2	Pvt.	0.092	No	No	No	Vacant		
Unit-26 Sikharpur	329	5	0.085	Gharabari 2	Gharabari 2	Pvt.	0.085	No	No	No	Vacant		
Unit-26 Sikharpur	14	6/1030	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	Vacant		
Unit-26 Sikharpur	190	6	0.010	Patita	Patita	Pvt.	0.855	No	No	No	5 Storied-2 ,Gurudwara-1		
Unit-26 Sikharpur	660/188	6/2359	0.013	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/495	6/2528	0.514	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/542	6/2556	0.040	Patita	Patita	Pvt.		No	No	No			Religious structure
Unit-26 Sikharpur	660/813	6/2637	0.278	Patita	Patita	Pvt.		No	No	No			Educational institute
			0.945										
Unit-26 Sikharpur	190	7	0.193	Road	Road	Pvt.	0.193	No	No	No	Vacant		
Unit-26 Sikharpur	660/188	7/2360	0.027	Road	Road	Pvt.	0.027	No	No	No			
			0.220										
Unit-26 Sikharpur	394	8	0.020	Gharabari 2	Gharabari 2	Pvt.	0.080	No	No	No	ajbestus House -5		
Unit-26 Sikharpur	660/739	8/2598	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/982	8/8746	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			Residential
			0.080										
Unit-26 Sikharpur	386	9	0.120	Gharabari 2	Gharabari 2	Pvt.	0.120	No	No	No	ajbestus house -7		
Unit-26 Sikharpur	660/964	10	0.005	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/216	10/2381	0.038	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/217	10/2382	0.038	Gharabari 2	Gharabari 2	Pvt.		No	No	No			

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TAHASILDAR
SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Present Kism	Kism was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	660/218	10/2383	0.038	Gharabari 2	Gharabari 2	Pvt.	0.162	No	No	No	2 Storied-4,ajbestus house-2nos	Residential	
Unit-26 Sikharpur	660/219	10/2384	0.038	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/946	10/8714	0.005	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
			0.162										
Unit-26 Sikharpur	748	11	0.458	Sadak(Road)	Sadak(Road)	Govt.	0.458	No	No	No	Vacant		
Unit-26 Sikharpur	748	12	0.218	Nayanjori	Nayanjori	Govt.	0.218	No	No	No	Vacant		
Unit-26 Sikharpur	747	15	0.763	Nayanjori	Nayanjori	Govt.	0.763	No	No	No	Vacant		
Unit-26 Sikharpur	747	16	0.125	Bandha	Bandha	Govt.	0.125	No	No	No	Vacant		
Unit-26 Sikharpur	747	17	0.213	Sadak(Road)	Sadak(Road)	Govt.	0.213	No	No	No	Vacant		
Unit-26 Sikharpur	747	18	0.110	Bandha	Bandha	Govt.	0.110	No	No	No	Vacant		
Unit-26 Sikharpur	747	19	0.703	Nayanjori	Nayanjori	Govt.	0.703	No	No	No	Vacant		
Unit-26 Sikharpur	745	23	0.015	Debastali	Debastali	Govt.	0.015	No	No	No	Temple		Kali Mandira
Unit-26 Sikharpur	745	24	0.144	Patita	Patita	Govt.	0.144	No	No	No	vacant		
Unit-26 Sikharpur	745	25	1.640	Smasan	Smasan	Govt.	1.640	No	No	No	1 Storied-5	commercial	Encroached
Unit-26 Sikharpur	190	25/942	0.110	Smasan	Smasan	Pvt.	0.110	No	No	No	vacant		
Unit-26 Sikharpur	745	26	2.105	Gharabari 2	Gharabari 2	Govt.	2.105	No	No	No	temple-2, 1 Storied -8, ajbestus house-11	Residential	Encroached
Unit-26 Sikharpur	745	733	0.300	Gharabari 2	Gharabari 2	Govt.	0.300	No	No	No	Vacant		
Unit-26 Sikharpur	744	733/952	0.159	Gharabari 2	Gharabari 2	Govt.	0.159	No	No	No	Ajbestus house-15	Residential	Encroached
Unit-26 Sikharpur	745	733/953	0.190	Gharabari 2	Gharabari 2	Govt.	0.190	No	No	No	Ajbestus house-7	Residential	Encroached
Unit-26 Sikharpur	749	735	1.798	Gharabari 2	Gharabari 2	Govt.	1.846	No	No	No	Ajbestus house-17	Residential	
Unit-26 Sikharpur	744	735/9026	0.045	Gharabari 2	Gharabari 2	Govt.		No	No	No			Jaga mission
Unit-26 Sikharpur	744	735/9028	0.001	Gharabari 2	Gharabari 2	Govt.		No	No	No			Jaga mission
Unit-26 Sikharpur	744	735/9029	0.002	Gharabari 2	Gharabari 2	Govt.		No	No	No			Jaga mission
			1.846										

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**TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	749	735/955	0.953	Gharabari 2	Gharabari 2	Govt.	0.953	No	No	No	ajbestus house-10	Residential	
Unit-26 Sikharpur	749	735/954	0.502	Gharabari 2	Gharabari 2	Govt.	0.502	No	No	No	vacant		
Unit-26 Sikharpur	749	737	0.476	Gharabari 2	Gharabari 2	Govt.	0.580	No	No	No	ajbestus house-3	Residential	jaga mission
Unit-26 Sikharpur	744	737/9027	0.109	Gharabari 2	Gharabari 2	Govt.		No	No	No			
			0.585										
Unit-26 Sikharpur	748	738	0.095	Gharabari 2	Gharabari 2	Govt.	0.236	No	No	No	ajbestus house-5	Residential	jaga mission
Unit-26 Sikharpur	744	738/9030	0.067	Gharabari 2	Gharabari 2	Govt.		No	No	No			
Unit-26 Sikharpur	744	738/9031	0.074	Gharabari 2	Gharabari 2	Govt.		No	No	No			
			0.236										
Unit-26 Sikharpur	744	738/1024	0.841	Gharabari 2	Gharabari 2	Govt.	0.841	No	No	No	ajbestus house-6	Residential	
Unit-26 Sikharpur	744	738/1025	0.258	Gharabari 2	Gharabari 2	Govt.	0.258	No	No	No	Vacant		
Unit-26 Sikharpur	343	738/867	0.542	Gharabari 2	Gharabari 2	Pvt.	0.542	No	No	No	Vacant		
Unit-26 Sikharpur	749	738/956	1.103	Gharabari 2	Gharabari 2	Govt.	1.103	No	No	No	ajbestus house-5	Residential	Encroached
Unit-26 Sikharpur	749	738/957	0.316	Gharabari 2	Gharabari 2	Govt.	0.316	No	No	No	ajbestus house-5	Residential	Encroached
Unit-26 Sikharpur	749	738/958	0.515	Gharabari 2	Gharabari 2	Govt.	0.515	No	No	No	Vacant		
Unit-26 Sikharpur	302	738/959	0.180	Gharabari 2	Gharabari 2	Pvt.	0.180	No	No	No	Vacant		
Unit-26 Sikharpur	748	738/960	0.207	Gharabari 2	Gharabari 2	Govt.	0.207	No	No	No	Vacant		
Unit-26 Sikharpur	663	739	1.213	Gharabari 2	Gharabari 2	Pvt.	0.207	No	No	No			
Unit-26 Sikharpur	660/942	739/8710	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/2	739/8712	0.138	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/3	739/8713	0.102	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/4	739/8729	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/5	739/8730	0.025	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/88	739/8733	0.028	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/7	739/8734	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/8	739/8735	0.028	Gharabari 2	Gharabari 2	Pvt.		No	No	No			

By
R.S

 TAHASILDAR
SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existing Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	663/9	739/8738	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/10	739/8739	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/11	739/8740	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/12	739/8741	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/13	739/8742	0.033	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/14	739/8747	0.059	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/15	739/8748	0.065	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/16	739/8749	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/17	739/8750	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/18	739/8751	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/19	739/8752	0.030	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/20	739/8762	0.069	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	663/21	739/8763	0.046	Gharabari 2	Gharabari 2	Pvt.		No	No	No	3 storied-17,2		
Unit-26 Sikharpur	660/1251	739/8915	0.018	Gharabari 2	Gharabari 2	Pvt.		No	No	No	Storied -5,4		
Unit-26 Sikharpur	660/1252	739/8916	0.018	Gharabari 2	Gharabari 2	Pvt.	2.330	No	No	No	Storied-2	Residential	
			2.330										
Unit-26 Sikharpur	749	740	0.066	Road	Road	Govt.	0.066	No	No	No	vacant		
Unit-26 Sikharpur	749	741	0.203	Gharabari 2	Gharabari 2	Govt.	0.203	No	No	No	Ajbestus house-3	Residential	Encroached
Unit-26 Sikharpur	749	742	0.060	Nayanjori	Nayanjori	Govt.	0.060	No	No	No	vacant		
Unit-26 Sikharpur	749	743	0.012	Road	Road	Govt.	0.012	No	No	No	vacant		
Unit-26 Sikharpur	749	744	0.825	Nayanjori	Nayanjori	Govt.	0.825	No	No	No	vacant		
Unit-26 Sikharpur	306	745	0.005	Road	Road	Govt.		No	No	No	vacant		
Unit-26 Sikharpur	660/175	745/2212	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/2	745/2213	0.040	Gharabari 2	Gharabari 2	Pvt.	0.085	No	No	No	3 storied-2	Residential	
			0.085										
Unit-26 Sikharpur	138	745/863	0.068	Gharabari 2	Gharabari 2	Pvt.	0.068	No	No	No	3 storied-2	Residential	
Unit-26 Sikharpur	326	745/963	0.004	Gharabari 2	Gharabari 2	Pvt.	0.004	No	No	No	Vacant		
Unit-26 Sikharpur	211	745/979	0.022	Gharabari 2	Gharabari 2	Pvt.	0.022	No	No	No	2 storied-1	Residential	
Unit-26 Sikharpur	660/118	745/997	0.082	Gharabari 2	Gharabari 2	Pvt.	0.082	No	No	No	3 storied-2	Residential	

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TAHASILDAR
BADAR CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existing Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	660/165	746	0.069	Gharabari 2	Gharabari 2	Pvt.	0.027	No	No	No	3 Storied-4,4 storied-2 ,2 storied-1	Residential	
Unit-26 Sikharpur	660/111	746/2302	0.035	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/114	746/2304	0.018	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/115	746/2305	0.050	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/116	746/2306	0.035	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/164	746/2345	0.063	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
			0.270										
Unit-26 Sikharpur	749	747	2.655	Gharabari 2	Gharabari 2	Govt.	2.655	No	No	No	Mandap	Rahas Mandap and Garden	Encroached
Unit-26 Sikharpur	748	748	0.318	Gharabari 2	Gharabari 2	Govt.	0.318	No	No	No	ajbestus house-3	Residential	Encroached
Unit-26 Sikharpur	450	749	0.866	Gharabari 2	Gharabari 2	Pvt.	4.402	No	No	No			
Unit-26 Sikharpur	660/17	749/2225	0.040	Gharabari 1	Gharabari 1	Pvt.		No	No	No			
Unit-26 Sikharpur	660/19-D1	749/2229	0.040	Gharabari 1	Gharabari 1	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1263	749/2230	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/49	749/2250	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/45-D1	749/2261	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/46-D1	749/2262	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/72	749/2272	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/73	749/2273	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/74	749/2274	0.080	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/76	749/2275	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/77	749/2276	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/78	749/2277	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1407	749/2278	0.026	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1177	749/2283	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/89	749/2284	0.100	Gharabari 2	Gharabari 2	Pvt.	No	No	No				

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 **TAHASILDAR**
BADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	660/1474	749/2286	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/91	749/2287	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/104	749/2297	0.080	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/105	749/2298	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/106	749/2299	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/130	749/2316	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/138	749/2323	0.160	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/139	749/2324	0.203	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/145	749/2329	0.160	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/156	749/2341	0.160	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/163	749/2344	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/176	749/2353	0.060	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/200-D1	749/2369	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/208	749/2375	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/220	749/2386	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/221	749/2387	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/222	749/2388	0.030	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/223	749/2389	0.030	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/224	749/2390	0.050	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/225	749/2391	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/226	749/2392	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/227	749/2393	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/228	749/2394	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1459	749/2395	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/230	749/2396	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/285	749/2426	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1327	749/2449	0.030	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/332	749/2450	0.056	Gharabari 2	Gharabari 2	Pvt.		No	No	No			

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Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	660/333	749/2451	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/403	749/2475	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/404	749/2476	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1393	749/2523	0.100	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/522	749/2543	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/537	749/2553	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/691	749/2568	0.040	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/803	749/2634	0.036	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/715	749/2682	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/429	749/2686	0.030	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/980	749/8745	0.052	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1322	749/8779	0.043	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1056	749/8792	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1091	749/8815	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1199	749/8882	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1272	749/8922	0.014	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1317	749/8938	0.030	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1331	749/8945	0.080	Gharabari 2	Gharabari 2	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1362	749/8965	0.007	Gharabari 2	Gharabari 2	Pvt.		No	No	No	4 storied-41,5		
Unit-26 Sikharpur	660/1376	749/8971	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No	storied -6,3		
Unit-26 Sikharpur	660/1413	749/8987	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No	storied-21,2	Residential,co	
Unit-26 Sikharpur	660/1456	749/9010	0.020	Gharabari 2	Gharabari 2	Pvt.		No	No	No	storied-12	mmercial	
			4.402										
Unit-26 Sikharpur	748	750	0.610	Gharabari 2	Gharabari 2	Govt.	0.610	No	No	No	ajbestus house-7	Residential	Encroached
Unit-26 Sikharpur	745	751	0.227	Road	Road	Govt.	0.227	No	No	No	Vacant		
Unit-26 Sikharpur	748	752	0.431	Nayanjori	Nayanjori	Govt.	0.431	No	No	No	Vacant		
Unit-26 Sikharpur	745	753	0.148	Road	Road	Govt.	0.148	No	No	No	Vacant		
Unit-26 Sikharpur	745	754	0.218	Road	Road	Govt.	0.218	No	No	No	Vacant		

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Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	746	755	0.188	Gochar	Gochar	Govt.	0.188	No	No	No	Vacant		
Unit-26 Sikharpur	654	755/1148	0.014	Gharabari 2	Gharabari 2	Pvt.	0.014	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	520	755/1178	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	411	755/1184	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	438	755/1185	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	79	755/1186	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	518	755/1187	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	623	755/1188	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	23	755/1189	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	107	755/1190	0.010	Gharabari 2	Gharabari 2	Pvt.	0.010	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	189	755/1191	0.024	Gharabari 2	Gharabari 2	Pvt.	0.024	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	66	755/1192	0.025	Gharabari 2	Gharabari 2	Pvt.	0.025	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	19	755/1193	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	109	755/1194	0.068	Gharabari 2	Gharabari 2	Pvt.	0.068	No	No	No	1 store -1	residential	
Unit-26 Sikharpur	745	755/1195	0.046	Gharabari 2	Gharabari 2	Govt.	0.046	No	No	No	1 store -1		Bhagabata ghara
Unit-26 Sikharpur	203	755/1196	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	458	755/1197	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	575	755/1198	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	76	755/1199	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	452	755/1200	0.025	Gharabari 2	Gharabari 2	Pvt.	0.025	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	263	755/1201	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	551	755/1202	0.010	Gharabari 2	Gharabari 2	Pvt.	0.010	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	448	755/1203	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	303	755/1204	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	93	755/1205	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	335	755/1206	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	356	755/1207	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	86	755/1208	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	367	755/1209	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	646	755/1210	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 store -1	Residential	

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SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existing Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	222	755/1211	0.046	Gharabari 2	Gharabari 2	Pvt.	0.046	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	293	755/1212	0.029	Gharabari 2	Gharabari 2	Pvt.	0.029	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	589	755/1213	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	175	755/1214	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	542	755/1215	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	630	755/1216	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	660/325	755/1217	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	628	755/1218	0.032	Gharabari 2	Gharabari 2	Pvt.	0.032	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	114	755/1219	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	383	755/1220	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	600	755/1221	0.010	Gharabari 2	Gharabari 2	Pvt.	0.010	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	602	755/1222	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	299	755/1223	0.010	Gharabari 2	Gharabari 2	Pvt.	0.010	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	485	755/1224	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	655	755/1225	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	472	755/1226	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	282	755/1227	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	497	755/1228	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	579	755/1229	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	212	755/1230	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	128	755/1231	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	503	755/1232	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	384	755/1233	0.028	Gharabari 2	Gharabari 2	Pvt.	0.028	No	No	No	1 store -1	Residential	
Unit-26 Sikharpur	745	755/1234	0.081	Gharabari 2	Gharabari 2	Govt.	0.081	No	No	No	1 Storied-1	Residential	Gandhi Bhaban
Unit-26 Sikharpur	660/1094	755/1235	0.033	Gharabari 2	Gharabari 2	pvt.	0.033	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	318	755/1236	0.010	Gharabari 2	Gharabari 2	pvt.	0.010	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	41	755/1237	0.008	Gharabari 2	Gharabari 2	pvt.	0.008	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	482	755/1238	0.008	Gharabari 2	Gharabari 2	pvt.	0.008	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	537	755/1239	0.012	Gharabari 2	Gharabari 2	pvt.	0.012	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	644	755/1240	0.010	Gharabari 2	Gharabari 2	pvt.	0.010	No	No	No	1 Storied-1	Residential	

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Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	608	755/1241	0.010	Gharabari 2	Gharabari 2	pvt.	0.010	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	606	755/1242	0.040	Gharabari 2	Gharabari 2	pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	18	755/1243	0.038	Gharabari 2	Gharabari 2	pvt.	0.038	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	307	755/1244	0.040	Gharabari 2	Gharabari 2	pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	366	755/1245	0.040	Gharabari 2	Gharabari 2	pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	305	755/1246	0.016	Gharabari 2	Gharabari 2	pvt.	0.016	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	262	755/1247	0.019	Gharabari 2	Gharabari 2	pvt.	0.019	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	437	755/1248	0.015	Gharabari 2	Gharabari 2	pvt.	0.015	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	59	755/1249	0.014	Gharabari 2	Gharabari 2	pvt.	0.014	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	2	755/1250	0.083	Gharabari 2	Gharabari 2	pvt.	0.083	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	746	755/1251	0.145	Gharabari 2	Gharabari 2	Govt.	0.145	No	No	No	1 Storied-1	Residential	Encroached
Unit-26 Sikharpur	541	755/1252	0.022	Gharabari 2	Gharabari 2	pvt.	0.022	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	120	755/1253	0.014	Gharabari 2	Gharabari 2	pvt.	0.014	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	525	755/1254	0.015	Gharabari 2	Gharabari 2	pvt.	0.015	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	91	755/1255	0.021	Gharabari 2	Gharabari 2	pvt.	0.021	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	427	755/1256	0.040	Gharabari 2	Gharabari 2	pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	512	755/1257	0.040	Gharabari 2	Gharabari 2	pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	660/1371	755/1258	0.031	Gharabari 2	Gharabari 2	pvt.	0.031	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	605	755/1259	0.031	Gharabari 2	Gharabari 2	pvt.	0.031	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	746	755/1260	0.004	Patita	Patita	Govt.	0.004	No	No	No	1 Storied-1	Residential	Encroached
Unit-26 Sikharpur	745	755/1261	0.013	Road	Road	Govt.	0.013	No	No	No	Vacant		
Unit-26 Sikharpur	271	755/1262	0.023	Gharabari 2	Gharabari 2	Pvt.	0.023	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	399	755/1263	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	622	755/1264	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	185	755/1265	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	163	755/1266	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	620	755/1267	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	574	755/1268	0.035	Gharabari 2	Gharabari 2	Pvt.	0.035	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	116	755/1269	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	540	755/1270	0.035	Gharabari 2	Gharabari 2	Pvt.	0.035	No	No	No	1 Storied-1	Residential	

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**TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	583	755/1271	0.004	Gharabari 2	Gharabari 2	Pvt.	0.004	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	235	755/1272	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	291	755/1273	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	130	755/1274	0.032	Gharabari 2	Gharabari 2	Pvt.	0.032	No	No	No	1 Storied-1	Residential	
Unit-26 Sikharpur	745	755/1275	0.011	Road	Road	Govt.	0.011	No	No	No	Vacant		
Unit-26 Sikharpur	531	755/1276	0.032	Gharabari 2	Gharabari 2	Pvt.	0.032	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	475	755/1277	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	755/1394	0.029	Patita	Patita	Govt.	0.029	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1395	0.009	Patita	Patita	Govt.	0.009	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1396	0.023	Patita	Patita	Govt.	0.023	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1397	0.011	Patita	Patita	Govt.	0.011	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1398	0.004	Patita	Patita	Govt.	0.004	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1399	0.015	Patita	Patita	Govt.	0.015	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1400	0.006	Patita	Patita	Govt.	0.006	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1401	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1402	0.012	Patita	Patita	Govt.	0.012	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1403	0.017	Patita	Patita	Govt.	0.017	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1404	0.005	Patita	Patita	Govt.	0.005	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1405	0.004	Patita	Patita	Govt.	0.004	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1406	0.020	Patita	Patita	Govt.	0.020	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1407	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1408	0.005	Patita	Patita	Govt.	0.005	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1409	0.006	Patita	Patita	Govt.	0.006	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1410	0.011	Patita	Patita	Govt.	0.011	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1411	0.050	Patita	Patita	Govt.	0.050	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1412	0.032	Patita	Patita	Govt.	0.032	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1413	0.009	Patita	Patita	Govt.	0.009	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1414	0.016	Patita	Patita	Govt.	0.016	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1415	0.036	Patita	Patita	Govt.	0.036	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1416	0.007	Patita	Patita	Govt.	0.007	No	No	No	1 Storied-1	residential	Encroached

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**TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.1999	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	746	755/1417	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1418	0.009	Patita	Patita	Govt.	0.009	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1419	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1420	0.004	Patita	Patita	Govt.	0.004	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1421	0.010	Patita	Patita	Govt.	0.010	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1422	0.037	Patita	Patita	Govt.	0.037	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1423	0.027	Patita	Patita	Govt.	0.027	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1424	0.021	Patita	Patita	Govt.	0.021	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1425	0.021	Patita	Patita	Govt.	0.021	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1426	0.007	Patita	Patita	Govt.	0.007	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1427	0.032	Patita	Patita	Govt.	0.032	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1456	0.005	Patita	Patita	Govt.	0.005	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1457	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	755/1458	0.002	Patita	Patita	Govt.	0.002	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	660/1107	755/8826	0.050	Gharabari 2	Gharabari 2	Pvt.	0.050	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1333	755/8947	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	599	756	0.022	Gharabari 2	Gharabari 2	Pvt.	0.022	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	514	756/1183	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	65	757	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	192	757/1176	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	49	757/1177	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	161	757/1179	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	47	757/1180	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	164	757/1181	0.014	Gharabari 2	Gharabari 2	Pvt.	0.014	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	648	757/1182	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	499	757/1278	0.107	Gharabari 2	Gharabari 2	Pvt.	0.107	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	124	757/1279	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	558	757/1280	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	558	757/1281	0.008	Road	Road	Pvt.	0.008	No	No	No	Vacant		
Unit-26 Sikharpur	570	757/1282	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	

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**TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.1999	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	490	757/1283	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	195	757/1284	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	471	757/1285	0.034	Gharabari 2	Gharabari 2	Pvt.	0.034	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	571	757/1286	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	493	757/1287	0.034	Gharabari 2	Gharabari 2	Pvt.	0.034	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	757/1392	0.011	Patita	Patita	Govt.	0.011	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	757/1393	0.014	Patita	Patita	Govt.	0.014	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	757/1428	0.037	Patita	Patita	Govt.	0.037	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	757/1429	0.020	Patita	Patita	Govt.	0.020	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	757/1454	0.056	Patita	Patita	Govt.	0.056	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	757/1459	0.005	Patita	Patita	Govt.	0.005	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	745	758	0.184	Road	Road	Govt.	0.184	No	No	No	Vacant		
Unit-26 Sikharpur	746	759	0.618	Gochar	Gochar	Govt.	0.618	No	No	No	Vacant		
Unit-26 Sikharpur	30	759/1147	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	277	759/1149	0.014	Gharabari 2	Gharabari 2	Pvt.	0.014	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1436	759/1150	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	54	759/1151	0.014	Gharabari 2	Gharabari 2	Pvt.	0.014	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	173	759/1152	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	32	759/1153	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	210	759/1154	0.024	Gharabari 2	Gharabari 2	Pvt.	0.024	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	20	759/1155	0.038	Gharabari 2	Gharabari 2	Pvt.	0.038	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	502	759/1156	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	618	759/1157	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	214	759/1158	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	33	759/1159	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	616	759/1160	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	92	759/1161	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	319	759/1162	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	42	759/1163	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	658	759/1164	0.025	Gharabari 2	Gharabari 2	Pvt.	0.025	No	No	No	1 Storied-1	residential	

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 **TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	402	759/1165	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	603	759/1166	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	400	759/1167	0.024	Gharabari 2	Gharabari 2	Pvt.	0.024	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	264	759/1168	0.021	Gharabari 2	Gharabari 2	Pvt.	0.021	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	312	759/1169	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	588	759/1170	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	480	759/1171	0.022	Gharabari 2	Gharabari 2	Pvt.	0.022	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	412	759/1172	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	388	759/1173	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	67	759/1174	0.029	Gharabari 2	Gharabari 2	Pvt.	0.029	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1311	759/1175	0.025	Gharabari 2	Gharabari 2	Pvt.	0.025	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	759/1391	0.027	Patita	Patita	Govt.	0.027	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	759/1455	0.008	Patita	Patita	Govt.	0.008	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	760	0.130	Road	Road	Govt.	0.130	No	No	No	Vacant		
Unit-26 Sikharpur	56	760/1375	0.021	Gharabari 2	Gharabari 2	Pvt.	0.021	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	524	760/1376	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	449	760/1377	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	586	760/1378	0.024	Gharabari 2	Gharabari 2	Pvt.	0.024	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	180	760/1379	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	530	760/1380	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	481	760/1381	0.014	Gharabari 2	Gharabari 2	Pvt.	0.014	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	51	760/1382	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660	760/1383	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	484	760/1384	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	204	760/1385	0.021	Gharabari 2	Gharabari 2	Pvt.	0.021	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	265	760/1386	0.037	Gharabari 2	Gharabari 2	Pvt.	0.037	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	474	760/1387	0.035	Gharabari 2	Gharabari 2	Pvt.	0.035	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	474	761	0.048	Sadak(Road)	Sadak(Road)	Pvt.	0.048	No	No	No	Vacant		
Unit-26 Sikharpur	553	762	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	

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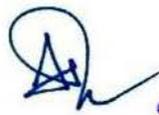
Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belong s to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	746	762/1463	0.010	Patita	Patita	Govt.	0.010	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	745	763	0.118	Road	Road	Govt.	0.118	No	No	No	Vacant		
Unit-26 Sikharpur	745	764	0.016	Road	Road	Govt.	0.016	No	No	No	Vacant		
Unit-26 Sikharpur	283	764/1357	0.038	Gharabari 2	Gharabari 2	Pvt.	0.038	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	125	764/1358	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	223	764/1359	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	629	764/1360	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	569	764/1361	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	308	764/1362	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	360	764/1363	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	70	764/1364	0.008	Gharabari 2	Gharabari 2	Pvt.	0.008	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	270	764/1365	0.008	Gharabari 2	Gharabari 2	Pvt.	0.008	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	252	764/1366	0.008	Gharabari 2	Gharabari 2	Pvt.	0.008	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	465	764/1367	0.008	Gharabari 2	Gharabari 2	Pvt.	0.008	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	510	764/1368	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	155	764/1369	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	432	764/1370	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	213	764/1371	0.022	Gharabari 2	Gharabari 2	Pvt.	0.022	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	90	764/1372	0.029	Gharabari 2	Gharabari 2	Pvt.	0.029	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	522	764/1373	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	464	764/1374	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	764/1449	0.005	Patita	Patita	Govt.	0.005	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	764/1450	0.027	Patita	Patita	Govt.	0.027	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	764/1451	0.010	Patita	Patita	Govt.	0.010	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	764/1452	0.006	Patita	Patita	Govt.	0.006	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	745	765	0.524	Road	Road	Govt.	0.524	No	No	No	Vacant		
Unit-26 Sikharpur	607	766	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	766/1288	0.018	Patita	Patita	Govt.	0.018	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	133	766/1289	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	113	766/1290	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	

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Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	545	766/1291	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	645	766/1292	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	16	766/1293	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1303	766/1294	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	392	766/1295	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	401	766/1296	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	451	766/1297	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	483	766/1298	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	275	766/1299	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	198	766/1300	0.021	Gharabari 2	Gharabari 2	Pvt.	0.021	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	126	766/1301	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/664	766/1302	0.021	Gharabari 2	Gharabari 2	Pvt.	0.021	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	387	766/1303	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	745	766/1304	0.056	Road	Road	Govt.	0.056	No	No	No	Vacant		
Unit-26 Sikharpur	498	766/1305	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	206	766/1306	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	304	766/1307	0.028	Gharabari 2	Gharabari 2	Pvt.	0.028	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	580	766/1308	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	372	766/1309	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	167	766/1310	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	255	766/1311	0.028	Gharabari 2	Gharabari 2	Pvt.	0.028	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	619	766/1312	0.027	Gharabari 2	Gharabari 2	Pvt.	0.027	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	129	766/1313	0.030	Gharabari 2	Gharabari 2	Pvt.	0.030	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	647	766/1314	0.031	Gharabari 2	Gharabari 2	Pvt.	0.031	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	509	766/1315	0.026	Gharabari 2	Gharabari 2	Pvt.	0.026	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	766/1316	0.033	Patita	Patita	Govt.	0.033	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	373	766/1317	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	766/1430	0.016	Patita	Patita	Govt.	0.016	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1431	0.018	Patita	Patita	Govt.	0.018	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1432	0.005	Patita	Patita	Govt.	0.005	No	No	No	1 Storied-1	residential	Encroached

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Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existin g Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	746	766/1433	0.025	Patita	Patita	Govt.	0.025	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1434	0.020	Patita	Patita	Govt.	0.020	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1435	0.004	Patita	Patita	Govt.	0.004	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1436	0.024	Patita	Patita	Govt.	0.024	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1437	0.010	Patita	Patita	Govt.	0.010	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1438	0.008	Patita	Patita	Govt.	0.008	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1439	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1440	0.007	Patita	Patita	Govt.	0.007	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1453	0.011	Patita	Patita	Govt.	0.011	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	766/1460	0.002	Patita	Patita	Govt.	0.002	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	598	767	0.052	Gharabari 2	Gharabari 2	Pvt.	0.052	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1392	767/8980	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	745	768	0.050	Road	Road	Govt.	0.050	No	No	No	Vacant		
Unit-26 Sikharpur	746	769	0.314	Gochar	Gochar	Govt.	0.314	No	No	No	Vacant		
Unit-26 Sikharpur	63	770	0.152	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	732/23	770/2325	0.040	Gharabari	Patita	Pvt.		No	No	No			OLR case 680/2003
Unit-26 Sikharpur	660/147	770/2331	0.180	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/148	770/2332	0.040	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/329	770/2448	0.020	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1361	770/7627	0.065	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/910	770/7632	0.080	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/929	770/8704	0.040	Gharabari	Patita	Pvt.		No	No	No			OLR Case No.8092/2022
Unit-26 Sikharpur	660/1437	770/8775	0.065	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1044	770/8787	0.040	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1170	770/8864	0.040	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	732/53	770/8924	0.040	Gharabari	Patita	Pvt.		No	No	No			OLR Case No.680/2003
Unit-26 Sikharpur	660/1439	770/8975	0.020	Patita	Patita	Pvt.		No	No	No			
Unit-26 Sikharpur	660/1419	770/8988	0.006	Patita	Patita	Pvt.		No	No	No			

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								Towards River	Towards Road				
Unit-26 Sikharpur	660/1438	770/9000	0.014	Patita	Patita	Pvt.	0.842	No	No	No	1 Storied-1	residential	
			0.842										
Unit-26 Sikharpur	450	771	0.266	Patita	Patita	Pvt.	0.266	No	No	No	Vacant		
Unit-26 Sikharpur	746	772	0.228	Gochar	Gochar	Govt.	0.228	No	No	No	Vacant		
Unit-26 Sikharpur	529	773	0.036	Gharabari 2	Gharabari 2	Pvt.	0.036	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	617	773/1318	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	590	773/1319	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	325	773/1320	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	240	773/1321	0.040	Gharabari 2	Gharabari 2	Pvt.	0.040	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	149	773/1322	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	732/5	773/1323	0.016	Patita	Patita	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	314	773/1324	0.012	Gharabari 2	Gharabari 2	Pvt.	0.012	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	544	773/1325	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	745	773/1326	0.029	Gharabari 2	Gharabari 2	Govt.	0.029	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	591	773/1327	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1197	773/1328	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	132	773/1329	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1329	773/1330	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	278	773/1331	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/887	773/1332	0.017	Gharabari 2	Gharabari 2	Pvt.	0.017	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	576	773/1333	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	46	773/1334	0.021	Gharabari 2	Gharabari 2	Pvt.	0.021	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	184	773/1335	0.036	Gharabari 2	Gharabari 2	Pvt.	0.036	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1458	773/1336	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	27	773/1337	0.028	Gharabari 2	Gharabari 2	Pvt.	0.028	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	463	773/1338	0.013	Gharabari 2	Gharabari 2	Pvt.	0.013	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	55	773/1339	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	



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								Towards River	Towards Road				
Unit-26 Sikharpur	338	773/1340	0.019	Gharabari 2	Gharabari 2	Pvt.	0.019	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	445	773/1341	0.018	Gharabari 2	Gharabari 2	Pvt.	0.018	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	127	773/1342	0.015	Gharabari 2	Gharabari 2	Pvt.	0.015	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	268	773/1343	0.027	Gharabari 2	Gharabari 2	Pvt.	0.027	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	511	773/1344	0.016	Gharabari 2	Gharabari 2	Pvt.	0.016	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	196	773/1345	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	746	773/1441	0.020	Patita	Patita	Govt.	0.020	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1442	0.028	Patita	Patita	Govt.	0.028	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1443	0.004	Patita	Patita	Govt.	0.004	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1444	0.015	Patita	Patita	Govt.	0.015	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1445	0.006	Patita	Patita	Govt.	0.006	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1446	0.003	Patita	Patita	Govt.	0.003	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1447	0.010	Patita	Patita	Govt.	0.010	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1448	0.016	Patita	Patita	Govt.	0.016	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1461	0.130	Patita	Patita	Govt.	0.130	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	746	773/1462	0.011	Patita	Patita	Govt.	0.011	No	No	No	1 Storied-1	residential	Encroached
Unit-26 Sikharpur	38	774	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	745	775	0.113	Road	Road	Govt.	0.113	No	No	No	Vacant		
Unit-26 Sikharpur	745	776	0.021	Debastali	Debastali	Govt.	0.021	No	No	No	Temple		
Unit-26 Sikharpur	748	777	0.048	Debastali	Debastali	Govt.	0.048	No	No	No	Temple		
Unit-26 Sikharpur	748	778	0.040	Patita	Patita	Govt.	0.040	No	No	No			
Unit-26 Sikharpur	744	778	0.071	Nayanjori	Nayanjori	Govt.	0.071	No	No	No	Vacant		
Unit-26 Sikharpur	601	778/1346	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	257	778/1347	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	420	778/1348	0.008	Gharabari 2	Gharabari 2	Pvt.	0.008	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	403	778/1349	0.008	Gharabari 2	Gharabari 2	Pvt.	0.008	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	528	778/1350	0.010	Gharabari 2	Gharabari 2	Pvt.	0.010	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	208	778/1351	0.011	Gharabari 2	Gharabari 2	Pvt.	0.011	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	269	778/1352	0.010	Gharabari 2	Gharabari 2	Pvt.	0.010	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	470	778/1353	0.005	Gharabari 2	Gharabari 2	Pvt.	0.005	No	No	No	1 Storied-1	residential	

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TAHASILDAR
SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.199	Land belongs to	Existing Area	Encroached Area		Area taken by River	Status of land (Building / Vacant) if	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Unit-26 Sikharpur	426	778/1354	0.007	Gharabari 2	Gharabari 2	Pvt.	0.007	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	194	778/1355	0.009	Gharabari 2	Gharabari 2	Pvt.	0.009	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	25	778/1356	0.020	Gharabari 2	Gharabari 2	Pvt.	0.020	No	No	No	1 Storied-1	residential	
Unit-26 Sikharpur	660/1254	778/8917	0.005	Gharabari 2	Gharabari 2	Pvt.	0.005	No	No	No	1 Storied-1	residential	
			42.656										

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TAHASILDAR
SADAR, CUTTACK

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Information on the land situated inside the embankment road next to the Mahanadi in Kanheipur village.

Govt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homestead Plot	Otherthan Homestead plot	Encroachment	Area Drown in River Course	No. Building Over constructed over Govt. Plot	Vacant Homestead Plot	% ge of Area drown in River
Gochar	1	8.600		1		4.000			47%
Danda	2	0.280		2		0.150			54%
Nadi	4	331.130		4					
Pala Ek	1	53.600		1		53.600			100%
Rasta	1	0.080		1					
Smashan	1	0.220		1					
Total	10	393.910		10		57.750			92%

Pvt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homestead Plot	Area of Construction over Homestead Land	Otherthan Homestead plot	Converted Area	Area Drown in River Course	No. of Construction over otherthan Homestead land	Area of Construction over otherthan Homestead Land	Vacant Homestead Plot with Area	% ge of Area drown in River
Gharabari-2	2	0.100	2	0.100							
Gharabari	51	3.490	207	13.897			0.524			9(0.679)	15%
Jalasya-2	1	0.100			1						
Nadi	1	1.080			1						
Nutana Patita	1	0.060			1						
Patita	125	12.889			88	1.864	0.300	21	1.600		2%
Pala-1	114	23.025			98	0.898	13.616	14	0.960		59%
Pala -2	13	0.469			13		0.369	1	0.030		79%
Bagayata-2	31	6.200			24	1.374					
Biali	360	60.949			264	7.474	15.501	14	0.700		25%
Biali Dofasal-1	1	0.050			1		0.010				20%
Total	700	108.412	209	13.997	491	11.610	30.32	50	3.29	9(0.679)	28%

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TAHASILDAR
SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	252	1	262.280	Nadi	Nadi	Govt.				262.28			
	252	2	51.330	Nadi	Nadi	Govt.				51.330			
	251	3	53.600	Pala Eka	Pala Eka	Govt.				53.600			Inside River
	129	4/733	1.320	Nadi	Nadi	Govt.				1.320			
	252	4	0.537	Pala Eka	Pala Eka	Pvt.				0.537			
	242/629	4/1440	0.002	Gharabari	Pala Eka	Pvt.				0.002			
	242/623	4/1442	0.001	Gharabari	Pala Eka	Pvt.				0.001			
	242/624	4/1445	0.007	Gharabari	Pala Eka	Pvt.				0.007			
	242/625	4/1447	0.002	Gharabari	Pala Eka	Pvt.				0.002			
	242/626	4/1449	0.001	Gharabari	Pala Eka	Pvt.				0.001			
	242/627	4/1451	0.001	Gharabari	Pala Eka	Pvt.				0.001			
	242/622	4/1460	0.081	Gharabari	Pala Eka	Pvt.				0.081			
	242/658	4/1477	0.010	Pala Eka	Pala Eka	Pvt.				0.010			
	242/657	4/1483	0.010	Pala Eka	Pala Eka	Pvt.				0.010			
	242/659	4/1488	0.010	Pala Eka	Pala Eka	Pvt.				0.010			
	242/664	4/1515	0.010	Pala Eka	Pala Eka	Pvt.				0.010			Inside River
			0.670										
	58	5	0.216	Pala Dui	Pala Dui	Pvt.				0.216			
	242/651	5/1462	0.010	Pala Dui	Pala Dui	Pvt.				0.010			
	242/647	5/1464	0.017	Pala Dui	Pala Dui	Pvt.				0.017			
	242/648	5/1466	0.012	Pala Dui	Pala Dui	Pvt.				0.012			
	242/649	5/1468	0.010	Pala Dui	Pala Dui	Pvt.				0.010			
	242/650	5/1470	0.016	Pala Dui	Pala Dui	Pvt.				0.016			
	242/652	5/1472	0.013	Pala Dui	Pala Dui	Pvt.				0.013			
	242/653	5/1474	0.010	Pala Dui	Pala Dui	Pvt.				0.010			
	242/654	5/1478	0.012	Pala Dui	Pala Dui	Pvt.				0.012			
	242/655	5/1480	0.020	Pala Dui	Pala Dui	Pvt.				0.020			
	242/656	5/1484	0.017	Pala Dui	Pala Dui	Pvt.				0.017			
	242/712	5/1563	0.016	Pala Dui	Pala Dui	Pvt.				0.016			Inside River

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 **TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur			0.369										
	220	6	0.270	Gharabari	Gharabari	Pvt.	0.240			0.030	1storied-1	Residential	
	147	7	0.020	Gharabari	Gharabari	Pvt.	0.020				1storied-1	Residential	
	147	8	0.020	Gharabari	Gharabari	Pvt.	0.020				1storied-1	Residential	
	253	9	0.080	Rasta	Rasta	Govt.	0.080				Vacant		
	95	10	0.030	Gharabari	Gharabari	Pvt.	0.030				1storied-1	Residential	
	232	11	0.090	Gharabari	Gharabari	Pvt.	0.090				1storied-1	Residential	
	129	12	0.030	Gharabari	Gharabari	Pvt.	0.030				1storied-1	Residential	
	242/615	13	0.060	Gharabari	Gharabari	Pvt.	0.060				1storied-1	Residential	
	138	14	0.030	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/630	14/1430	0.020	Gharabari	Gharabari	Pvt.	0.050				1storied-1	Residential	
			0.050										
	209	15	0.040	Gharabari	Gharabari	Pvt.	0.040				1storied-1	Residential	
	121	16	0.150	Gharabari	Gharabari	Pvt.	0.150				1storied-1	Residential	
	93	17	0.090	Gharabari	Gharabari	Pvt.	0.090				1storied-1	Residential	
	93	18	0.020	Gharabari	Gharabari	Pvt.	0.020				1storied-1	Residential	
	225	19	0.100	Gharabari	Gharabari	Pvt.	0.100				1storied-1	Residential	
	225	20	0.090	Gharabari	Gharabari	Pvt.	0.090				1storied-1	Residential	
	129	21	0.471	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/623	21/1441	0.003	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/664	21/1443	0.005	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/624	21/1444	0.013	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/625	21/1446	0.003	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/626	21/1448	0.002	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/627	21/1450	0.002	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/628	21/1457	0.001	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/622	21/1459	0.002	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/651	21/1463	0.020	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/647	21/1465	0.012	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/648	21/1467	0.007	Gharabari	Gharabari	Pvt.					1storied-1	Residential	

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 **TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/649	21/1469	0.010	Gharabari	Gharabari	Pvt.	0.700				1storied-1	Residential	Leprosy Colony(Gandhipalli)
	242/650	21/1471	0.014	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/652	21/1473	0.012	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/653	21/1475	0.015	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/654	21/1479	0.007	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/655	21/1481	0.010	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/657	21/1482	0.025	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/656	21/1485	0.013	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/658	21/1485	0.025	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/712	21/1564	0.016	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
	242/939	21/1725	0.012	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
			0.700										
	242/1037	22	0.030	Gharabari	Gharabari	Pvt.	0.080				1storied-1	Residential	
	242/587	22/1401	0.050	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
			0.080										
	93	23	0.150	Gharabari	Gharabari	Pvt.	0.150				1storied-1	Residential	
	253	24	0.120	Danda	Danda	Govt.	0.120				Vacant		
	62	25	0.250	Gharabari	Gharabari	Pvt.	0.250				1storied-1	Residential	
	40	26	0.145	Gharabari	Gharabari	Pvt.	0.190				1storied-1	Residential	
	242/616	26/1427	0.045	Gharabari	Gharabari	Pvt.					1storied-1	Residential	
			0.190										
	242/36	27	0.200	Gharabari	Gharabari	Pvt.	0.200				2storied-4,1storied-3	Residential	
	40	28	0.208	Gharabari	Gharabari	Pvt.	0.280				1storied-4	Residential	
	242/616	28/1428	0.072	Gharabari	Gharabari	Pvt.					1storied-1		
			0.280										
	242/34	29/755	0.250	Patita	Patita	Pvt.	0.250				Vacant	Residential	
	134	29/756	0.009	Biali	Biali	Pvt.	0.009				vacant		

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SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/34	29	0.450	Patita	Patita	Pvt.					vacant	Residential	
	242/1216	29/1560	0.061	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-137/2021
	242/1137	29/1902	0.028	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-532/2021
	242/1138	29/1903	0.023	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-6305/2021
	242/1139	29/1904	0.052	Biali	Biali	Pvt.					Vacant		
	242/1140	29/1905	0.046	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-864/2020
	242/1141	29/1906	0.046	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-1381/2020
	242/1142	29/1907	0.031	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-1093/2020
	242/1143	29/1908	0.046	Gharabari	Patita	Pvt.					3storied-1	Residential	OLR-737/2020
	242/1144	29/1909	0.001	Biali	Biali	Pvt.					Vacant		
	242/1148	29/1913	0.012	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-7100/2021
	242/1149	29/1914	0.064	Gharabari	Patita	Pvt.					2storied-1	Residential	OLR-1162/2020
	242/1150	29/1915	0.019	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-1460/2020
	242/1153	29/1918	0.022	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-273/2020
	242/1156	29/1920	0.024	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-8564/2021
	242/1178	29/1935	0.024	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-8563/2021
	242/1182	29/1939	0.200	Biali	Biali	Pvt.					Vacant		
	242/1151	29/2916	0.034	Gharabari	Patita	Pvt.	1.182				1storied-1	Residential	OLR-657/2020
			1.182										
	66	30	0.020	Biali	Biali	Pvt.					Vacant	Residential	
	3-D1	30/1132	0.073	Gharabari	Biali	Pvt.					Vacant		OLR-48/2002
	242/92	30/1133	0.073	Gharabari	Biali	Pvt.					Vacant		OLR-1176/2008
	242/30	30/1134	0.073	Gharabari	Biali	Pvt.					Vacant		OLR-1175/2008
	242/34	30/1140	0.040	Biali	Biali	Pvt.					Vacant		
	242/410	30/1192	0.080	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-452/2005
	242/580	30/1389	0.140	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-31/2004
	242/502	30/1391	0.080	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-184/2007
	242/503	30/1392	0.040	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-185/2007
	242/641	30/1496	0.080	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-101/2011
	242/678	30/1509	0.040	Gharabari	Biali	Pvt.	0.739				1storied-1	Residential	OLR-185/2007
			0.739										

TAHASILDAR

SADAR, CUTTACK

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	162	31	0.215	Biali	Biali	Pvt.	0.430				vacant	Residential	
	242/513	31/1402	0.075	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-109/2008
	242/1262	31/2002	0.140	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-109/2008
			0.430										
	242/1133	32	0.086	Biali	Biali	Pvt.	0.446				vacant		
	242/374	32/1147	0.040	Gharabari	Biali	Pvt.					3storied-1	Residential	OLR-511/2007
	242/386	32/1168	0.280	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-293/2015
	242/774	32/1547	0.040	Gharabari	Biali	Pvt.			0.007		2storied-1	Residential	OLR-12998/2023
			0.446										
	242/34	33	0.380	Patita	Patita	Pvt.	0.380		0.005		1storied-2	Residential	
	242/34	34	0.370	Patita	Patita	Pvt.	0.600				vacant	Residential	
	91	34/793	0.230	Gharabari	Gharabari	Pvt.					2storied-2,1storied-3	Residential	
			0.600										
	60	35	0.025	Biali	Biali	Pvt.	0.610				vacant		
	242/1000	35/1363	0.120	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-79/2008
	242/999	35/1364	0.148	Gharabari	Biali	Pvt.					2storied-1,1storied-2	Residential	OLR-79/2008
	242/998	35/1633	0.097	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1105/2020
	202	35/792	0.220	Gharabari	Biali	Pvt.					2storied-3,1storied-1	Residential	
			0.610										
	34	36	0.290	Gharabari	Gharabari	Pvt.	0.290				1storied-2,2storied-2	Residential	
	105	37	0.001	Patita	Patita	Pvt.	0.290				vacant	Residential	
	242/359	37/1148	0.085	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-1620/2009
	9-D1	37/1149	0.095	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-205/2005
	242/736	37/1514	0.020	Patita	Patita	Pvt.					vacant		

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SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/1016	37/1515	0.020	Patita	Patita	Pvt.	0.540				vacant		
	242/603	37/1516	0.015	Gharabari	Patita	Pvt.					1storied-1	Residential	
	242/739	37/1516	0.060	Patita	Patita	Pvt.					vacant		
	242/738	37/1517	0.025	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-259/2018
	242/760	37/1535	0.020	Patita	Patita	Pvt.					vacant		
	242/761	37/1536	0.010	Patita	Patita	Pvt.					vacant		
	242/759	37/1537	0.094	Patita	Patita	Pvt.					vacant		
	242/1073	37/1850	0.095	Gharabari	Patita	Pvt.					2storied-1	Residential	
			0.540										
	143	38	0.487	Biali	Biali	Pvt.	0.779				vacant	Residential	
	242/397	38/1178	0.105	Gharabari	Biali	Pvt.					2storied-2	Residential	OLR-897/2014
	242/1135	38/1386	0.060	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-231/2013
	242/628	38/1458	0.017	Gharabari	Biali	Pvt.					1storied-1	Residential	
	242/692	38/1518	0.015	Biali	Biali	Pvt.					vacant		
	242/683	38/1533	0.020	Biali	Biali	Pvt.					vacant		
	242/684	38/1544	0.030	Biali	Biali	Pvt.					vacant		
	242/685	38/1547	0.025	Biali	Biali	Pvt.					vacant		
	242/710	38/1701	0.020	Biali	Biali	Pvt.				vacant			
			0.779										
	127	39	0.295	Biali	Biali	Pvt.	0.550				vacant		
	242/376	39/1160	0.160	Gharabari	Biali	Pvt.					2storied-2	Residential	OLR-550/2006
	242/725	39/1504	0.020	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1051/2011
	242/692	39/1517	0.025	Biali	Biali	Pvt.					vacant		
	242/703	39/1542	0.020	Biali	Biali	Pvt.					vacant		
	242/705	39/1552	0.005	Biali	Biali	Pvt.					vacant		
	242/718	39/1596	0.005	Biali	Biali	Pvt.					vacant		
	242/710	39/1702	0.020	Biali	Biali	Pvt.					vacant		
			0.550										
	129	40	0.010	Gharabari	Gharabari	Pvt.	0.010				vacant		
	191	41	0.175	Biali	Biali	Pvt.					vacant		

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**TAHASILDAR
SADAR CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/23	41/1134	0.080	Biali	Biali	Pvt.	0.450				vacant		
	242/24	41/1135	0.015	Biali	Biali	Pvt.					vacant		
	242/633	41/1434	0.030	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-870/2011
	242/620	41/1436	0.030	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-871/2011
	242/703	41/1541	0.020	Biali	Biali	Pvt.					vacant		
	242/705	41/1551	0.035	Biali	Biali	Pvt.					vacant		
	242/790	41/1563	0.030	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-870/2011
	242/718	41/1595	0.035	Biali	Biali	Pvt.					vacant		
			0.450										
	66	42	0.374	Biali	Biali	Pvt.	0.660				vacant		
	242/682	42/1132	0.030	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1182/2011
	242/1015	42/1133	0.020	Gharabari	Biali	Pvt.					3storied-1	Residential	OLR-892/2006
	242/516	42/1405	0.001	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-460/2007
	241/624	42/1439	0.001	Gharabari	Biali	Pvt.					3storied-1	Residential	
	242/659	42/1486	0.005	Biali	Biali	Pvt.					vacant		
	242/680	42/1510	0.030	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1180/2011
	242/681	42/1511	0.030	Gharabari	Biali	Pvt.					vacant		OLR-1180/2011
	242/664	42/1514	0.010	Biali	Biali	Pvt.					vacant		
	242/686	42/1531	0.025	Biali	Biali	Pvt.					vacant		
	242/687	42/1538	0.010	Biali	Biali	Pvt.					vacant		
	242/711	42/1559	0.005	Biali	Biali	Pvt.					vacant		
	242/1009	42/1803	0.020	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-892/2006
	242/1010	42/1804	0.020	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-892/2006
	242/1127	42/1899	0.026	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-460/2007
	242/1146	42/1911	0.025	Gharabari	Biali	Pvt.					3storied-1	Residential	OLR-460/2007
	242/1258	42/1998	0.028	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-460/2007
			0.660										
	88	43	0.250	Biali	Biali	Pvt.					vacant		
	242/1350	43/1358	0.026	Gharabari	Biali	Pvt.				1storied-1	Residential	OLR-852/2007	
	242/629	43/1440	0.001	Gharabari	Biali	Pvt.				1storied-1	Residential	OLR-852/2007	

TAHASILDAR
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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/659	43/1487	0.005	Biali	Biali	Pvt.	0.490				Vacant		
	242/686	43/1532	0.015	Biali	Biali	Pvt.					Vacant		
	242/687	43/1539	0.020	Biali	Biali	Pvt.					Vacant		
	242/707	43/1557	0.005	Biali	Biali	Pvt.					Vacant		
	242/711	43/1560	0.010	Biali	Biali	Pvt.					Vacant		OLR-852/2007
	242/1308	43/1570	0.034	Gharabari	Biali	Pvt.					2storied-1	Residential	
	242/715	43/1572	0.005	Biali	Biali	Pvt.					Vacant		OLR-852/2007
	242/1121	43/1894	0.120	Gharabari	Biali	Pvt.					1storied-1	Residential	
			0.490										
	53	44	0.288	Biali	Biali	Pvt.	0.530				Vacant		
	242/462	44/1350	0.104	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-461/2007
	242/687	44/1540	0.010	Biali	Biali	Pvt.					vacant		
	242/707	44/1554	0.015	Biali	Biali	Pvt.					vacant		
	242/711	44/1561	0.020	Biali	Biali	Pvt.					vacant		
	242/1376	44/2066	0.035	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-461/2007
	242/1456	44/2130	0.059	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-461/2007
			0.530										
	108	45	0.002	Biali	Biali	Pvt.							
	242/355	45/1144	0.053	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-478/2011
	17-D1	45/1145	0.060	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-454/2005
	242/367	45/1153	0.060	Biali	Biali	Pvt.					vacant		
	242/528	45/1367	0.010	Biali	Biali	Pvt.					vacant		
	242/1105	45/1368	0.030	Biali	Biali	Pvt.					vacant		
	242/530	45/1369	0.033	Biali	Biali	Pvt.					vacant		
	242/531	45/1370	0.055	Gharabari	Biali	Pvt.					1storied-1	Residential	
	242/531	45/1371	0.012	Biali	Biali	Pvt.					vacant		
	242/533	45/1372	0.030	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-98/2013
	242/534	45/1373	0.043	Biali	Biali	Pvt.					vacant		
	242/535	45/1374	0.055	Biali	Biali	Pvt.					vacant		
	242/536	45/1375	0.015	Biali	Biali	Pvt.					vacant		

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SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/665	45/1452	0.010	Biali	Biali	Pvt.	0.500				vacant		
	242/666	45/1454	0.005	Biali	Biali	Pvt.					vacant		
	242/707	45/1555	0.015	Biali	Biali	Pvt.					vacant		
	242/711	45/1562	0.005	Biali	Biali	Pvt.					vacant		
	242/714	45/1568	0.005	Biali	Biali	Pvt.					vacant		
	242/715	45/1574	0.002	Biali	Biali	Pvt.					vacant		
			0.500										
	146	46	0.462	Biali	Biali	Pvt.	0.687				vacant		
	11-D1	46/1193	0.037	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-396/2005
	242/427	46/1206	0.037	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1462/2012
	242/428	46/1207	0.037	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-71/2010
	242/429	46/1208	0.037	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-833/2008
	242/1469	46/1213	0.019	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-1639/2012
	242/665	46/1453	0.010	Biali	Biali	Pvt.					vacant		
	242/666	46/1455	0.010	Biali	Biali	Pvt.					vacant		
	242/707	46/1556	0.005	Biali	Biali	Pvt.					vacant		
	242/714	46/1569	0.015	Biali	Biali	Pvt.					vacant		
	242/1418	46/2099	0.019	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1639/2012
			0.687										
	18	47	0.335	Biali	Biali	Pvt.		0.565				vacant	
	242/389	47/1171	0.095	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-155/2004
	242/390	47/1172	0.105	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-261/2007
	242/666	47/1456	0.005	Biali	Biali	Pvt.					vacant		
	242/714	47/1571	0.015	Biali	Biali	Pvt.					vacant		
	242/716	47/1575	0.005	Biali	Biali	Pvt.					vacant		
	242/695	47/1580	0.005	Biali	Biali	Pvt.					vacant		
			0.565										
	21	48	0.274	Biali	Biali	Pvt.					vacant		
	242/523	48/1362	0.080	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-39/2006
	242/1175	48/1522	0.005	Biali	Biali	Pvt.					vacant		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/693	48/1525	0.003	Biali	Biali	Pvt.	0.527		0.003		vacant		
	242/714	48/1570	0.005	Biali	Biali	Pvt.					vacant		
	242/716	48/1576	0.025	Biali	Biali	Pvt.					vacant		
	242/695	48/1581	0.015	Biali	Biali	Pvt.					vacant		
	242/20	48/809	0.120	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-39/2006
			0.527										
	196	49	0.220	Biali	Biali	Pvt.	0.520		0.003		vacant		
	242/15	49/1131	0.056	Gharabari-2	Gharabari-2	Pvt.					1storied-1	Residential	
	242/453	49/1345	0.087	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-653/2007
	242/570	49/1384	0.044	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-135/2009
	242/1175	49/1523	0.020	Biali	Biali	Pvt.					vacant		
	242/693	49/1526	0.010	Biali	Biali	Pvt.					vacant		
	242/704	49/1548	0.015	Biali	Biali	Pvt.					vacant		
	242/716	49/1577	0.030	Biali	Biali	Pvt.					vacant		
	242/695	49/1581	0.015	Biali	Biali	Pvt.					vacant		
	242/857	49/1629	0.044	Gharabari-2	Gharabari-2	Pvt.				0.020	1storied-1	Residential	
			0.540										
	109	50	0.280	Biali	Biali	Pvt.	0.470		0.002		vacant		
	242/357	50/1146	0.120	Biali	Biali	Pvt.					vacant		
	242/463	50/1351	0.040	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-314/2006
	242/667	50/1519	0.005	Biali	Biali	Pvt.					vacant		
	242/1175	50/1524	0.015	Biali	Biali	Pvt.					vacant		
	242/693	50/1527	0.020	Biali	Biali	Pvt.					vacant		
	242/704	50/1549	0.015	Biali	Biali	Pvt.					vacant		
	242/695	50/1583	0.005	Biali	Biali	Pvt.					vacant		
	242/698	50/1587	0.015	Biali	Biali	Pvt.					vacant		
	242/699	50/1590	0.005	Biali	Biali	Pvt.				0.050	vacant		
			0.520										
	60	51	0.535	Biali	Biali	Pvt.					vacant		
	242/667	51/1520	0.020	Biali	Biali	Pvt.					vacant		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/669	51/1528	0.020	Gharabari	Biali	Pvt.	0.660			0.059	1storied-1	Residential	OLR-3353/2023	
	242/752	51/1530	0.060	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-1122/2012
	242/691	51/1536	0.010	Biali	Biali	Pvt.						vacant		
	242/697	51/1542	0.020	Biali	Biali	Pvt.						vacant		
	242/704	51/1550	0.010	Biali	Biali	Pvt.						vacant		
	242/698	51/1588	0.005	Biali	Biali	Pvt.						vacant		
	242/719	51/1598	0.005	Biali	Biali	Pvt.						vacant		
	242/1296	51/2023	0.034	Biali	Biali	Pvt.						vacant		
			0.719											
	178	52	0.515	Biali	Biali	Pvt.	0.530		0.002	0.080	vacant			
	242/667	52/1521	0.015	Biali	Biali	Pvt.						vacant		
	242/669	52/1529	0.005	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-3353/2023
	242/691	52/1537	0.015	Biali	Biali	Pvt.						vacant		
	242/697	52/1541	0.020	Biali	Biali	Pvt.						vacant		
	242/702	52/1545	0.020	Biali	Biali	Pvt.						vacant		
	242/700	52/1591	0.010	Biali	Biali	Pvt.						vacant		
	242/719	52/1597	0.010	Biali	Biali	Pvt.						vacant		
			0.610											
	45	53	0.640	Biali	Biali	Pvt.	0.540		0.001	0.100	1storied-3	Residential	Unauthorised	
	228	54	0.510	Biali	Biali	Pvt.	0.420				1storied-3	Residential	Unauthorised	
	60	55	0.725	Biali	Biali	Pvt.	0.620			0.150	vacant			
	242/1179	55/1534	0.015	Biali	Biali	Pvt.						vacant		
	242/791	55/1564	0.030	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-11024/2023
			0.770											
	228	56	1.700	Biali	Biali	Pvt.	1.400		0.002	0.300	1storied-2	Residential	Unauthorised	
	108	57/1376	0.078	Gharabari	Biali	Pvt.				0.110	1storied-1	Residential	OLR-1624/2012	
	242/539	57/1377	0.110	Biali	Biali	Pvt.					0.048	vacant		
	242/539	57/1378	0.048	Biali	Biali	Pvt.					0.110	vacant		
	242/540	57/1379	0.110	Biali	Biali	Pvt.					0.012	vacant		
	242/541	57/1380	0.012	Biali	Biali	Pvt.					0.025	vacant		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/542	57/1381	0.025	Biali	Biali	Pvt.	0.800			0.007	vacant		
	242/543	57/1382	0.020	Biali	Biali	Pvt.					vacant		
	242/544	57/1383	0.028	Biali	Biali	Pvt.					vacant		
	242/545	57/1384	0.013	Biali	Biali	Pvt.					vacant		
	242/546	57/1385	0.020	Biali	Biali	Pvt.					vacant		
	242/547	57/1386	0.166	Gharabari	Biali	Pvt.					2storied-2	Residential	OLR-607/2013
	242/548	57/1387	0.036	Biali	Biali	Pvt.					vacant		
	242/549	57/1388	0.012	Biali	Biali	Pvt.					vacant		
	242/550	57/1389	0.048	Biali	Biali	Pvt.					vacant		
	242/551	57/1390	0.122	Biali	Biali	Pvt.					vacant		
	242/552	57/1391	0.050	Biali	Biali	Pvt.					vacant		
	242/553	57/1392	0.022	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-602/2011
	242/701	57/1516	0.015	Biali	Biali	Pvt.					vacant		
	242/787	57/1560	0.030	Biali	Biali	Pvt.					vacant		
	242/706	57/1579	0.030	Biali	Biali	Pvt.					vacant		
	242/1373	57/2064	0.117	Biali	Biali	Pvt.				vacant			
			1.112										
	53	58	1.470	Biali	Biali	Pvt.	1.000			0.470	1storied-2	Residential	Unauthorised
	60	59	1.450	Biali	Biali	Pvt.	1.32			0.500	vacant		
	242/826	59/1598	0.120	Biali	Biali	Pvt.					vacant		
	242/972	59/1624	0.010	Biali	Biali	Pvt.					vacant		
	242/889	59/1668	0.050	Biali	Biali	Pvt.					vacant		
	242/951	59/1744	0.020	Biali	Biali	Pvt.					vacant		
	242/1467	59/1755	0.050	Gharabari	Biali	Pvt.					1storied-1	Residential	
	242/1089	59/1756	0.040	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-762/2012
	242/1240	59/1979	0.080	Biali	Biali	Pvt.					vacant		
			1.820										
	60	60	0.952	Biali	Biali	Pvt.	0.840			0.840	vacant		
	242/699	60/1589	0.015	Biali	Biali	Pvt.					vacant		
	242/852	60/1623	0.073	Biali	Biali	Pvt.					vacant		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/862	60/1634	0.119	Biali	Biali	Pvt.	1.000				vacant			
	242/1466	60/1780	0.030	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-1559/2023
	242/1001	60/1795	0.059	Biali	Biali	Pvt.								
	242/1022	60/1815	0.041	Biali	Biali	Pvt.								
	242/1129	60/1901	0.115	Biali	Biali	Pvt.								
	242/1193	60/1945	0.027	Biali	Biali	Pvt.								
	242/1238	60/1980	0.065	Biali	Biali	Pvt.								
	242/1239	60/1981	0.033	Biali	Biali	Pvt.								
	242/1338	60/1982	0.082	Biali	Biali	Pvt.								
	242/1468	60/2122	0.006	Biali	Biali	Pvt.								
	242/1465	60/2135	0.113	Biali	Biali	Pvt.								
	242/432	60/3388	0.086	Biali	Biali	Pvt.								
	242/1128	60/3400	0.024	Biali	Biali	Pvt.						3storied-1	Residential	Unauthorised
			1.840											
	146	61	0.072	Biali	Biali	Pvt.	1.000				vacant			
	242/1261	61/1261	0.121	Biali	Biali	Pvt.						vacant		
	242/783	61/1557	1.185	Biali	Biali	Pvt.				0.860		vacant		
	242/900	61/1681	0.087	Biali	Biali	Pvt.						vacant		
	242/899	61/1682	0.138	Biali	Biali	Pvt.						vacant		
	242/1329	61/1758	0.032	Biali	Biali	Pvt.						vacant		
	242/1101	61/1878	0.120	Biali	Biali	Pvt.						vacant		
	242/1197	61/1948	0.034	Biali	Biali	Pvt.						vacant		
	242/1242	61/1984	0.040	Biali	Biali	Pvt.						vacant		
	242/1328	61/2037	0.032	Biali	Biali	Pvt.						vacant		
			1.860											
	178	62	1.240	Biali	Biali	Pvt.	0.700				vacant			
	242/936	62/1726	0.130	Biali	Biali	Pvt.						vacant		
	242/937	62/1727	0.016	Biali	Biali	Pvt.						vacant		
	242/940	62/1730	0.041	Biali	Biali	Pvt.						vacant		
	242/1237	62/1974	0.100	Gharabari	Biali	Pvt.						1storied-1	Residential	

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SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/1238	62/1975	0.320	Biali	Biali	Pvt.	1.220				vacant			
	242/1267	62/2004	0.024	Biali	Biali	Pvt.						vacant		
	242/1268	62/2005	0.016	Biali	Biali	Pvt.						vacant		
	242/1269	62/2006	0.033	Biali	Biali	Pvt.						vacant		
			1.920											
	21	63	1.110	Biali	Biali	Pvt.	1.000			0.430	vacant			
	242/1728	63/1507	0.160	Gharabari	Biali	Pvt.						2storied-1	Residential	OLR-1244/2012
	242/1106	63/1881	0.160	Biali	Biali	Pvt.						vacant		
			1.430											
	66	64	0.980	Biali	Biali	Pvt.	1.200			0.540	vacant			
	242/581	64/1396	0.020	Biali	Biali	Pvt.						vacant		
	242/581	64/1397	0.540	Biali	Biali	Pvt.						vacant		
	242/914	64/1703	0.050	Biali	Biali	Pvt.						vacant		
	242/913	64/1704	0.070	Biali	Biali	Pvt.						vacant		
	66	64/726	0.080	Biali	Biali	Pvt.						vacant		
			1.740											
	127	65	0.437	Biali	Biali	Pvt.	1.270			0.600	vacant			
	242/723	65/1501	0.049	Biali	Biali	Pvt.						vacant		
	242/724	65/1502	0.485	Biali	Biali	Pvt.						vacant		
	129	65/727	0.900	Biali	Biali	Pvt.						vacant		
			1.870											
	242/596	66/1405	0.080	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1741/2010	
	242/996	66/1406	0.020	Biali	Biali	Pvt.						vacant		
	242/594	66/1407	0.080	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-1690/2012
	242/591	66/1410	0.080	Biali	Biali	Pvt.						vacant		
	242/592	66/1411	0.040	Biali	Biali	Pvt.						vacant		
	242/1362	66/1412	0.080	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-337/2010
	242/1315	66/1413	0.040	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-334/2010
	242/599	66/1414	0.080	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-338/2010
	242/901	66/1683	0.130	Biali	Biali	Pvt.						vacant		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/979	66/1775	0.020	Biali	Biali	Pvt.					vacant		
	242/980	66/1776	0.020	Biali	Biali	Pvt.					vacant		
	242/995	66/1791	0.020	Biali	Biali	Pvt.					vacant		
	242/1230	66/1972	0.040	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-334/2010
	115	66/728	0.150	Biali	Biali	Pvt.					vacant		
			0.880										
	30	67	0.313	Biali	Biali	Pvt.				0.313	vacant		
	242/849	67/1614	0.236	Biali	Biali	Pvt.				0.187	vacant		
	242/841	67/1615	0.187	Biali	Biali	Pvt.					vacant		
	242/840	67/1616	0.100	Biali	Biali	Pvt.					vacant		
	242/892	67/1666	0.100	Biali	Biali	Pvt.					vacant		
	242/841	67/1742	0.100	Biali	Biali	Pvt.					vacant		
	30	67/729	0.894	Biali	Biali	Pvt.	1.430				1storied-1	Residential	Unauthorised
			1.930										
	156	78	0.171	Biali	Biali	Pvt.				0.171	vacant		
	242/1030	78/1546	0.080	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-1382/2012
	242/1410	78/1606	0.100	Biali	Biali	Pvt.				0.100	vacant		
	242/909	78/1688	0.049	Biali	Biali	Pvt.				0.049	vacant		
	157	78/730	0.746	Biali	Biali	Pvt.	1.440			0.180	vacant		
			1.146										
	97	79	0.310	Biali	Biali	Pvt.				0.310	vacant		
	242/576	79/1390	1.040	Gharabari	Biali	Pvt.				0.290	1storied-1	Residential	OLR-834/2016
	242/1277	79/2013	0.032	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-835/2016
	242/579	79/731	0.718	Gharabari	Biali	Pvt.	1.500				1storied-2,2storied-1	Commercial	OLR-835/2016
			2.100										
	60	80	1.060	Biali	Biali	Pvt.				0.400	vacant		
	242/906	80/1686	0.810	Biali	Biali	Pvt.	1.470				vacant		
			1.870										

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	191	81	1.220	Biali	Biali	Pvt.	1.420			0.400	Vacant			
	242/748	81/1525	0.080	Biali	Biali	Pvt.						Vacant		
	242/748	81/1526	0.120	Biali	Biali	Pvt.						Vacant		
	242/1313	81/1728	0.160	Biali	Biali	Pvt.						Vacant		
	242/1250	81/1991	0.120	Biali	Biali	Pvt.						Vacant		
	242/1251	81/1992	0.120	Biali	Biali	Pvt.						Vacant		
			1.820											
	143	82	1.840	Biali	Biali	Pvt.	1.400			0.440	1storied-1	Residential	Unauthorised	
	162	83	1.530	Biali	Biali	Pvt.	1.150			0.380	1storied-2	Residential	Unauthorised	
	18	84	1.820	Biali	Biali	Pvt.	1.420			0.400	2storied-1,1storied-1,3storied-1	Residential	Unauthorised	
	45	85	1.940	Biali	Biali	Pvt.	1.540			0.400	1storied-1,2storied-2	Residential	Unauthorised	
	196	86	1.940	Biali	Biali	Pvt.	1.540		0.003	0.400	1Storied-2	Residential	Unauthorised	
	88	87	1.260	Biali	Biali	Pvt.	1.300				vacant			
	242/406	87/1188	0.080	Gharabari	Biali	Pvt.						1storied-1	Residential	OLR-903/2007
	242/1024	87/1817	0.360	Biali	Biali	Pvt.			0.003	0.400		vacant		
			1.700											
	66	88	0.910	Biali	Biali	Pvt.	1.300			0.400	vacant			
	242/619	88/1432	0.120	Gharabari	Biali	Pvt.						1storied-1		OLR-14/2011
	242/634	88/1490	0.030	Gharabari	Biali	Pvt.						1storied-1		OLR-1308/2011
	242/786	88/1559	0.400	Biali	Biali	Pvt.						vacant		
	242/1041	88/1825	0.100	Gharabari	Biali	Pvt.						1storied-1		OLR-1308/2011
	242/1346	88/1886	0.010	Gharabari	Biali	Pvt.						1storied-1		
	242/1115	88/1887	0.010	Gharabari	Biali	Pvt.						1storied-1		
	242/1123	88/1895	0.010	Gharabari	Biali	Pvt.						1storied-1		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/1336	88/1936	0.040	Gharabari	Biali	Pvt.	1.350			0.006	1storied-1			
	242/619	88/3110	0.120	Biali	Biali	Pvt.						vacant		
			1.750											
	105	89	1.550	Biali	Biali	Pvt.	1.150			0.400	Tin Shade, 2storied -1	Residential	unauthorised	
	21	90	0.085	Pala Eka	Pala Eka	Pvt.	0.700			0.085	vacant			
	242/662	90/1490	0.550	Gharabari	Pala Eka	Pvt.						1storied-1	Residential	OLR-537/2011
	242/990	90/1787	0.050	Pala Eka	Pala Eka	Pvt.						vacant		
	242/1293	90/2022	0.160	Pala Eka	Pala Eka	Pvt.				0.060		vacant		
			0.845											
	105	91	0.480	Biali	Biali	Pvt.	0.660			0.140	vacant			
	242/604	91/1140	0.060	Gharabari	Biali	Pvt.						1storied-1	commercial	OLR-1595/2009
	242/590	91/1402	0.120	Biali	Biali	Pvt.						vacant		
	242/1249	91/1990	0.080	Biali	Biali	Pvt.						vacant		
	242/1252	91/1993	0.060	Biali	Biali	Pvt.						vacant		
			0.800											
	45	92	0.860	Pala Eka	Pala Eka	Pvt.	0.700			0.160	1storied-1	Residential	unauthorised	
	146	93	0.750	Pala Eka	Pala Eka	Pvt.	0.600			0.150	Tin shade	Residential	unauthorised	
	156	94	0.960	Pala Eka	Pala Eka	Pvt.	0.760			0.200	2storied-1	Residential	unauthorised	
	143	95	0.646	Pala Eka	Pala Eka	Pvt.	0.720			0.200	Vacant			
	242/777	95/1551	0.040	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/776	95/1552	0.020	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/782	95/1556	0.040	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/956	95/1753	0.020	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/1008	95/1801	0.030	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/1018	95/1811	0.060	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/1021	95/1814	0.024	Pala Eka	Pala Eka	Pvt.						Vacant		
	242/1341	95/2044	0.040	Pala Eka	Pala Eka	Pvt.						Vacant		
			0.920											

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	228	96	1.030	Pala Eka	Pala Eka	Pvt.	0.830			0.200	1storied-3,2storied-1		
	109	97	0.900	Pala Eka	Pala Eka	Pvt.	0.600			0.300	2storied-5	Residential	unauthorised
	191	98	1.000	Biali	Biali	Pvt.	0.600			0.400	1storied-2,2storied-1	Residential	unauthorised
	97	99	0.430	Pala Eka	Pala Eka	Pvt.				0.320	vacant		
	242/1334	99/1565	0.050	Gharabari	Pala Eka	Pvt.					1storied-1	Residential	OLR-1088/2015
	242/1125	99/1589	0.030	Pala Eka	Pala Eka	Pvt.					vacant		
	442/405	99/1659	0.040	Pala Eka	Pala Eka	Pvt.					vacant		
	242/1391	99/1661	0.040	Pala Eka	Pala Eka	Pvt.					vacant		
	442/408	99/1662	0.040	Pala Eka	Pala Eka	Pvt.					vacant		
	442/406	99/1664	0.040	Pala Eka	Pala Eka	Pvt.					vacant		
	242/1284	99/1896	0.025	Pala Eka	Pala Eka	Pvt.					vacant		
	242/1283	99/1898	0.025	Pala Eka	Pala Eka	Pvt.	0.400				vacant		
			0.720										
	60	100	0.830	Pala Eka	Pala Eka	Pvt.	0.480			0.350	2storied-2	Residential	unauthorised
	196	101	0.424	Pala Eka	Pala Eka	Pvt.				0.290	vacant		
	242/1445	101	0.020	Pala Eka	Pala Eka	Pvt.					vacant		
	242/1297	101/1567	0.040	Gharabari	Pala Eka	Pvt.					1storied-1	Residential	OLR-1087/2015
	242/1061	101/1841	0.040	Pala Eka	Pala Eka	Pvt.							
	242/1062	101/1842	0.040	Pala Eka	Pala Eka	Pvt.							
	242/1422	101/2100	0.026	Pala Eka	Pala Eka	Pvt.	0.300				1storied-2	Residential	Unauthorised
			0.590										
	66	102	0.640	Biali	Biali	Pvt.				0.400	Vacant		
	242/1092	102/1869	0.040	Biali	Biali	Pvt.					Vacant		
	242/1095	102/1872	0.020	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-30/2020
	242/1117	102/1890	0.010	Biali	Biali	Pvt.					Vacant		
	242/1169	102/1930	0.040	Biali	Biali	Pvt.					Vacant		
	242/1255	102/1996	0.028	Biali	Biali	Pvt.					Vacant		

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/1256	102/1997	0.022	Biali	Biali	Pvt.	0.440				Vacant		
	242/1423	102/2101	0.040	Biali	Biali	Pvt.					Vacant		
			0.840										
	178	103	0.543	Biali	Biali	Pvt.	0.320			0.400	Vacant		
	242/884	103/1656	0.050	Biali	Biali	Pvt.					Vacant		
	242/1064	103/1843	0.060	Biali	Biali	Pvt.					Vacant		
	242/1228	103/1866	0.028	Biali	Biali	Pvt.					Vacant		
	242/1207	103/1954	0.023	Biali	Biali	Pvt.					Vacant		
	2460/2023	103/2007	0.027	Biali	Biali	Pvt.					Vacant		
			0.730										
	60	104	0.800	Biali	Biali	Pvt.	0.400			0.400	1storied-1	Residential	Unauthorised
	162	105	0.670	Pala Eka	Pala Eka	Pvt.	0.335			0.335	1storied-2	Residential	Unauthorised
	53	106	0.470	Biali	Biali	Pvt.	0.250			0.280	Vacant		
	242/1090	106/1867	0.020	Biali	Biali	Pvt.					Vacant		
	242/1091	106/1868	0.040	Biali	Biali	Pvt.					Vacant		
			0.530										
	18	107	0.480	Pala Eka	Pala Eka	Pvt.	0.260			0.380	Vacant		
	242/1204	107/1826	0.040	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/1045	107/1827	0.040	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/1286	107/1831	0.040	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/1287	107/1879	0.020	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/1316	107/2031	0.020	Pala Eka	Pala Eka	Pvt.					Vacant		
			0.640										
	60	108	0.710	Biali	Biali	Pvt.	0.250			0.500	Vacant		
	247/1299	108/2025	0.040	Biali	Biali	Pvt.					Vacant		
			0.750										
	66	109	0.694	Pala Eka	Pala Eka	Pvt.	0.220			0.570	Vacant		
	242/1117	109/1889	0.010	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/1324	109/1978	0.040	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/1426	109/2104	0.046	Pala Eka	Pala Eka	Pvt.					Vacant		
			0.790										

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	237	110	0.053	Biali	Biali	Pvt.	0.100			0.620	Vacant			
	242/734	110/1513	0.028	Biali	Biali	Pvt.					Vacant			
	242/771	110/1545	0.080	Biali	Biali	Pvt.					Vacant			
	242/694	110/1625	0.080	Biali	Biali	Pvt.					Vacant			
	242/855	110/1627	0.160	Biali	Biali	Pvt.					Vacant			
	242/1002	110/1798	0.240	Biali	Biali	Pvt.					Vacant			
	242/1292	110/2021	0.080	Biali	Biali	Pvt.					Vacant			
			0.720											
	88	111	0.527	Biali	Biali	Pvt.	0.040			0.527	Vacant			
	242/1413	111/2097	0.033	Biali	Biali	Pvt.					0.015	Vacant		
	242/1425	111/2103	0.040	Biali	Biali	Pvt.					0.034	Vacant		
	242/1427	111/2105	0.040	Biali	Biali	Pvt.					0.024	Vacant		
			0.640											
	108	112	0.590	Pala Eka	Pala Eka	Pvt.	0.020			0.570	vacant			
	30	113	0.271	Pala Eka	Pala Eka	Pvt.					0.271			
	242/850	113/1617	0.183	Pala Eka	Pala Eka	Pvt.					0.183			
	242/1451	113/2128	0.036	Pala Eka	Pala Eka	Pvt.					0.036			Inside River
			0.490											
	196	114	0.410	Pala Eka	Pala Eka	Pvt.	0.020			0.390	vacant			
	242/1354	114/2053	0.080	Pala Eka	Pala Eka	Pvt.					vacant			
			0.490											
	53	115	0.520	Pala Eka	Pala Eka	Pvt.	0.040			0.480	Vacant			
	60	116	0.470	Pala Eka	Pala Eka	Pvt.	0.040			0.430	Vacant			
	45	117	0.400	Pala Eka	Pala Eka	Pvt.	0.040			0.360	Vacant			
	253	118	0.160	Danda	Danda	Govt.	0.010			0.150	Vacant			
	228	119	0.380	Pala Eka	Pala Eka	Pvt.	0.030			0.350	Vacant			
	66	120	0.380	Pala Eka	Pala Eka	Pvt.	0.030			0.350	Vacant			
	97	121	0.270	Pala Eka	Pala Eka	Pvt.	0.020			0.250	Vacant			
	191	122	0.250	Pala Eka	Pala Eka	Pvt.	0.020			0.230	Vacant			
	146	123	0.380	Pala Eka	Pala Eka	Pvt.	0.030			0.350	Vacant			

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Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/820	124	0.330	Biali	Biali	Pvt.	0.040			0.290	Vacant			
	109	125	0.340	Pala Eka	Pala Eka	Pvt.	0.040			0.300	Vacant			
	30	126	0.275	Pala Eka	Pala Eka	Pvt.	0.040			0.275	Vacant			
	242/839	126/1623	0.165	Pala Eka	Pala Eka	Pvt.					0.125	Vacant		
			0.440											
	156	127	0.340	Pala Eka	Pala Eka	Pvt.	0.060			0.280	Vacant			
	60	128	0.450	Pala Eka	Pala Eka	Pvt.	0.060			0.390	Vacant			
	162	129	0.350	Pala Eka	Pala Eka	Pvt.	0.060			0.290	Vacant			
	143	130	0.360	Pala Eka	Pala Eka	Pvt.	0.060			0.300	Vacant			
	18	131	0.340	Pala Eka	Pala Eka	Pvt.	0.050			0.290	Vacant			
	66	132	0.340	Pala Eka	Pala Eka	Pvt.	0.050			0.290	Vacant			
	21	133	0.260	Pala Eka	Pala Eka	Pvt.	0.060			0.200	Vacant			
	108	134	0.250	Pala Eka	Pala Eka	Pvt.	0.080			0.170	Vacant			
	178	135	0.240	Pala Eka	Pala Eka	Pvt.				0.240			Inside River	
	88	136	0.240	Biali	Biali	Pvt.				0.240			Inside River	
	105	137	0.250	Pala Eka	Pala Eka	Pvt.				0.250			Inside River	
	60	138	0.270	Pala Eka	Pala Eka	Pvt.	0.040			0.270	Vacant			
	73	138/741	0.050	Biali Dofasal Eka	Biali Dofasal Eka	Pvt.					0.010	Vacant		
			0.320											
	107	139	0.330	Patita	Patita	Pvt.	0.160			0.300	Vacant			
	242/925	139/737	0.130	Gharabari	Patita	Pvt.						Vacant		OLR-46/2016
			0.460											
	78	140	1.520	Pala Eka	Pala Eka	Pvt.	4.600			1.520				
	252	140/732	16.200	Nadi	Nadi	Govt.					16.200			
	78	140/788	1.080	Nadi	Nadi	Pvt.					1.080			Inside River
			18.800											
	254	141	8.600	Gochar	Gochar	Govt.	4.600			4.000	vacant			
	242/872	142	0.060	Patita	Patita	Pvt.	0.080							
	242/871	142/1639	0.020	Patita	Patita	Pvt.						1storied-1	Commercial	unauthorised
			0.080											

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 **TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/838	143	0.035	Biali	Biali	Pvt.					vacant		
	242/837	143/1607	0.035	Biali	Biali	Pvt.					vacant		
	242/836	143/1608	0.020	Biali	Biali	Pvt.	0.090				vacant		
			0.090										
	107	144	0.070	Biali	Biali	Pvt.	0.070				2storied-1	Residential	Unauthorised
	242/1431	145	0.080	Biali	Biali	Pvt.	0.080				1storied-1	Commercial	Unauthorised
	228	146	0.080	Patita	Patita	Pvt.	0.080				Tin shade	Commercial	Unauthorised
	228	147	0.060	Nutan Patita	Nutana Patita	Pvt.	0.070				Vacant		
	242/613	148	0.090	Gharabari	Patita	Pvt.	0.090				1storied-1	Residential	OLR-600/2010
	242/843	149	0.080	Gharabari	Patita	Pvt.	0.080				1storied-1	Residential	OLR-47/2016
	442/410	150	0.080	Patita	Patita	Pvt.	0.080				1storied-1	Residential	Unauthorised
	228	151	0.080	Patita	Patita	Pvt.	0.080				1storied-1	Residential	Unauthorised
	242/417	152	0.090	Gharabari	Patita	Pvt.	0.090				2storied-1	Residential	OLR-617/2013
	242/875	153	0.050	Patita	Patita	Pvt.					Vacant		
	242/609	153/1421	0.030	Gharabari	Patita	Pvt.	0.080				1storied-1	Residential	OLR-341/2010
			0.080										
	242/609	154	0.037	Gharabari	Patita	Pvt.					1storied-1	Residential	OLR-34/2010
	242/608	154/1419	0.053	Gharabari	Patita	Pvt.	0.090				1storied-1	Residential	OLR-339/2010
			0.090										
	242/608	155	0.013	Gharabari	Patita	Pvt.							OLR-339/2010
	242/607	155/1418	0.067	Gharabari	Patita	Pvt.	0.080				2storied-1	Residential	OLR-340/2010
			0.080										
	97	156	0.090	Patita	Patita	Pvt.	0.090				1storied-1	Residential	Unauthorised
	20	157	0.100	Pala Eka	Pala Eka	Pvt.	0.100		0.002		1storied-1	Residential	Unauthorised
	66	158	0.090	Patita	Patita	Pvt.	0.09				vacant		
	129	159	0.050	Patita	Patita	Pvt.	0.05				vacant		
	253	160	0.220	Smasan	Smasan	Govt.	0.22				vacant		
	242/944	161	0.190	Patita	Patita	Pvt.	0.19				vacant		
	242/834	161/1611	0.060	Patita	Patita	Pvt.	0.06				vacant		
			0.250										

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TAHASILDAR
SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	96	162	1.220	Patita	Patita	Pvt.	1.22				vacant		
	66	163	0.600	Patita	Patita	Pvt.	0.6				vacant		
	242/660	163/2522	0.110	Patita	Patita	Pvt.	0.11				vacant		
			0.710										
	66	164	0.100	Patita	Patita	Pvt.	0.1				vacant		
	88	165	0.075	Patita	Patita	Pvt.	0.075				vacant		
	242/1210	165/1957	0.005	Patita	Patita	Pvt.	0.005				vacant		
			0.080										
	85	166	0.053	Patita	Patita	Pvt.	0.053				vacant		
	242/1209	166/1956	0.027	Patita	Patita	Pvt.	0.027				vacant		
			0.080										
	53	167	0.090	Patita	Patita	Pvt.	0.090				vacant		
	88	168	0.275	Patita	Patita	Pvt.					vacant		
	242/1223	168/1568	0.023	Patita	Patita	Pvt.					vacant		
	242/1325	168/1602	0.020	Patita	Patita	Pvt.					vacant		
	242/1229	168/1971	0.028	Patita	Patita	Pvt.					vacant		
	242/1231	168/1973	0.034	Patita	Patita	Pvt.					vacant		
	242/1260	168/2000	0.040	Patita	Patita	Pvt.	0.420				vacant		
			0.420										
	51	169	0.460	Patita	Patita	Pvt.	0.460				vacant		
	53	170	0.100	Jalasya-2	Jalasya-2	Pvt.	0.100				vacant		
	242/631	171	0.050	Gharabari	Gharabari	Pvt.	0.050				vacant		OLR-959/2010
	113	172	0.166	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/469	172/1359	0.365	Gharabari	Bagayat-2	Pvt.					1storied-1		OLR-911/2008
	242/559	172/1374	0.487	Gharabari	Bagayat-2	Pvt.					1storied-1		OLR-910/2008
	242/831	172/1601	0.121	Gharabari	Bagayat-2	Pvt.					1storied-1		OLR-1005/2016
	242/873	172/1644	0.200	Gharabari	Bagayat-2	Pvt.					vacant		OLR-1006/2016
	242/832	172/1660	0.121	Gharabari	Bagayat-2	Pvt.	1.458				1storied-1	Residential	OLR-1007/2016
			1.460										
	242/14	173	0.840	Patita	Patita	Pvt.	0.840				vacant		

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TAHASILDAR
BIDAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	229	174	0.120	Patita	Patita	Pvt.	0.120				vacant		
	228	175	0.070	Pala Eka	Pala Eka	Pvt.	0.070				Tinshade	Commercial	Unauthorised
	177	176	0.070	Patita	Patita	Pvt.					vacant		
	242/975	176/1490	0.040	Patita	Patita	Pvt.	0.110				vacant		
			0.110										
	66	177	0.120	Patita	Patita	Pvt.	0.120				vacant		
	66	178	0.150	Patita	Patita	Pvt.	0.150		0.005		1storied-1	Residential	unauthorised
	66	179	0.120	Pala Eka	Pala Eka	Pvt.					vacant		
	242/766	179/1541	0.070	Pala Eka	Pala Eka	Pvt.	0.190				vacant		
			0.190										
	66	180	0.530	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/766	180/1542	0.270	Bagayat-2	Bagayat-2	Pvt.	0.800				vacant		
			0.800										
	142	181	1.400	Bagayat-2	Bagayat-2	Pvt.	1.400				vacant		
	143	182	0.120	Patita	Patita	Pvt.	0.120		0.004		1storied-1	Residential	unauthorised
	143	183	0.110	Biali	Biali	Pvt.	0.110		0.004		1storied-1	Residential	unauthorised
	242/740	184	0.038	Gharabari	Biali	Pvt.					1storied-1	Residential	OLR-148/2012
	242/610	184/1423	0.036	Gharabari	Biali	Pvt.					2storied-1	Residential	OLR-549/2010
	242/635	184/1491	0.036	Gharabari	Biali	Pvt.	0.110				1storied-1	Residential	OLR-1391/2010
			0.110										
	177	185	0.048	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/445	185/1332	0.040	Gharabari	Bagayat-2	Pvt.					1storied-1	Residential	OLR-831/2015
	242/446	185/1333	0.040	Gharabari	Bagayat-2	Pvt.					1storied-1	Residential	OLR-833/2015
	242/1446	185/2123	0.032	Bagayat-2	Bagayat-2	Pvt.	0.160				vacant		
			0.160										
	44	186	0.870	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/1406	186/2093	0.030	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/1457	186/2131	0.080	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/1458	186/2132	0.080	Bagayat-2	Bagayat-2	Pvt.					vacant		
	242/1459	186/2133	0.080	Bagayat-2	Bagayat-2	Pvt.					vacant		

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**TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/1460	186/2134	0.080	Bagayat-2	Bagayat-2	Pvt.	1.220				vacant			
			1.220											
	156	187	0.190	Bagayat-2	Bagayat-2	Pvt.	0.250				vacant			
	242/1430	187/2107	0.040	Bagayat-2	Bagayat-2	Pvt.						vacant		
	242/1431	187/2108	0.020	Bagayat-2	Bagayat-2	Pvt.						vacant		
			0.250											
	145	188	0.190	Patita	Patita	Pvt.	0.190				vacant			
	120	189	0.030	Patita	Patita	Pvt.	0.030				vacant			
	159	190	0.038	Patita	Patita	Pvt.	0.050				vacant			
	242/1219	190/1564	0.013	Patita	Patita	Pvt.						vacant		
			0.050											
	158	191	0.050	Patita	Patita	Pvt.	0.050				vacant			
	242/806	192	0.450	Bagayat-2	Bagayat-2	Pvt.	0.630				vacant			
	242/1312	192/1953	0.080	Bagayat-2	Bagayat-2	Pvt.						vacant		
	242/1206	192/1976	0.040	Bagayat-2	Bagayat-2	Pvt.						vacant		
	242/1234	192/2041	0.030	Bagayat-2	Bagayat-2	Pvt.						vacant		
	242/1333	192/781	0.030	Bagayat-2	Bagayat-2	Pvt.						vacant		
			0.630											
	242/1417	193/2054	0.008	Patita	Patita	Pvt.	0.240				vacant			
	242/1364	193/2057	0.040	Patita	Patita	Pvt.						vacant		
	242/1416	193/2087	0.024	Patita	Patita	Pvt.						vacant		
	242/1424	193/2102	0.040	Patita	Patita	Pvt.						vacant		
	242/1434	193/2116	0.040	Patita	Patita	Pvt.						vacant		
	242/1435	193/2117	0.024	Patita	Patita	Pvt.						vacant		
	242/1437	193/2119	0.064	Patita	Patita	Pvt.						vacant		
			0.240											
	162	194	0.210	Bagayat-2	Bagayat-2	Pvt.	0.280				vacant			
	242/1040	194/1218	0.025	Bagayat-2	Bagayat-2	Pvt.						vacant		
	242/991	194/1788	0.015	Bagayat-2	Bagayat-2	Pvt.						vacant		
	242/720	194/3388	0.030	Bagayat-2	Bagayat-2	Pvt.						vacant		

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 **TAHASILDAR**
SADAR CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur			0.280										
	155	195	0.750	Patita	Patita	Pvt.	0.750				1storied-2,2storied-2,3storied-3	Residential	Unauthorised
	169	196	0.080	Patita	Patita	Pvt.					vacant		
	242/879	196/1649	0.010	Patita	Patita	Pvt.					vacant		
	242/1395	196/1667	0.010	Patita	Patita	Pvt.	0.100				vacant		
			0.100										
	169	197	0.100	Pala Dui	Pala Dui	Pvt.	0.100		0.004		2storied-1	Residential	Unauthorised
	45	198	0.040	Pala Eka	Pala Eka	Pvt.					Vacant		
	242/457	198/1449	0.040	Gharabari	Pala Eka	Pvt.	0.080		0.003		3storied-1	Residential	OLR-893/2012
			0.080										
	242/421	199/1202	0.011	Gharabari	Pala Eka	Pvt.					2storied-2	Residential	OLR-72/2010
	242/422	199/1203	0.035	Pala Eka	Pala Eka	Pvt.					vacant		
	242/679	199/1513	0.040	Gharabari	Pala Eka	Pvt.					vacant		OLR-72/2010
	242/886	199/1663	0.040	Pala Eka	Pala Eka	Pvt.					vacant		
	242/1381	199/2069	0.024	Gharabari	Pala Eka	Pvt.	0.150		0.008		1storied-1	Residential	OLR-344/2010
			0.150										
	196	200	0.060	Pala Eka	Pala Eka	Pvt.					vacant		
	242/430	200/1209	0.007	Pala Eka	Pala Eka	Pvt.					vacant		
	242/512	200/1401	0.032	Gharabari	Pala Eka	Pvt.					1storied-1	Residential	OLR-887/2006
	242/859	200/1630	0.032	Pala Eka	Pala Eka	Pvt.	0.130				vacant		
			0.130										
	242/677	201	0.040	Patita	Patita	Pvt.					vacant		
	242/479	201/1370	0.050	Gharabari	Patita	Pvt.	0.090				1storied-1	Residential	OLR-142/2005
			0.090										
	110	202	0.435	Patita	Patita	Pvt.					1storied-1	Residential	unauthorised
	242/811	202/1588	0.045	Patita	Patita	Pvt.	0.480				vacant		
			0.480										

TAHASILDAR
SADAR CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Kanheipur	242/811	203	0.372	Pala Eka	Pala Eka	Pvt.	0.600				vacant		
	242/805	203/1579	0.075	Pala Eka	Pala Eka	Pvt.					1storied-1	Residential	unauthorised
	242/961	203/1757	0.034	Pala Eka	Pala Eka	Pvt.					1storied-1	Residential	unauthorised
	242/974	203/1771	0.034	Pala Eka	Pala Eka	Pvt.					2storied-1	Residential	unauthorised
	242/982	203/1778	0.017	Pala Eka	Pala Eka	Pvt.					1storied-1	Residential	unauthorised
	242/983	203/1779	0.017	Gharabari	Pala Eka	Pvt.					1storied-1	Residential	OLR-624/2019
	242/811	203/764	0.026	Pala Eka	Pala Eka	Pvt.					2storied-1	Residential	unauthorised
	242/1393	203/791	0.025	Pala Eka	Pala Eka	Pvt.					1storied-1	commercial	unauthorised
			0.600										
	29	204	0.168	Patita	Patita	Pvt.	0.510				Vacant		
	242/1390	204/2080	0.052	Patita	Patita	Pvt.					Vacant		
	242/1396	204/2084	0.025	Patita	Patita	Pvt.					Vacant		
	242/1397	204/2086	0.060	Patita	Patita	Pvt.					Vacant		
	242/1401	204/2088	0.040	Patita	Patita	Pvt.					Vacant		
	242/1402	204/2089	0.025	Patita	Patita	Pvt.					Vacant		
	242/1403	204/2091	0.020	Patita	Patita	Pvt.					Vacant		
	242/1414	204/2098	0.060	Patita	Patita	Pvt.					Vacant		
	242/1448	204/2125	0.060	Patita	Patita	Pvt.				Vacant			
			0.510										
	242/1415	205	0.035	Patita	Patita	Pvt.	0.140				1storied-1	Commercial	unauthorised
	242/835	205/1609	0.035	Patita	Patita	Pvt.					1storied-1	Commercial	unauthorised
	242/907	205/1687	0.070	Gharabari	Patita	Pvt.			0.002		1storied-1	Commercial	unauthorised
			0.140										
	156	206	0.050	Biali	Biali	Pvt.	0.100						unauthorised
	242/1433	206/2115	0.050	Biali	Biali	Pvt.			0.003		Tarpin Shade	Commercial	unauthorised
			0.100										
	242/1136	207	0.090	Patita	Patita	Pvt.	0.090		0.003		1storied-1	Residential	unauthorised
	29	208	0.129	Patita	Patita	Pvt.					vacant		
	242/1390	208/2081	0.008	Patita	Patita	Pvt.					vacant		
	242/1396	208/2085	0.015	Patita	Patita	Pvt.					vacant		

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TAHASILDAR
SADAR, CUTTACK

Name of The Village	Khata No	Plot No	Total Area	Kisam	Kisam Was on 1.4.1974	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks	
								Towards River	Towards Road					
Kanheipur	242/1402	208/2090	0.043	Patita	Patita	Pvt.	0.260				vacant			
	242/1449	208/2126	0.065	Patita	Patita	Pvt.						vacant		
			0.260											
	89	209	0.191	Patita	Patita	Pvt.	0.260				vacant			
	242/1361	209/1946	0.029	Patita	Patita	Pvt.						vacant		
	242/1360	209/1985	0.040	Patita	Patita	Pvt.	0.260				vacant			
			0.260											
	242/562	210	0.050	Gharabari	Patita	Pvt.	0.090				1storied-1	Residential	OLR-1043/2008	
	242/561	210/1379	0.040	Gharabari	Patita	Pvt.						1storied-1	Residential	OLR-1041/2008
			0.090											
	242/509	211	0.045	Gharabari	Patita	Pvt.	0.090				Tin shade	Residential	OLR-395/2009	
	242/464	211/1351	0.045	Gharabari	Patita	Pvt.			0.005					OLR-243/2006
			0.090											
	242/926	212	0.070	Gharabari	Patita	Pvt.	0.140				1storied-1	Residential	OLR-128/2018	
	242/926	212/1700	0.070	Gharabari	Patita	Pvt.						1storied-1	Residential	OLR-128/2018
			0.140											
	191	213	0.055	Patita	Patita	Pvt.	0.190				vacant			
	242/574	213/1387	0.040	Gharabari	Patita	Pvt.						2storied-1	Residential	OLR-49/2008
	242/1369	213/2062	0.095	Patita	Patita	Pvt.	0.190		0.005		vacant			
			0.190											
	242/1385	214	0.280	Patita	Patita	Pvt.	0.280				2storied-1	Residential	Unauthorised	
	242/1069	215/1846	0.040	Pala Eka	Pala Eka	Pvt.	0.160				vacant			
	242/1070	215/1847	0.060	Pala Eka	Pala Eka	Pvt.						vacant		
	242/1071	215/1848	0.020	Pala Eka	Pala Eka	Pvt.						vacant		
	242/1072	215/1849	0.020	Pala Eka	Pala Eka	Pvt.						vacant		
	242/1271	215/2009	0.020	Pala Eka	Pala Eka	Pvt.						vacant		
			0.160											

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**TAHASILDAR
SADAR, CUTTACK**

Information on the land situated inside the embankment road next to the Mahanadi in Bhadimula village.

Govt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homestead Plot	Otherthan Homestead plot	Encroachment	Area Drown in River Course	No. Building Over constructed over Govt. Plot	Vacant Homestead Plot	% ge of Area drown in River
Bandha	1	0.360							Nil
Gochar	9	6.610							Nil
Gharabari	1	0.040	1		0.040				Nil
Debasthalli	1	0.520				0.52			100
Gramya Jungle	3	3.210				3.210			100
Patita	5	2.910							Nil
Rasta	4	0.43							Nil
Basti jogya	1	0.4				0.4			100
Total	25	14.480			0.040	4.130		0	

Pvt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homestead Plot	Otherthan Homestead plot	Converted Area	Area Drown in River Course	No. of Construction over otherthan Homestead land	Vacant Homestead Plot	% ge of Area drown in River
Bagayata	7	1.150		7					Nil
Gharabari	58	4.600	58		0.26			12	Nil
Debasthalli	2	1.000		2			1		Nil
Jalasaya	3	0.400		3			2		Nil
Patita	13	6.050		13		1.870	1		30.9
Pala	21	4.770		21			4		Nil
Adi	4	0.120		4			3		Nil
Bajefasal	2	0.630		2					Nil
Biali	22	5.190		22		2.79	2		53.75
Sarad	10	2.140		10			2		Nil
Rasta	1	0.040		1			1		Nil
Total	143	26.090	58	85	0.260	4.660	16	12	


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Name of The Village	Khata No	Plot No	Total Area	Present Kisam	Kisam was on 31.05.1991	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if	Annexur e-A Type of use (Residential / Commercial)	Remarks
								Towards River	Towards Road				
Bhadimula	133	1	8.600	Nadi	Nadi	Govt.	8.6						River
Bhadimula	135	2	1.100	Gramya Jungle	Gramya Jungle	Govt.	0			1.1	Inside River		
Bhadimula	135	3	1.090	Gramya Jungle	Gramya Jungle	Govt.	0			1.09	Inside River		
Bhadimula	36	4	2.460	Biali Dofasali	Biali Dofasali	Pvt.	0			2.46	Inside River		
Bhadimula	88	5	0.330	Biali Dofasali	Biali Dofasali	Pvt.	0			0.33	Inside River		
Bhadimula	88	6	1.050	Patita	Patita	Pvt.	0			1.05	Inside River		
Bhadimula	53	7	0.343	Patita	Patita	Pvt.	0.343			0	Vacant		
Bhadimula	132/115	7/489	0.107	Patita	Patita	Pvt.	0.107			0	Vacant		
Bhadimula	42	8	0.460	Patita	Patita	Pvt.	0.46			0	Vacant		
Bhadimula	53	9	0.020	Patita	Patita	Pvt.	0.02			0	Vacant		
Bhadimula	132/184	9/646	0.060	Patita	Patita	Pvt.	0.06			0	Vacant		
Bhadimula	13	10	0.020	Patita	Patita	Pvt.	0.02			0	Vacant		
Bhadimula	132/53	10/421	0.040	Gharabari	Patita	Pvt.	0.04			0	G+1 Floor	Residential	O.L.R 8(A) 1796/2010
Bhadimula	132/54	10/422	0.040	Gharabari	Patita	Pvt.	0.040			0	G+1 Floor	Residential	O.L.R 8 (A) 1795/2010

Bhadimula	132/56	10/423	0.060	Gharabari	Patita	Pvt.	0.06			0	G+1 Floor	Residential	O.L.R.8(A) 545/2016
Bhadimula	132/70	10/434	0.040	Gharabari	Patita	Pvt.	0.04			0	G+1 Floor	Residential	O.L .R 8 (A) 647/2011
Bhadimula	132/74	10/438	0.040	Gharabari	Patita	Pvt.	0.04			0	Ground Floor	Residential	O.L .R 8 (A) 647/2011
Bhadimula	88	11	0.920	Bagayat Dui	Bagayat Dui	Pvt.	0.92			0	Vacant		
Bhadimula	88	12	1.620	Patita	Patita	Pvt.	1.62			0	Asbestos (Cow Shed)		Area 800Sq. Ft.
Bhadimula	134	13	0.130	Road	Road	Govt.	0.13			0	Road		
Bhadimula	134	14	0.520	Debasthall	Debasthall	Govt.	0			0.52	Inside River		
Bhadimula	82	15	0.370	Patita	Patita	Pvt.	0			0.37	Inside River		
Bhadimula	29	16	0.450	Patita	Patita	Pvt.	0			0.45	Inside River		
Bhadimula	133	17	5.020	Nadi	Nadi	Govt.	0			5.02	Inside River		River
Bhadimula	135	18	0.400	Basti Jogya	Basti Jogya	Govt.	0			0.4	Inside River		
Bhadimula	73	19	2.940	Nadi	Nadi	Pvt.	0			2.94	Inside River		River
Bhadimula	34	20	0.370	Gharabari	Gharabari	Pvt.	0.37			0	Vacant		settlement Gharabari
Bhadimula	2	21	0.120	Gharabari	Gharabari	Pvt.	0.12			0	Vacant		settlement Gharabari
Bhadimula	2	22	0.090	Gharabari	Gharabari	Pvt.	0.09			0	Vacant		settlement Gharabari

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Bhadimula	109	23	0.170	Gharabari	Gharabari	Pvt.	0.17				Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	40	24	0.170	Gharabari	Gharabari	Pvt.	0.17				Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	91	25	0.160	Gharabari	Gharabari	Pvt.	0.16				0 Vacant		settlement Gharabari
Bhadimula	73	26	0.021	Gharabari	Gharabari	Pvt.	0.021				0 Vacant		settlement Gharabari
Bhadimula	132/174	26/637	0.049	Gharabari	Gharabari	Pvt.	0.049				Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	91	27	0.280	Gharabari	Gharabari	Pvt.	0.28				5 Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	132/191	27/652	0.060	Gharabari	Gharabari	Pvt.	0.06				3 Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	40	28	0.050	Gharabari	Gharabari	Pvt.	0.05				0 Vacant		settlement Gharabari
Bhadimula	5	29	0.050	Gharabari	Gharabari	Pvt.	0.05				Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	132/161	30	0.043	Gharabari	Gharabari	Pvt.	0.043				Ground 0 Floor	Residential	settlement Gharabari
Bhadimula	132/154	30/625	0.043	Gharabari	Gharabari	Pvt.	0.043				Ground 0 Floor	Residential	settlement Gharabari


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Bhadimula	132/162	30/629	0.063	Gharabari	Gharabari	Pvt.	0.063				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	132/163	30/630	0.063	Gharabari	Gharabari	Pvt.	0.063				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	80	31	0.090	Gharabari	Gharabari	Pvt.	0.09				0	2 Ground Floor	Residential	settlement Gharabari
Bhadimula	132/114	31/487	0.090	Gharabari	Gharabari	Pvt.	0.09				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	91	32	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	132/57	33	0.010	Gharabari	Gharabari	Pvt.	0.01				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	40	34	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	72	35	0.100	Gharabari	Gharabari	Pvt.	0.1				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	81	36	0.040	Road	Road	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	26	37	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	80	38	0.020	Gharabari	Gharabari	Pvt.	0.02				0	Ground Floor	Residential	settlement Gharabari


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Bhadimula	132/114	38/486	0.020	Gharabari	Gharabari	Pvt.	0.02				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	17	39	0.050	Gharabari	Gharabari	Pvt.	0.05				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	93	40	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	88	41	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	93	42	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	88	43	0.300	Gharabari	Gharabari	Pvt.	0.3				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	94	44	0.130	Gharabari	Gharabari	Pvt.	0.13				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	18	45	0.060	Gharabari	Gharabari	Pvt.	0.06				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	134	46	0.040	Road	Road	Govt.	0.04				0	Vacant		
Bhadimula	66	47	0.070	Gharabari	Gharabari	Pvt.	0.07				0	Boundary		settlement Gharabari
Bhadimula	87	48	0.060	Gharabari	Gharabari	Pvt.	0.06				0	Tin Shed		settlement Gharabari
Bhadimula	124	49	0.010	Gharabari	Gharabari	Pvt.	0.01				0	Ground Floor	Residential	settlement Gharabari

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Bhadimula	134	50	0.040	Gharabari	Gharabari	Govt.	0.04				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	134	51	0.240	Road	Road	Govt.	0.24				0	Vacant		
Bhadimula	77	52	0.090	Gharabari	Gharabari	Pvt.	0.09				0	G+1 Floor	Residential	settlement Gharabari
Bhadimula	48	53	0.010	Jalasya Dui	Jalasya Dui	Pvt.	0.01				0	Ground Floor	Residential	
Bhadimula	47	54	0.010	Gharabari	Gharabari	Pvt.	0.01				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	73	55	0.080	Gharabari	Gharabari	Pvt.	0.08				0	G+1 Floor	Residential	settlement Gharabari
Bhadimula	47	56	0.010	Gharabari	Gharabari	Pvt.	0.01				0	Vacant		
Bhadimula	47	57	0.240	Gharabari	Gharabari	Pvt.	0.24				0	5 floor	Residential	settlement Gharabari
Bhadimula	47	58	0.010	Debasthali	Debasthali	Pvt.	0.01				0	House	Residential	
Bhadimula	134	59	0.020	Road	Road	Govt.	0.02				0	Road	Road	
Bhadimula	85	60	0.090	Gharabari	Gharabari	Pvt.	0.09				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	106	61	0.020	Gharabari	Gharabari	Pvt.	0.02				0	Vacant		settlement Gharabari
Bhadimula	106	62	0.020	Gharabari	Gharabari	Pvt.	0.02				0	Vacant		settlement Gharabari

Bhadimula	127	63	0.080	Gharabari	Gharabari	Pvt.	0.08				0 Vacant	settlement Gharabari
Bhadimula	47	64	0.260	Gharabari	Gharabari	Pvt.	0.26				Ground 0 Floor	Residential settlement Gharabari
Bhadimula	48	65	0.260	Jalasaya Dui	Jalasaya Dui	Pvt.	0.26				0 Vacant	
Bhadimula	26	66	0.050	Sarad Eka	Sarad Eka	Pvt.	0.05				0 G+1 Floor	
Bhadimula	132/71	66/435	0.040	Gharabari	Gharabari	Pvt.	0.04				0 Boundary	settlement Gharabari
Bhadimula	132/116	66/490	0.040	Sarad Eka	Sarad Eka	Pvt.	0.04				0 Vacant	
Bhadimula	45	67	0.130	Sarad Eka	Sarad Eka	Pvt.	0.13				0 Vacant	
Bhadimula	132/139	68	0.130	Gharabari	Gharabari	Pvt.	0.13				0 Boundary	Settlement Gharabari
Bhadimula	75	69	0.026	Sarad Eka	Sarad Eka	Pvt.	0.026				0 G+1 Floor	
Bhadimula	132/30	69/398	0.057	Gharabari	Gharabari	Pvt.	0.057				0 G+1 Floor	O.L.R 8(A) 170/2009
Bhadimula	132/31	69/399	0.057	Gharabari	Gharabari	Pvt.	0.057				0 G+1 Floor	O.L.R 8 (A) 171/2009
Bhadimula	132/58	70	0.140	Sarad Eka	Sarad Eka	Pvt.	0.14				0 Vacant	
Bhadimula	80	71	0.110	Biali	Biali	Pvt.	0.11				0 Vacant	
Bhadimula	132/79	71/444	0.110	Biali	Biali	Pvt.	0.11				0 Vacant	
Bhadimula	132/114	71/485	0.100	Biali	Biali	Pvt.	0.1				0 Vacant	

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Bhadimula	45	72	0.030	Bagayat Dui	Bagayat Dui	Pvt.	0.03				0	Vacant		
Bhadimula	45	73	0.050	Bagayat Dui	Bagayat Dui	Pvt.	0.05				0	Vacant		
Bhadimula	26	74	0.060	Bagayat Dui	Bagayat Dui	Pvt.	0.06				0	Vacant		
Bhadimula	75	75	0.030	Bagayat Dui	Bagayat Dui	Pvt.	0.03				0	Vacant		
Bhadimula	55	76	0.030	Bagayat Dui	Bagayat Dui	Pvt.	0.03				0	Vacant		
Bhadimula	72	77	0.030	Bagayat Dui	Bagayat Dui	Pvt.	0.03				0	Vacant		
Bhadimula	47	78	0.230	Biali	Biali	Pvt.	0.23				0	Inside River		
Bhadimula	34	79	2.830	Pala Dui	Pala Dui	Pvt.	2.83				0	Inside River		
Bhadimula	34	80	0.319	Biali	Biali	Pvt.	0.319				0	Vacant		
Bhadimula	132/140	80/614	0.021	Biali	Biali	Pvt.	0.021				0	Ground Floor		
Bhadimula	132/142	80/616	0.020	Biali	Biali	Pvt.	0.02				0	Ground Floor		
Bhadimula	34	81	0.200	Pala Dui	Pala Dui	Pvt.	0.2				0	Vacant		
Bhadimula	132/121	82/495	0.046	Pala Dui	Pala Dui	Pvt.	0.046				0	G+1 Floor		
Bhadimula	132/123	82/498	0.034	Pala Dui	Pala Dui	Pvt.	0.034				0	Ground Floor		
Bhadimula	132/124	82/499	0.060	Pala Dui	Pala Dui	Pvt.	0.06				0	Ground Floor		
Bhadimula	132/126	83	0.070	Gharabari	Gharabari	Pvt.	0.07				0	Ground Floor	Residential	settlement Gharabari
Bhadimula	132/77	83/442	0.070	Sarad Eka	Sarad Eka	Pvt.	0.07				0	Vacant		

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Bhadimula	80	84	0.080	Pala Dui	Pala Dui	Pvt.	0.08				0 Ramp	G (RCC)
Bhadimula	132/79	84/443	0.080	Pala Dui	Pala Dui	Pvt.	0.08				0 Vacant	
Bhadimula	132/108	84/475	0.040	Gharabari	Pala Dui	Pvt.	0.04				0 Vacant	
Bhadimula	132/114	84/484	0.025	Pala Dui	Pala Dui	Pvt.	0.025				0 Vacant	
Bhadimula	132/122	84/496	0.010	Pala Dui	Pala Dui	Pvt.	0.01				0 Vacant	
Bhadimula	132/177	84/640	0.050	Pala Dui	Pala Dui	Pvt.	0.05				0 Vacant	
Bhadimula	132/179	84/642	0.065	Pala Dui	Pala Dui	Pvt.	0.065				0 Vacant	
Bhadimula	132/208	84/664	0.040	Pala Dui	Pala Dui	Pvt.	0.04				0 Vacant	
Bhadimula	132/164	85	0.030	Adi	Adi	Pvt.	0.03				0 G+2	
Bhadimula	132/165	85/481	0.020	Adi	Adi	Pvt.	0.02				0 G+2	
Bhadimula	132/138	86	0.050	Adi	Adi	Pvt.	0.05				0 G+2	
Bhadimula	132/138	87	0.130	Jalasya Dui	Jalasya Dui	Pvt.	0.13				0 G+2	
Bhadimula	132/138	88	0.020	Adi	Adi	Pvt.	0.02				0 Vacant	
Bhadimula	132/138	89	0.520	Pala Dui	Pala Dui	Pvt.	0.52				10'*12' 0 Cabin	
Bhadimula	103	90	0.110	Pala Dui	Pala Dui	Pvt.	0.11				0 Vacant	
Bhadimula	132/127	90/501	0.030	Pala Dui	Pala Dui	Pvt.	0.03				0 Vacant	
Bhadimula	132/128	90/502	0.030	Pala Dui	Pala Dui	Pvt.	0.03				0 Vacant	

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Bhadimula	132/153	90/624	0.040	Pala Dui	Pala Dui	Pvt.	0.04			0	Vacant		
Bhadimula	132/173	90/636	0.100	Pala Dui	Pala Dui	Pvt.	0.1			0	Vacant		
Bhadimula	132/182	90/644	0.050	Pala Dui	Pala Dui	Pvt.	0.05			0	Vacant		
Bhadimula	70	91	0.300	Biali	Biali	Pvt.	0.3			0	Vacant		
Bhadimula	34	92	0.180	Biali	Biali	Pvt.	0.18			0	Vacant		
Bhadimula	133	93	45.800	Nadi	Nadi	Govt.	0			45.8	Inside River		
Bhadimula	133	94	1.060	Nadi	Nadi	Govt.	0			1.06	Inside River		
Bhadimula	135	95	1.020	Gramya Jungle	Gramya Jungle	Govt.	1.02			0	Inside River		
Bhadimula	34	96	0.150	Biali	Biali	Pvt.	0.15			0	Inside River		
Bhadimula	135	97	3.300	Gochar	Gochar	Govt.	3.3			0	Vacant		
Bhadimula	135	98	0.350	Gochar	Gochar	Govt.	0.35			0	Vacant		
Bhadimula	135	99	0.660	Gochar	Gochar	Govt.	0.66			0	Vacant		
Bhadimula	135	100	0.260	Gochar	Gochar	Govt.	0.26			0	Vacant		
Bhadimula	27	101	0.990	Debasthali	Debasthali	Pvt.	0.99			0	Vacant		
Bhadimula	135	102	0.320	Gochar	Gochar	Govt.	0.32			0	Vacant		
Bhadimula	135	103	0.380	Gochar	Gochar	Govt.	0.38			0	Vacant		
Bhadimula	135	104	0.700	Gochar	Gochar	Govt.	0.7			0	Vacant		

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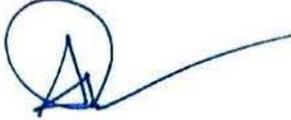
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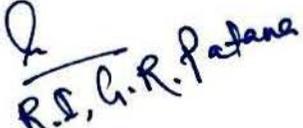
Bhadimula	135	105	0.040	Gochar	Gochar	Govt.	0.04				0	Vacant		
Bhadimula	118	106	0.140	Biali	Biali	Pvt.	0.14				0	Vacant		
Bhadimula	132/33	106/400	0.040	Gharabari	Gharabari	Pvt.	0.04				0	Vacant		O.L.R.8(A) 1660/2009
Bhadimula	132/80	106/447	0.040	Biali	Biali	Pvt.	0.04				0	Vacant		
Bhadimula	132/82	106/449	0.040	Biali	Biali	Pvt.	0.04				0	Vacant		
Bhadimula	132/83	106/450	0.040	Biali	Biali	Pvt.	0.04				0	Vacant		
Bhadimula	132/84	106/451	0.040	Biali	Biali	Pvt.	0.04				0	Vacant		
Bhadimula	132/85	106/452	0.040	Biali	Biali	Pvt.	0.04				0	Vacant		
Bhadimula	135	107	0.600	Gochar	Gochar	Govt.	0.6				0	Vacant		
Bhadimula	118	108	0.020	Biali	Biali	Pvt.	0.02				0	Vacant		
Bhadimula	132/237	108/453	0.040	Biali	Biali	Pvt.	0.04				0	Vacant		
Bhadimula	113	109	0.180	Sarad Dui	Sarad Eka	Pvt.	0.18				0	Vacant		
Bhadimula	28	109	0.170	Pala Dui	Pala Dui	Pvt.	0.17				0	Vacant		
Bhadimula	49	110	0.400	Biali	Biali	Pvt.	0.4				0	Vacant		
Bhadimula	28	111	0.200	Pala Dui	Pala Dui	Pvt.	0.2				0	Vacant		
Bhadimula	49	112	0.060	Biali	Biali	Pvt.	0.06				0	Vacant		
Bhadimula	120	113	0.930	Patita	Patita	Pvt.	0.93				0	Vacant		

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Bhadimula	137	114	0.360	Bandha	Bandha	R&B	0.36				0	Vacant		
Bhadimula	120	115	0.250	Patita	Patita	Pvt.	0.25				0	Vacant		
Bhadimula	120	116	0.370	Patita	Patita	Pvt.	0.37				0	Vacant		
Bhadimula	139	117	1.050	Patita	Patita	H&UD,O	1.05				0	Vacant		
Bhadimula	122	118	0.610	Sarad Tini	Sarad Tini	Pvt.	0.61				0	Vacant		
Bhadimula	138	120	0.890	Patita	Patita	Govt.	0.89				0	Vacant		
Bhadimula	139	120/440	0.180	Patita	Patita	H&UD,O	0.18				0	Vacant		
Bhadimula	113	121	0.080	Sarad Dui	Sarad Dui	Pvt.	0.08				0	Vacant		
Bhadimula	135	122	0.550	Patita	Patita	Govt.	0.55				0	Vacant		
Bhadimula	113	123	0.820	Sarad Dui	Sarad Dui	Pvt.	0.82				0	Vacant		
Bhadimula	135	124	0.240	Patita	Patita	Govt.	0.24				0	Vacant		
Bhadimula	132	125	0.315	Bajefasal Dui	Bajefasal Dui	Pvt.	0.315				0	Vacant		
Bhadimula	132/75	125/439	0.315	Bajefasal Dui	Bajefasal Dui	Pvt.	0.315				0	Vacant		
			104.000				41.412				62.59			


TAHASILDAR
SADAR, CUTTACK


R.S.G.R. Patana.

Information on the land situated inside the embankment road next to the Mahanadi in Banabidyadharpur village.

Govt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homested Plot	Otherthan Homestead plot	Encroachment	Area Drown in River Course	No .Building Over constructed over Govt. Plot	Vacant Homestead Plot	% ge of Area drown in River
Ashram	2	41.850				41.85			100
Biali Dofasal	2	0.360							Nil
Canal Bandha	1	0.530							Nil
Gochar	2	5.480							Nil
Nala	1	0.390							Nil
Patita	25	112.400				11.95	1		10.63
Sarad Jala Eka	1	0.54							Nil
Total	34	161.550			0.000	53.800		0	

Pvt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homested Plot	Otherthan Homestead plot	Converted Area	Area Drown in River Course	No. of Construction over otherthan Homestead land	Vacant Homestead Plot	% ge of Area drown in River
Bagayata									Nil
Gharabari	12	0.521						12	Nil
Patita	21	5.710		21		0.020			0.003
Bajefasal	1	2.500		1					Nil
Biali	96	17.220		96					Nil
Sarad	18	0.885		18					Nil
Total	148	26.836	0	136	0.000	0.020	0	12	

R.S. G.R. Patana.

A
**TAHASILDAR
SADAR, CUTTACK**

Name of The Village	Khata No	Plot No	Total Area	Present kizam	Kisam was on 31.05.1991	Land belongs to	Existing Area	Encroached Area		Area taken by River course	Status of land (Building / Vacant) if building Nos of storied	Type of use (Residential/ Commercial)	Remarks
								Towards River	Towards Road				
Banabidyadharpur	48	1	10.15	Aashram	Aashram	Govt.	0			10.15	Inside River		
Banabidyadharpur	1-D1	2	0.02	Patita	Patita	Pvt.	0			0.02	Inside River		
Banabidyadharpur	48	2	31.7	Aashram	Aashram	Govt.	0			31.7	Inside River		
Banabidyadharpur	48	3	11.25	Nadi	Nadi	Govt.	0			11	Inside River		
Banabidyadharpur	48	4	18.75	Nadi	Nadi	Govt.	0			25	Inside River		
Banabidyadharpur	48	5	1.78	Nadi	Nadi	Govt.	0			18.75	Inside River		
Banabidyadharpur	47	6	3.32	Patita	Patita	Govt.	3.32			0	Vacant		
Banabidyadharpur	3-D1	6/6	0.02	Patita	Patita	Pvt.	0.02			0	Vacant		
Banabidyadharpur	4-D1	6/7	0.02	Patita	Patita	Pvt.	0.02			0	Vacant		
Banabidyadharpur	5-D1	6/8	0.02	Patita	Patita	Pvt.	0.02			0	Vacant		
Banabidyadharpur	6-D1	6/9	0.02	Patita	Patita	Pvt.	0.02			0	Vacant		
Banabidyadharpur	2-D1	6/5	0.02	Patita	Patita	Pvt.	0.02			0	Vacant		
Banabidyadharpur	48	7	8.7	Nadi	Nadi	Govt.	0			8.7	Inside River		
Banabidyadharpur	47	8	3.44	Patita	Patita	Govt.	3.44			0	Vacant		
Banabidyadharpur	45	9	1.4	Patita	Patita	Animal Husbandary	1.4			0	Vacant		
Banabidyadharpur	50	10	4.27	Gochar	Gochar	Govt.	4.24			0	Vacant		
Banabidyadharpur	47	11	15.97	Patita	Patita	Govt.	15.97			0	Shed		
Banabidyadharpur	47	12	2.14	Patita	Patita	Govt.	2.14			0	Vacant		
Banabidyadharpur	45	13	3.46	Patita	Patita	Animal Husbandary	3.46			0	Vacant		
Banabidyadharpur	45	14	1.2	Patita	Patita	Animal Husbandary	1.2			0	Vacant		
Banabidyadharpur	47	15	18.35	Patita	Patita	Govt.	18.35			0	Vacant		
Banabidyadharpur	47	16	8.57	Patita	Patita	Govt.	0			8.57	Inside River		
Banabidyadharpur	48	17	5.64	Nadi	Nadi	Govt.	0			5.64	Inside River		
Banabidyadharpur	50	18	1.38	Patita	Patita	Govt.	0			1.38	Inside River		
Banabidyadharpur	50	19	1	Patita	Patita	Govt.	0			1	Inside River		

Banabidyadharpur	50	20	1	Patita	Patita	Govt.	105	0	1	Inside River		
Banabidyadharpur	50	21	1.21	Gochar	Gochar	Govt.		1.21	0	Vacant		109
Banabidyadharpur	35	22	2.5	Bajefasal-2	Bajefasal-2	Pvt.		2.5	0	Vacant		
Banabidyadharpur	35	23	1.95	Biali Dofasal	Biali Dofasal	Pvt.		1.95	0	Vacant		
Banabidyadharpur	47	24	0.1	Patita	Patita	Govt.		0.1	0	Vacant		
Banabidyadharpur	35	25	0.37	Biali Dofasal	Biali Dofasal	Pvt.		0.37	0	Vacant		
Banabidyadharpur	47	26	0.53	Patita	Patita	Govt.		0.53	0	Vacant		
Banabidyadharpur	47	27	0.31	Patita	Patita	Govt.		0.31	0	Vacant		
Banabidyadharpur	47	28	0.36	Patita	Patita	Govt.		0.36	0	Vacant		
Banabidyadharpur	23	29	0.21	Biali Dofasal	Biali Dofasal	Pvt.		0.21	0	Vacant		
Banabidyadharpur	46/1	29	0.8	Biali Dofasal	Biali Dofasal	Pvt.		0.8	0	Vacant		
Banabidyadharpur	40	30	0.24	Biali Dofasal	Biali Dofasal	Pvt.		0.24	0	Vacant		
Banabidyadharpur	43/37	31/231	0.15	Biali Dofasal	Biali Dofasal	Pvt.		0.15	0	Vacant		
Banabidyadharpur	43/38	31/233	1.12	Biali Dofasal	Biali Dofasal	Pvt.		1.12	0	Vacant		
Banabidyadharpur	43/39	31/235	1.32	Biali Dofasal	Biali Dofasal	Pvt.		1.32	0	Vacant		
Banabidyadharpur	43/41	31/238	0.25	Biali Dofasal	Biali Dofasal	Pvt.		0.25	0	Vacant		
Banabidyadharpur	43/37	32/232	1.31	Patita	Patita	Pvt.		1.31	0	Vacant		
Banabidyadharpur	43/38	32/234	0.34	Patita	Patita	Pvt.		0.34	0	Vacant		
Banabidyadharpur	43/39	32/236	0.14	Patita	Patita	Pvt.		0.14	0	Vacant		
Banabidyadharpur	43/40	32/237	0.21	Patita	Patita	Pvt.		0.21	0	Vacant		
Banabidyadharpur	43/41	32/239	0.32	Patita	Patita	Pvt.		0.32	0	Vacant		
Banabidyadharpur	36	33	0.38	Biali Dofasal	Biali Dofasal	Pvt.		0.38	0	Vacant		
Banabidyadharpur	45	34	0.2	Biali Dofasal	Biali Dofasal	Animal Husbandary		0.2	0	Vacant		
Banabidyadharpur	41	35	0.17	Biali Dofasal	Biali Dofasal	Pvt.		0.17	0	Vacant		
Banabidyadharpur	45	36	0.16	Biali Dofasal	Biali Dofasal	Animal Husbandary		0.16	0	Vacant		
Banabidyadharpur	10	37	0.8	Biali Dofasal	Biali Dofasal	Pvt.		0.8	0	Vacant		
Banabidyadharpur	21	38	0.21	Biali Dofasal	Biali Dofasal	Pvt.		0.21	0	Vacant		

Banabidyadharpur	1	39	0.044	Patita	Patita	Pvt.	0.044			0	Vacant
Banabidyadharpur	43/30	39/225	0.044	Gharabari	Gharabari	Pvt.	0.044			0	Vacant
Banabidyadharpur	43/31	39/226	0.084	Gharabari	Gharabari	Pvt.	0.084			0	Vacant
Banabidyadharpur	43/32	39/227	0.044	Gharabari	Gharabari	Pvt.	0.044			0	Vacant
Banabidyadharpur	43/33	39/228	0.044	Gharabari	Gharabari	Pvt.	0.044			0	Vacant
Banabidyadharpur	44	40	0.53	Canal Bandha	Canal Bandha	Irrigation Deppt.	0.53			0	Vacant
Banabidyadharpur	44	41	0.6	Patita	Patita	Irrigation Deppt.	0.6			0	Vacant
Banabidyadharpur	41	42	0.51	Patita	Patita	Pvt.	0.51			0	Vacant
Banabidyadharpur	50	43	1.08	Patita	Patita	Govt.	1.08			0	Vacant
Banabidyadharpur	47	43/199	0.61	Patita	Patita	Govt.	0.61			0	Vacant
Banabidyadharpur	45	44	13.2	Patita	Patita	Animal Husbandary	13.2			0	Vacant
Banabidyadharpur	41	45	1.46	Patita	Patita	Pvt.	1.46			0	Vacant
Banabidyadharpur	6	46	0.81	Patita	Patita	Pvt.	0.81			0	Vacant
Banabidyadharpur	45	47	30.95	Patita	Patita	Animal Husbandary	30.95			0	Vacant
Banabidyadharpur	17	48	0.92			Pvt.	0.92			0	Vacant
Banabidyadharpur	45	49	3.01	Patita	Patita	Animal Husbandary	3.01			0	Vacant
Banabidyadharpur	4	50	0.14	Patita	Patita	Pvt.	0.14			0	Vacant
Banabidyadharpur	42	51	0.28	Biali Dofasal	Biali Dofasal	Pvt.	0.28			0	Vacant
Banabidyadharpur	42	52	0.36	Biali Dofasal	Biali Dofasal	Pvt.	0.36			0	Vacant
Banabidyadharpur	42	53	0.24	Biali Dofasal	Biali Dofasal	Pvt.	0.24			0	Vacant
Banabidyadharpur	42	54	0.48	Biali Dofasal	Biali Dofasal	Pvt.	0.48			0	Vacant
Banabidyadharpur	42	55	0.23	Biali Dofasal	Biali Dofasal	Pvt.	0.23			0	Vacant
Banabidyadharpur	42	56	0.24	Biali Dofasal	Biali Dofasal	Pvt.	0.24			0	Vacant
Banabidyadharpur	42	57	0.25	Biali Dofasal	Biali Dofasal	Pvt.	0.25			0	Vacant
Banabidyadharpur	42	58	0.2	Biali Dofasal	Biali Dofasal	Pvt.	0.2			0	Vacant
Banabidyadharpur	42	59	0.16	Biali Dofasal	Biali Dofasal	Pvt.	0.16			0	Vacant

Banabidyadharpur	42	60	0.1	Biali Dofasal	Biali Dofasal	Pvt.	0.1			0	Vacant		
Banabidyadharpur	42	61	0.12	Biali Dofasal	Biali Dofasal	Pvt.	0.12			0	Vacant		
Banabidyadharpur	42	62	0.15	Biali Dofasal	Biali Dofasal	Pvt.	0.15			0	Vacant		
Banabidyadharpur	42	63	0.1	Biali Dofasal	Biali Dofasal	Pvt.	0.1			0	Vacant		
Banabidyadharpur	42	64	0.1	Biali Dofasal	Biali Dofasal	Pvt.	0.1			0	Vacant		
Banabidyadharpur	42	65	0.21	Biali Dofasal	Biali Dofasal	Pvt.	0.21			0	Vacant		
Banabidyadharpur	44	66	0.54	Sarad Jala Eka	Sarad Jala Eka	Irrigation Deppt.	0.54			0	Vacant		
Banabidyadharpur	4	67	0.14	Patita	Patita	Pvt.	0.14			0	Vacant		
Banabidyadharpur	39	68	0.22	Biali Dofasal	Biali Dofasal	Pvt.	0.22			0	Vacant		
Banabidyadharpur	39	69	0.39	Biali Dofasal	Biali Dofasal	Pvt.	0.39			0	Vacant		
Banabidyadharpur	34	70	0.25	Biali Dofasal	Biali Dofasal	Pvt.	0.25			0	Vacant		
Banabidyadharpur	43/79	70/269	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/80	70/270	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/81	70/271	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/82	70/272	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/83	70/273	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/84	70/274	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/85	70/275	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/88	70/278	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/89	70/279	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/90	70/280	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	34	71	0.16	Biali Dofasal	Biali Dofasal	Pvt.	0.16			0	Vacant		
Banabidyadharpur	8	71/195	0.1	Biali Dofasal	Biali Dofasal	Pvt.	0.1			0	Vacant		

 **TAHASILDAR
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Banabidyadharpur	43/62	80/254	0.027	Biali Dofasal	Biali Dofasal	Pvt.	0.027			0	Vacant		
Banabidyadharpur	43/68	80/259	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/70	80/261	0.07	Biali Dofasal	Biali Dofasal	Pvt.	0.07			0	Vacant		
Banabidyadharpur	43/71	80/262	0.03	Biali Dofasal	Biali Dofasal	Pvt.	0.03			0	Vacant		
Banabidyadharpur	43/73	80/263	0.0255	Biali Dofasal	Biali Dofasal	Pvt.	0.0255			0	Vacant		
Banabidyadharpur	43/74	80/264	0.0345	Biali Dofasal	Biali Dofasal	Pvt.	0.0345			0	Vacant		
Banabidyadharpur	43/75	80/265	0.02	Biali Dofasal	Biali Dofasal	Pvt.	0.02			0	Vacant		
Banabidyadharpur	04-1	81	0.13	Biali Dofasal	Biali Dofasal	Pvt.	0.13			0	Vacant		
Banabidyadharpur	31	81	0.13	Biali Dofasal	Biali Dofasal	Pvt.	0.13			0	Vacant		
Banabidyadharpur	16	82	1.045	Biali Dofasal	Biali Dofasal	Pvt.	1.045			0	Vacant		
Banabidyadharpur	43/104	82/243	0.007	Biali Dofasal	Biali Dofasal	Pvt.	0.007			0	Vacant		
Banabidyadharpur	43/76	82/266	0.01	Biali Dofasal	Biali Dofasal	Pvt.	0.01			0	Vacant		
Banabidyadharpur	43/96	82/286	0.0085	Biali Dofasal	Biali Dofasal	Pvt.	0.0085			0	Vacant		
Banabidyadharpur	43/97	82/287	0.0195	Biali Dofasal	Biali Dofasal	Pvt.	0.0195			0	Vacant		
Banabidyadharpur	43/98	82/288	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant		
Banabidyadharpur	43/99	82/289	0.017	Biali Dofasal	Biali Dofasal	Pvt.	0.017			0	Vacant		
Banabidyadharpur	43/103	82/292	0.013	Biali Dofasal	Biali Dofasal	Pvt.	0.013			0	Vacant		
Banabidyadharpur	39	83	0.0882	Biali Dofasal	Biali Dofasal	Pvt.	0.0882			0	Vacant		
Banabidyadharpur	43/53	83/247	0.0064	Biali Dofasal	Biali Dofasal	Pvt.	0.0064			0	Vacant		
Banabidyadharpur	43/54	83/248	0.073	Biali Dofasal	Biali Dofasal	Pvt.	0.073			0	Vacant		
Banabidyadharpur	43/55	83/249	0.026	Biali Dofasal	Biali Dofasal	Pvt.	0.026			0	Vacant		
Banabidyadharpur	43/64	83/256	0.0464	Biali Dofasal	Biali Dofasal	Pvt.	0.0464			0	Vacant		
Banabidyadharpur	41	84	0.07	Biali Dofasal	Biali Dofasal	Pvt.	0.07			0	Vacant		

Banabidyadharpur	43/77	84/267	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant
Banabidyadharpur	43/78	84/268	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant
Banabidyadharpur	43/105	84/276	0.03	Biali Dofasal	Biali Dofasal	Pvt.	0.03			0	Vacant
Banabidyadharpur	43/91	84/281	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant
Banabidyadharpur	43/92	84/282	0.03	Biali Dofasal	Biali Dofasal	Pvt.	0.03			0	Vacant
Banabidyadharpur	43/93	84/283	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant
Banabidyadharpur	28	85	0.12	Biali	Biali	Pvt.	0.12			0	Vacant
Banabidyadharpur	29	86	0.15	Biali Dofasal	Biali Dofasal	Pvt.	0.15			0	Vacant
Banabidyadharpur	43/45	87	0.15	Biali Dofasal	Biali Dofasal	Pvt.	0.15			0	Vacant
Banabidyadharpur	9	88	0.03	Biali Dofasal	Biali Dofasal	Pvt.	0.03			0	Vacant
Banabidyadharpur	43/8	88/203	0.02	Biali Dofasal	Biali Dofasal	Pvt.	0.02			0	Vacant
Banabidyadharpur	43/9	88/205	0.04	Biali Dofasal	Biali Dofasal	Pvt.	0.04			0	Vacant
Banabidyadharpur	43/44	88/241	0.02	Gharabari	Gharabari	Pvt.	0.02			0	Vacant
Banabidyadharpur	9	89	0.02	Biali Dofasal	Biali Dofasal	Pvt.	0.02			0	Vacant
Banabidyadharpur	43/44	89/242	0.04	Gharabari	Gharabari	Pvt.	0.04			0	Vacant
Banabidyadharpur	29	90	0.28	Biali Dofasal	Biali Dofasal	Pvt.	0.28			0	Vacant
Banabidyadharpur	29	91	0.15	Biali Dofasal	Biali Dofasal	Pvt.	0.15			0	Vacant
Banabidyadharpur	11	92	0.49	Biali Dofasal	Biali Dofasal	Pvt.	0.49			0	Vacant
Banabidyadharpur	41	93	0.032	Biali	Biali	Pvt.	0.032			0	Vacant
Banabidyadharpur	43/94	93/284	0.048	Biali	Biali	Pvt.	0.048			0	Vacant
Banabidyadharpur	43/19	94	0.06	Gharabari	Gharabari	Pvt.	0.06			0	Vacant
Banabidyadharpur	28	95	0.05	Patita	Patita	Pvt.	0.05			0	Vacant
Banabidyadharpur	41	96	0.08	Biali	Biali	Pvt.	0.08			0	Vacant
Banabidyadharpur	41	97	0.02	Biali	Biali	Pvt.	0.02			0	Vacant
Banabidyadharpur	43/87	97/277	0.08	Biali	Biali	Pvt.	0.08			0	Vacant
Banabidyadharpur	29	98	0.02	Biali	Biali	Pvt.	0.02			0	Vacant
Banabidyadharpur	43/28	98/223	0.04	Biali	Biali	Pvt.	0.04			0	Vacant
Banabidyadharpur	41	99	0.07	Biali	Biali	Pvt.	0.07			0	Vacant
Banabidyadharpur	9	100	0.01	Sarad Tini	Sarad Tini	Pvt.	0.01			0	Vacant

Banabidyadharpur	43/8	100/204	0.01	Sarad Tini	Sarad Tini	Pvt.	111	0.01			0	Vacant			
Banabidyadharpur	43/11	100/208	0.04	Gharabari	Gharabari	Pvt.		0.04			0	Vacant			115
Banabidyadharpur	29	101	0.18	Sarad Eka	Sarad Eka	Pvt.		0.18			0	Vacant			
Banabidyadharpur	30	102	0.03	Sarad Eka	Sarad Eka	Pvt.		0.03			0	Vacant			
Banabidyadharpur	43/100	102/290	0.05	Sarad Eka	Sarad Eka	Pvt.		0.05			0	Vacant			
Banabidyadharpur	43/101	102/291	0.09	Sarad Eka	Sarad Eka	Pvt.		0.09			0	Vacant			
Banabidyadharpur	28	103	0.07	Patita	Patita	Pvt.		0.07			0	Vacant			
Banabidyadharpur	9	104	0.01	Patita	Patita	Pvt.		0.01			0	Vacant			
Banabidyadharpur	43/10	104/207	0.04	Patita	Patita	Pvt.		0.04			0	Vacant			

235.43

135.559

122.91

R. D. G. R. Patena

(Signature)
**TAHASILDAR
 SADAR, CUTTACK**

Information on the land situated inside the embankment road next to the Mahanadi in Gateiroutpatana village.

Govt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homested Plot	Otherthan Homestead plot	Encroachment	Area Drown in River Course	No .Building Over constructed over Govt. Plot	Vacant Homestead Plot	% ge of Area drown in River
Bandha	3	1.000							Nil
Gochar	5	91.320			0.040	32.300			Nil
Mahara	3	0.880							Nil
Gramya Jungle	29	31.080			0.040	5.970			19.2
Patita	10	3.000				1.03			34.33
Biali Dofasal	3	1.950							Nil
Road	7	5.7			0.13	0.62			10.87
Bajefasal 2	1	0.23							Nil
Smasan	1	1.3							Nil
Khela Padia	1	6			0.09				Nil
Total	63	142.460			0.300	39.920		0	

Pvt. Land

Types of Kisam	No. of Plot	Area was on Publication	No. of Homested Plot	Otherthan Homestead plot	Converted Area	Area Drown in River Course	No. of Construction over otherthan Homestead Land	Vacant Homestead Plot	% ge of Area drown in River
Bagayata	2	0.506		2					Nil
Gharabari	138	10.688	138		5.58			113	Nil
Debasthall	3	0.570		3					Nil
Jalasaya	8	2.210		8					Nil
Patita	37	8.490		37			3		Nil
Gramya Jungle	1	0.090		1					Nil
Adi	1	0.008		1					Nil
Bajefasal	25	23.610		25		17.73			75.09
Biali	680	218.740		680		3.12	35		1.42
Sarad	27	7.430		27					Nil
Nayanjori	4	13.650		4					Nil
Total	926	285.992	138	788	5.580	20.850	38	113	

R.D., G.R. Patana

TAHASILDAR
SADAR CUTTACK

VILLAGE NAME	Khata No	PLOT NO	Present Ksiam	Ksiam was on 31.05.1991	Land belongs to	TOTAL AREA(ACRE)	EXISTING AREA	ENCROACHED AREA		AREA TAKEN BY RIVER	STATUS OF LAND (BUILDING/VACANT) (IF BUILDING-NO OF BUILDING)	TYPE OF USE (COMMERCIAL / RESIDENTIAL)	REMARKS
								TOWARD S ROAD	TOWARD S RIVER				
Gateirout Patana	695	1	Nadi	Nadi	Govt.	10.26	0			10.26	River		River
Gateirout Patana	696	2	Patita	Patita	Govt.	0.45	0			0.45	INSIDE RIVER		
Gateirout Patana	620	3	Biali Dofasal	Biali Dofasal	Pvt.	0.97	0			0.97	INSIDE RIVER		
Gateirout Patana	535	4	Biali Dofasal	Biali Dofasal	Pvt.	0.44	0.2			0.24	ASBESTOS HOUSE	COW SHED	
Gateirout Patana	644	5	Biali Dofasal	Biali Dofasal	Pvt.	0.41	0			0.41	INSIDE RIVER		
Gateirout Patana	644	6	Nadi	Nadi	Govt.	0.64	0			0.64	INSIDE RIVER		
Gateirout Patana	691	7	Nadi	Nadi	Govt.	0.64	0			0.64	INSIDE RIVER		
Gateirout Patana	217	8	Nadi	Nadi	Govt.	0.07	0			0.07	INSIDE RIVER		
Gateirout Patana	423	9	Biali Dofasal	Biali Dofasal	Pvt.	0.19	0			0.19	INSIDE RIVER		
Gateirout Patana	423	10	Nadi	Nadi	Pvt.	0.18	0			0.18	INSIDE RIVER		
Gateirout Patana	217	11	Biali Dofasal	Biali Dofasal	Pvt.	0.49	0.18			0.31	INSIDE RIVER&VACCANT		
Gateirout Patana	696	12	Patita	Patita	Govt.	0.3	0			0.3	VACANT		
Gateirout Patana	686/834	13	Biali Dofasal	Biali Dofasal	Pvt.	1.3	0.9			0.4	VACANT		
Gateirout Patana	100	15	Biali Dofasal	Biali Dofasal	Pvt.	0.9	0.9			0	VACANT		
Gateirout Patana	688/824	16	Biali Dofasal	Biali Dofasal	Pvt.	1.5	1.5			0	VACANT		
Gateirout Patana	696	17	Bajefasal-2	Bajefasal-2	Govt.	0.23	0.23			0	VACANT		
Gateirout Patana	688/824	18	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23			0	VACANT		
Gateirout Patana	423	19	Biali Dofasal	Biali Dofasal	Pvt.	0.46	0.46			0	VACANT		
Gateirout Patana	688/824	20	Patita	Patita	Pvt.	1.1	1.1			0	VACANT		
Gateirout Patana	696	21	Biali Dofasal	Biali Dofasal	Govt.	0.57	0.57			0	VACANT		
Gateirout Patana	696	22	Biali Dofasal	Biali Dofasal	Govt.	1.17	1.17			0	VACANT		
Gateirout Patana	423	23	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22			0	VACANT		
Gateirout Patana	686/1250	24	Biali Dofasal	Biali Dofasal	Pvt.	1.82	1.82			0	VACANT		
Gateirout Patana	383	25	Biali Dofasal	Biali Dofasal	Pvt.	0.53	0.53			0	VACANT		
Gateirout Patana	686/1247	27	Biali Dofasal	Biali Dofasal	Pvt.	0.31	0.31			0	VACANT		
Gateirout Patana	567	28	Biali Dofasal	Biali Dofasal	Pvt.	0.52	0.52			0	ASBESTOS HOUSE	COMMERCIAL	POULTRY FARM
Gateirout Patana	597	29	Biali Dofasal	Biali Dofasal	Pvt.	0.58	0.58			0	VACANT		
Gateirout Patana	686/805	30	Biali Dofasal	Biali Dofasal	Pvt.	1	1			0	VACANT		
Gateirout Patana	423	31	Biali Dofasal	Biali Dofasal	Pvt.	1.6	1.6			0	VACANT		
Gateirout Patana	254	32	Biali Dofasal	Biali Dofasal	Pvt.	3.73	3.73			0	VACANT		
Gateirout Patana	686/326	33	Gharabari	Gharabari	Pvt.	0.04	0.04			0	VACANT		O.L.R 8(A) 7832013
Gateirout Patana	683	34	Biali Dofasal	Biali Dofasal	Pvt.	0.99	0.99			0	VACANT		
Gateirout Patana	696	35	Biali Dofasal	Biali Dofasal	Govt.	0.21	0.21			0	VACANT		
Gateirout Patana	696	36	Patita	Patita	Govt.	0.12	0.12			0	VACANT		
Gateirout Patana	458	37	Biali	Biali	Pvt.	0.6	0.6			0	VACANT		
Gateirout Patana	448	38	Biali	Biali	Pvt.	0.5	0.5			0	VACANT		
Gateirout Patana	686/1247	39	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	383	41	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13			0	VACANT		
Gateirout Patana	100	42	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15			0	VACANT		
Gateirout Patana	686/836	43	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23			0	VACANT		
Gateirout Patana	698	44	Gramya Jungle	Gramya Jungle	Govt.	0.1	0.1			0	VACANT		
Gateirout Patana	686/1250	45	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3			0	VACANT		
Gateirout Patana	545	46	Biali Dofasal	Biali Dofasal	Pvt.	0.5	0.5			0	VACANT		
Gateirout Patana	698	47	Gramya Jungle	Gramya Jungle	Govt.	0.16	0.16			0	VACANT		
Gateirout Patana	208	48	Biali Dofasal	Biali Dofasal	Pvt.	1.15	1.15			0	VACANT		
Gateirout Patana	592	49	Canal Bandha	Canal Bandha	Irrigation.Dept.	0.37	0.37			0	VACANT		CANAL ROAD
Gateirout Patana	592	50	Panimahara	Panimahara	Irrigation.Dept.	0.39	0.39			0	VACANT		CANAL
Gateirout Patana	692	51	Canal Bandha	Canal Bandha	Irrigation.Dept.	0.39	0.39			0	VACANT		CANAL ROAD
Gateirout Patana	692	52	Sarad Jala Eka	Sarad Jala Eka	Irrigation.Dept.	0.19	0.19			0	VACANT		
Gateirout Patana	121	53	Biali Dofasal	Biali Dofasal	Pvt.	0.39	0.39			0	VACANT		
Gateirout Patana	449	54	Biali Dofasal	Biali Dofasal	Pvt.	2.77	2.77			0	VACANT		
Gateirout Patana	696	55	Patita	Patita	Govt.	0.25	0.25			0	VACANT		
Gateirout Patana	551	56	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16			0	VACANT		
Gateirout Patana	115	57	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23			0	VACANT		
Gateirout Patana	663	58	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12			0	BUILDING- G+1 FLOOR	RESIDENTIAL	

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Gateirout Patana	568	59	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT		
Gateirout Patana	115	60	Biali Dofasal	Biali Dofasal	Pvt.	0.8	0.8	0	VACANT		
Gateirout Patana	551	61	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT		
Gateirout Patana	449	62	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	221	63	Biali Dofasal	Biali Dofasal	Pvt.	0.36	0.36	0	ASBESTOS HOUSE	COMMERCIAL	POULTRY FARM
Gateirout Patana	115	64	Biali Dofasal	Biali Dofasal	Pvt.	0.53	0.53	0	ASBESTOS HOUSE	COMMERCIAL	POULTRY FARM
Gateirout Patana	101	65	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27	0	VACANT		
Gateirout Patana	286	66	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	121	67	Biali Dofasal	Biali Dofasal	Pvt.	1.81	1.81	0	VACANT		
Gateirout Patana	449	68	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT		
Gateirout Patana	389	69	Biali Dofasal	Biali Dofasal	Pvt.	0.84	0.84	0	VACANT		
Gateirout Patana	546	70	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT		
Gateirout Patana	686/487	71	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	605	72	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT		
Gateirout Patana	460	73	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	460	74	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17	0	VACANT		
Gateirout Patana	381	75	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	96	76	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	131	77	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	544	78	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	551	79	Biali Dofasal	Biali Dofasal	Pvt.	0.52	0.52	0	VACANT		
Gateirout Patana	449	80	Biali Dofasal	Biali Dofasal	Pvt.	0.33	0.33	0	VACANT		
Gateirout Patana	101	81	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT		
Gateirout Patana	221	82	Biali Dofasal	Biali Dofasal	Pvt.	0.19	0.19	0	VACANT		
Gateirout Patana	449	83	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25	0	VACANT		
Gateirout Patana	585	84	Biali Dofasal	Biali Dofasal	Pvt.	0.35	0.35	0	VACANT		
Gateirout Patana	686/1018	85	Biali Dofasal	Biali Dofasal	Pvt.	0.45	0.45	0	VACANT		
Gateirout Patana	235	86	Biali Dofasal	Biali Dofasal	Pvt.	0.51	0.51	0	VACANT		
Gateirout Patana	686/97	87	Biali Dofasal	Biali Dofasal	Pvt.	0.175	0.175	0	VACANT		
Gateirout Patana	606	88	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT		
Gateirout Patana	686/466	89	Biali Dofasal	Biali Dofasal	Pvt.	1.49	1.49	0	VACANT		
Gateirout Patana	686/398	90	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R (A) 1108/2015
Gateirout Patana	686/395	91	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	438	92	Gharabari	Gharabari	Pvt.	0.29	0.29	0	VACANT		O.L.R 8(A) 632/2008
Gateirout Patana	438	93	Gharabari	Gharabari	Pvt.	0.15	0.15	0	VACANT		O.L.R 8(A) 632/2008
Gateirout Patana	697	94	Road	Road	Govt.	0.07	0.07	0	VACANT		ROAD
Gateirout Patana	686/198	95	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/1218	96	Biali Dofasal	Biali Dofasal	Pvt.	0.57	0.57	0	VACANT		
Gateirout Patana	187	97	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT		
Gateirout Patana	195	98	Biali Dofasal	Biali Dofasal	Pvt.	0.35	0.35	0	VACANT		
Gateirout Patana	198	99	Biali Dofasal	Biali Dofasal	Pvt.	0.56	0.56	0	VACANT		
Gateirout Patana	686/466	100	Biali Dofasal	Biali Dofasal	Pvt.	0.75	0.75	0	VACANT		
Gateirout Patana	686/101	101	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27	0	VACANT		
Gateirout Patana	686/1018	102	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25	0	VACANT		
Gateirout Patana	686/101	103	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	622	104	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	686/459	105	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT		
Gateirout Patana	686/1018	106	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/273	107	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/348	108	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/780	109	Gharabari	Gharabari	Pvt.	0.015	0.015	0	VACANT		O.L.R. 8 (A) 1269/2020
Gateirout Patana	686/622	110	Biali Dofasal	Biali Dofasal	Pvt.	0.011	0.011	0	VACANT		
Gateirout Patana	686/97	111	Biali Dofasal	Biali Dofasal	Pvt.	0.38	0.38	0	VACANT		
Gateirout Patana	686/1018	112	Biali Dofasal	Biali Dofasal	Pvt.	0.31	0.31	0	VACANT		
Gateirout Patana	158	113	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	641	114	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	692	115	NAYANJORI	NAYANJORI	Irrigation.Dept.	0.5	0.5	0	VACANT		NAYANJORI
Gateirout Patana	692	117	NAYANJORI	NAYANJORI	Irrigation.Dept.	0.23	0.23	0	VACANT		NAYANJORI

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Gateirout Patana	327	118	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18			0	VACANT		
Gateirout Patana	198	119	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28			0	ASBESTOS HOUSE	COW SHED	
Gateirout Patana	222	120	Gharabari	Gharabari	Pvt.	0.22	0.22			0	BUILDING- G+1 FLOOR	RESIDENTIAL	SETTLEMENT GHARABARI
Gateirout Patana	501	121	Gharabari	Gharabari	Pvt.	0.3	0.3			0	BUILDING- G FLOOR	RESIDENTIAL	SETTLEMENT GHARABARI
Gateirout Patana	258	122	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023			0	VACANT		
Gateirout Patana	686/1019	123	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	158	124	Biali Dofasal	Biali Dofasal	Pvt.	0.42	0.42			0	VACANT		
Gateirout Patana	188	125	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	455	127	Gharabari	Gharabari	Pvt.	0.12	0.12			0	VACANT		O.L.R 8(A) 1386/2020
Gateirout Patana	686/348	128	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	503	129	Biali Dofasal	Biali Dofasal	Pvt.	0.57	0.57			0	VACANT		
Gateirout Patana	686/272	130	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	187	131	Biali Dofasal	Biali Dofasal	Pvt.	0.41	0.41			0	VACANT		
Gateirout Patana	105	132	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	BUILDING- G+1 FLOOR	RESIDENTIAL	
Gateirout Patana	662	133	Biali	Biali	Pvt.	0.58	0.58			0	BUILDING- G+1 FLOOR	RESIDENTIAL	
Gateirout Patana	604	134	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28			0	VACANT		
Gateirout Patana	187	135	Biali Dofasal	Biali Dofasal	Pvt.	0.41	0.41			0	VACANT		
Gateirout Patana	685	136	Biali Dofasal	Biali Dofasal	Pvt.	0.56	0.56			0	BUILDING- G+1 FLOOR	RESIDENTIAL	
Gateirout Patana	221	137	Biali Dofasal	Biali Dofasal	Pvt.	0.59	0.59			0	VACANT		
Gateirout Patana	686/1101	138	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18			0	VACANT		
Gateirout Patana	359	139	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17			0	VACANT		
Gateirout Patana	245	140	Biali Dofasal	Biali Dofasal	Pvt.	0.39	0.39			0	VACANT		
Gateirout Patana	440	141	Biali Dofasal	Biali Dofasal	Pvt.	0.43	0.43			0	VACANT		
Gateirout Patana	219	142	Biali Dofasal	Biali Dofasal	Pvt.	0.48	0.48			0	VACANT		
Gateirout Patana	198	143	Biali	Biali	Pvt.	0.12	0.12			0	VACANT		
Gateirout Patana	187	144	Bajefasal Eka	Bajefasal Eka	Pvt.	0.12	0.12			0	VACANT		
Gateirout Patana	325	145	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01			0	VACANT		
Gateirout Patana	642	146	Biali Dofasal	Biali Dofasal	Pvt.	0.43	0.43			0	5-BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	405	147	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13			0	VACANT		
Gateirout Patana	656	148	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22			0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	165	149	Biali Dofasal	Biali Dofasal	Pvt.	0.21	0.21			0	VACANT		
Gateirout Patana	141	150	Biali Dofasal	Biali Dofasal	Pvt.	0.63	0.63			0	VACANT		
Gateirout Patana	686/1279	151	Biali Dofasal	Biali Dofasal	Pvt.	0.031	0.031			0	BUILDING- G+1 FLOOR	RESIDENTIAL	
Gateirout Patana	141	152	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11			0	VACANT		
Gateirout Patana	686/854	153	Gharabari	Gharabari	Pvt.	0.11	0.11			0	VACANT		O.L.R.8(A) 378/2020
Gateirout Patana	690	154	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16			0	VACANT		
Gateirout Patana	649	155	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16			0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/14	156	Biali Dofasal	Biali Dofasal	Pvt.	0.015	0.015			0	VACANT		
Gateirout Patana	697	157	Road	Road	Govt.	0.39	0.39			0	VACANT		ROAD
Gateirout Patana	696	158	Patita	Patita	Govt.	0.07	0.07			0	VACANT		
Gateirout Patana	698	159	Godanda	Godanda	Govt.	0.61	0.61			0	VACANT		GODANDA
Gateirout Patana	698	160	Godanda	Godanda	Govt.	0.11	0.11			0	VACANT		GODANDA
Gateirout Patana	253	161	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25			0	VACANT		
Gateirout Patana	696	162	Patita	Patita	Govt.	0.3	0.3			0	VACANT		
Gateirout Patana	339	163	Biali Dofasal	Biali Dofasal	Pvt.	0.59	0.59			0	4-BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/179	164	Gharabari	Gharabari	Pvt.	0.45	0.45			0	BUILDING- G+1 FLOOR	COMMERCIAL	XAVIER SCHOOL
Gateirout Patana	686/179	165	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23			0	VACANT		
Gateirout Patana	692	166	Mahara	Mahara	Irrigation.Dept.	0.39	0.39			0	VACANT		MAHARA
Gateirout Patana	696	167	Patita	Patita	Govt.	0.15	0.15			0	VACANT		
Gateirout Patana	686/113	168	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09			0	VACANT		
Gateirout Patana	31	169	Biali Dofasal	Biali Dofasal	Pvt.	0.65	0.65			0	VACANT		
Gateirout Patana	696	170	Patita	Patita	Govt.	0.31	0.31			0	VACANT		
Gateirout Patana	96	171	Biali Dofasal	Biali Dofasal	Pvt.	0.58	0.58			0	VACANT		
Gateirout Patana	199	172	Biali Dofasal	Biali Dofasal	Pvt.	1.19	1.19			0	VACANT		
Gateirout Patana	96	173	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15			0	VACANT		
Gateirout Patana	550	174	Biali Dofasal	Biali Dofasal	Pvt.	0.65	0.65			0	VACANT		
Gateirout Patana	686/104	175	Biali Dofasal	Biali Dofasal	Pvt.	0.45	0.45			0	VACANT		
Gateirout Patana	429	176	Biali Dofasal	Biali Dofasal	Pvt.	0.88	0.88			0	VACANT		

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Gateirout Patana	607	177	Biali Dofasal	Biali Dofasal	Pvt.	0.47	0.47	0	VACANT		
Gateirout Patana	429	178	Biali Dofasal	Biali Dofasal	Pvt.	0.48	0.48	0	VACANT		
Gateirout Patana	422	179	Biali Dofasal	Biali Dofasal	Pvt.	1.19	1.19	0	VACANT		
Gateirout Patana	686/1007	180	Biali Dofasal	Biali Dofasal	Pvt.	0.92	0.92	0	VACANT		
Gateirout Patana	686/113	181	Biali Dofasal	Biali Dofasal	Pvt.	1.38	1.38	0	VACANT		
Gateirout Patana	686/858	182	Biali Dofasal	Biali Dofasal	Pvt.	0.77	0.77	0	VACANT		
Gateirout Patana	686/663	183	Patita	Patita	Pvt.	0.08	0.08	0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	698	184	Gramya Jungle	Gramya Jungle	Govt.	0.33	0.33	0	VACANT		
Gateirout Patana	686/1102	185	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	254	186	Road	Road	Pvt.	0.8	0.8	0	VACANT		ROAD
Gateirout Patana	697	187	Road	Road	Govt.	1.22	0.6	0.62	INSIDE RIVER&VACCANT		
Gateirout Patana	317	189	Bajefasal Eka	Bajefasal Eka	Pvt.	4.5	0	4.5	INSIDE RIVER		
Gateirout Patana	698	190	Gramya Jungle	Gramya Jungle	Govt.	2.17	1.47	0.7	INSIDE RIVER&VACCANT		
Gateirout Patana	652	191	Bajefasal-2	Bajefasal-2	Pvt.	9.58	0	9.58	INSIDE RIVER		
Gateirout Patana	696	192	Patita	Patita	Govt.	0.28	0	0.28	INSIDE RIVER		
Gateirout Patana	566	193	Biali Dofasal	Biali Dofasal	Pvt.	2.07	2.07	0	BUILDING- G+3 FLOOR	COMMERCIAL	SCHOOL
Gateirout Patana	686/968	194	Biali Dofasal	Biali Dofasal	Pvt.	1.09	1.09	0	BUILDING- G+1 FLOOR	COMMERCIAL	SCHOOL
Gateirout Patana	652	195	Gharabari	Gharabari	Pvt.	3.34	3.34	0	BUILDING- G+1 FLOOR	COMMERCIAL	SCHOOL
Gateirout Patana	686/998	196	Jalasaya Dui	Jalasaya Dui	Pvt.	0.57	0.57	0	VACANT		
Gateirout Patana	686/254	197	Biali Dofasal	Biali Dofasal	Pvt.	1.8	1.8	0	VACANT		
Gateirout Patana	259	198	Biali Dofasal	Biali Dofasal	Pvt.	0.375	0.375	0	VACANT		
Gateirout Patana	686/826	199	Biali Dofasal	Biali Dofasal	Pvt.	0.68	0.68	0	VACANT		
Gateirout Patana	607	200	Biali Dofasal	Biali Dofasal	Pvt.	0.89	0.89	0	VACANT		
Gateirout Patana	96	201	Biali Dofasal	Biali Dofasal	Pvt.	0.29	0.29	0	VACANT		
Gateirout Patana	422	204	Biali Dofasal	Biali Dofasal	Pvt.	0.89	0.89	0	VACANT		
Gateirout Patana	686/1246	205	Biali Dofasal	Biali Dofasal	Pvt.	5.13	5.13	0	VACANT		
Gateirout Patana	516	206	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	612	207	Biali Dofasal	Biali Dofasal	Pvt.	1.06	1.06	0	VACANT		
Gateirout Patana	516	208	Biali Dofasal	Biali Dofasal	Pvt.	0.91	0.91	0	VACANT		
Gateirout Patana	686/968	209	Biali Dofasal	Biali Dofasal	Pvt.	1.26	1.26	0	VACANT		
Gateirout Patana	573	210	Biali Dofasal	Biali Dofasal	Pvt.	0.8	0.8	0	VACANT		
Gateirout Patana	453	211	Patita	Patita	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	453	212	Biali Dofasal	Biali Dofasal	Pvt.	0.2378	0.2378	0	VACANT		
Gateirout Patana	454	213	Patita	Patita	Pvt.	0.2593	0.2593	0	VACANT		
Gateirout Patana	612	214	Biali Dofasal	Biali Dofasal	Pvt.	0.55	0.55	0	VACANT		
Gateirout Patana	516	215	Biali Dofasal	Biali Dofasal	Pvt.	0.9	0.9	0	VACANT		
Gateirout Patana	653	216	Biali Dofasal	Biali Dofasal	Pvt.	0.42	0.42	0	VACANT		
Gateirout Patana	582	217	Biali Dofasal	Biali Dofasal	Pvt.	0.4	0.4	0	VACANT		
Gateirout Patana	698	218	Gramya Jungle	Gramya Jungle	Govt.	0.07	0.07	0	VACANT		
Gateirout Patana	453	219	Biali Dofasal	Biali Dofasal	Pvt.	0.0954	0.0954	0	VACANT		
Gateirout Patana	453	220	Biali Dofasal	Biali Dofasal	Pvt.	0.0721	0.0721	0	VACANT		
Gateirout Patana	698	221	Gramya Jungle	Gramya Jungle	Govt.	0.1	0.1	0	VACANT		
Gateirout Patana	453	222	Biali Dofasal	Biali Dofasal	Pvt.	0.5556	0.5556	0	VACANT		
Gateirout Patana	454	223	Patita	Patita	Pvt.	0.274	0.274	0	VACANT		
Gateirout Patana	453	224	Biali Dofasal	Biali Dofasal	Pvt.	0.2392	0.2392	0	VACANT		
Gateirout Patana	454	225	Patita	Patita	Pvt.	0.0977	0.0977	0	VACANT		
Gateirout Patana	453	226	Biali Dofasal	Biali Dofasal	Pvt.	0.0856	0.0856	0	VACANT		
Gateirout Patana	454	227	Patita	Patita	Pvt.	0.0874	0.0874	0	VACANT		
Gateirout Patana	96	228	Bajefasal Eka	Bajefasal Eka	Pvt.	0.88	0.88	0	VACANT		
Gateirout Patana	698	229	Gramya Jungle	Gramya Jungle	Govt.	0.48	0.48	0	VACANT		
Gateirout Patana	698	230	Gramya Jungle	Gramya Jungle	Govt.	0.38	0.38	0	VACANT		
Gateirout Patana	698	231	Gramya Jungle	Gramya Jungle	Govt.	0.87	0.67	0.2	INSIDE RIVER&VACCANT		
Gateirout Patana	174	232	Biali Dofasal	Biali Dofasal	Pvt.	1.09	1.09	0	VACANT		
Gateirout Patana	524	233	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.15	0.1	INSIDE RIVER&VACCANT		
Gateirout Patana	686/5	234	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25	0	VACANT		
Gateirout Patana	174	235	Biali Dofasal	Biali Dofasal	Pvt.	0.64	0.64	0	VACANT		
Gateirout Patana	698	236	Gramya Jungle	Gramya Jungle	Govt.	0.3	0.3	0	VACANT		
Gateirout Patana	557	237	Patita	Patita	Pvt.	0.92	0.92	0	ASBESTOS HOUSE	COMMERCIAL	POULTRY FARM

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Gateirout Patana	557	238	Biali Dofasal	Biali Dofasal	Pvt.	1	1	0	ASBESTOS HOUSE	COMMERCIAL	POULTRY FARM
Gateirout Patana	279	239	Biali Dofasal	Biali Dofasal	Pvt.	0.46	0.46	0	VACANT		
Gateirout Patana	698	240	Gramya Jungle	Gramya Jungle	Govt.	3.57	3.4	0.17	INSIDE RIVER&VACCANT		
Gateirout Patana	698	241	Gramya Jungle	Gramya Jungle	Govt.	4.9	0	4.9	INSIDE RIVER		
Gateirout Patana	645	242	Bajefasal Eka	Bajefasal Eka	Pvt.	0.2	0	0.2	INSIDE RIVER		
Gateirout Patana	645	243	Bajefasal Eka	Bajefasal Eka	Pvt.	0.16	0	0.16	INSIDE RIVER		
Gateirout Patana	645	244	Bajefasal Eka	Bajefasal Eka	Pvt.	0.16	0	0.16	INSIDE RIVER		
Gateirout Patana	645	245	Bajefasal Eka	Bajefasal Eka	Pvt.	0.14	0	0.14	INSIDE RIVER		
Gateirout Patana	644	246	Bajefasal Eka	Bajefasal Eka	Pvt.	0.07	0	0.07	INSIDE RIVER		
Gateirout Patana	42	247	Bajefasal Eka	Bajefasal Eka	Pvt.	0.18	0	0.18	INSIDE RIVER		
Gateirout Patana	645	248	Bajefasal Eka	Bajefasal Eka	Pvt.	0.1	0	0.1	INSIDE RIVER		
Gateirout Patana	645	249	Bajefasal Eka	Bajefasal Eka	Pvt.	0.44	0	0.44	INSIDE RIVER		
Gateirout Patana	42	250	Bajefasal Eka	Bajefasal Eka	Pvt.	0.57	0	0.57	INSIDE RIVER		
Gateirout Patana	644	251	Bajefasal Eka	Bajefasal Eka	Pvt.	0.23	0	0.23	INSIDE RIVER		
Gateirout Patana	645	252	Bajefasal Eka	Bajefasal Eka	Pvt.	0.37	0.1	0.27	INSIDE RIVER&VACCANT		
Gateirout Patana	645	253	Bajefasal Eka	Bajefasal Eka	Pvt.	0.71	0.36	0.35	INSIDE RIVER&VACCANT		
Gateirout Patana	645	254	Bajefasal Eka	Bajefasal Eka	Pvt.	0.6	0.5	0.1	INSIDE RIVER&VACCANT		
Gateirout Patana	645	255	Bajefasal Eka	Bajefasal Eka	Pvt.	0.68	0.68	0.68	VACANT		
Gateirout Patana	88	256	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01	0	VACANT		
Gateirout Patana	698	257	Gochar	Gochar	Govt.	42.53	10.23	32.3	INSIDE RIVER&VACCANT		
Gateirout Patana	300	261	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	300	262	Biali Dofasal	Biali Dofasal	Pvt.	1.71	1.71	0	VACANT		
Gateirout Patana	624	263	Bajefasal Eka	Bajefasal Eka	Pvt.	0.48	0.48	0	VACANT		
Gateirout Patana	698	264	Gochar	Gochar	Govt.	42.59	42.59	0	VACANT		
Gateirout Patana	353	265	Biali Dofasal	Biali Dofasal	Pvt.	0.87	0.87	0	VACANT		
Gateirout Patana	33	266	Biali Dofasal	Biali Dofasal	Pvt.	1.13	1.13	0	VACANT		
Gateirout Patana	529	267	Biali Dofasal	Biali Dofasal	Pvt.	1.98	1.98	0	VACANT		
Gateirout Patana	696	268	Patita	Patita	Govt.	0.77	0.77	0	VACANT		
Gateirout Patana	363	269	Biali Dofasal	Biali Dofasal	Pvt.	0.91	0.91	0	VACANT		
Gateirout Patana	686/94	270	Biali Dofasal	Biali Dofasal	Pvt.	0.82	0.82	0	VACANT		
Gateirout Patana	119	271	Biali Dofasal	Biali Dofasal	Pvt.	0.5	0.5	0	VACANT		
Gateirout Patana	376	273	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT		
Gateirout Patana	488	276	Biali Dofasal	Biali Dofasal	Pvt.	0.39	0.39	0	VACANT		
Gateirout Patana	244	278	Bajefasal Eka	Bajefasal Eka	Pvt.	1.17	1.17	0	VACANT		
Gateirout Patana	362	281	Biali Dofasal	Biali Dofasal	Pvt.	1.05	1.05	0	VACANT		
Gateirout Patana	414	284	Biali Dofasal	Biali Dofasal	Pvt.	0.48	0.48	0	VACANT		
Gateirout Patana	34	286	Biali Dofasal	Biali Dofasal	Pvt.	0.45	0.45	0	VACANT		
Gateirout Patana	608	289	Biali Dofasal	Biali Dofasal	Pvt.	0.5	0.5	0	VACANT		
Gateirout Patana	587	292	Biali Dofasal	Biali Dofasal	Pvt.	0.6	0.6	0	VACANT		
Gateirout Patana	373	294	Biali Dofasal	Biali Dofasal	Pvt.	0.62	0.62	0	VACANT		
Gateirout Patana	374	295	Biali Dofasal	Biali Dofasal	Pvt.	0.31	0.31	0	VACANT		
Gateirout Patana	602	299	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT		
Gateirout Patana	387	304	Biali Dofasal	Biali Dofasal	Pvt.	0.35	0.35	0	VACANT		
Gateirout Patana	380	309	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3	0	VACANT		
Gateirout Patana	215	310	Biali Dofasal	Biali Dofasal	Pvt.	2.73	2.73	0	VACANT		
Gateirout Patana	372	313	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25	0	VACANT		
Gateirout Patana	686/939	319	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	84	322	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/895	326	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	78	329	Biali Dofasal	Biali Dofasal	Pvt.	0.14	0.14	0	VACANT		
Gateirout Patana	498	341	Biali Dofasal	Biali Dofasal	Pvt.	1.06	1.06	0	VACANT		
Gateirout Patana	61	344	Biali Dofasal	Biali Dofasal	Pvt.	0.78	0.78	0	VACANT		
Gateirout Patana	227	346	Biali Dofasal	Biali Dofasal	Pvt.	1	1	0	VACANT		
Gateirout Patana	664	347	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	648	348	Biali Dofasal	Biali Dofasal	Pvt.	0.94	0.94	0	VACANT		
Gateirout Patana	559	349	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	125	350	Biali Dofasal	Biali Dofasal	Pvt.	0.34	0.34	0	VACANT		
Gateirout Patana	556	352	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		

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Gateirout Patana	630	353	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT	
Gateirout Patana	527	354	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT	
Gateirout Patana	427	356	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT	
Gateirout Patana	356	357	Biali Dofasal	Biali Dofasal	Pvt.	0.66	0.66	0	VACANT	
Gateirout Patana	660	358	Biali Dofasal	Biali Dofasal	Pvt.	0.76	0.76	0	VACANT	
Gateirout Patana	666	359	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT	
Gateirout Patana	686/84	365	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT	
Gateirout Patana	475	369	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT	
Gateirout Patana	409	370	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17	0	VACANT	
Gateirout Patana	228	372	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT	
Gateirout Patana	229	373	Biali Dofasal	Biali Dofasal	Pvt.	0.52	0.52	0	VACANT	
Gateirout Patana	500	376	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3	0	VACANT	
Gateirout Patana	496	377	Biali Dofasal	Biali Dofasal	Pvt.	0.14	0.14	0	VACANT	
Gateirout Patana	60	378	Biali Dofasal	Biali Dofasal	Pvt.	0.41	0.41	0	VACANT	
Gateirout Patana	163	380	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	154	381	Biali Dofasal	Biali Dofasal	Pvt.	0.62	0.62	0	VACANT	
Gateirout Patana	104	382	Biali Dofasal	Biali Dofasal	Pvt.	0.91	0.91	0	VACANT	
Gateirout Patana	588	383	Biali Dofasal	Biali Dofasal	Pvt.	0.627	0.627	0	VACANT	
Gateirout Patana	428	384	Biali Dofasal	Biali Dofasal	Pvt.	0.035	0.035	0	VACANT	
Gateirout Patana	379	385	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT	
Gateirout Patana	307	387	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT	
Gateirout Patana	482	388	Biali Dofasal	Biali Dofasal	Pvt.	0.35	0.35	0	VACANT	
Gateirout Patana	474	393	Biali Dofasal	Biali Dofasal	Pvt.	0.127	0.127	0	VACANT	
Gateirout Patana	570	394	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	71	396	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25	0	VACANT	
Gateirout Patana	404	410	Biali Dofasal	Biali Dofasal	Pvt.	0.33	0.33	0	VACANT	
Gateirout Patana	686/479	414	Gharabari	Gharabari	Pvt.	0.02	0.02	0	VACANT	O.L.R.8(A) 905/2019
Gateirout Patana	410	419	Biali Dofasal	Biali Dofasal	Pvt.	0.38	0.38	0	VACANT	
Gateirout Patana	686/849	421	Biali Dofasal	Biali Dofasal	Pvt.	0.035	0.035	0	VACANT	
Gateirout Patana	183	424	Biali Dofasal	Biali Dofasal	Pvt.	1.09	1.09	0	VACANT	
Gateirout Patana	358	425	Patita	Patita	Pvt.	0.48	0.48	0	VACANT	
Gateirout Patana	388	426	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25	0	VACANT	
Gateirout Patana	27	428	Biali Dofasal	Biali Dofasal	Pvt.	1.02	1.02	0	VACANT	
Gateirout Patana	357	429	Biali Dofasal	Biali Dofasal	Pvt.	0.53	0.53	0	VACANT	
Gateirout Patana	657	434	Biali Dofasal	Biali Dofasal	Pvt.	0.5317	0.5317	0	VACANT	
Gateirout Patana	298	445	Biali Dofasal	Biali Dofasal	Pvt.	0.57	0.57	0	VACANT	
Gateirout Patana	69	447	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT	
Gateirout Patana	252	454	Biali Dofasal	Biali Dofasal	Pvt.	0.33	0.33	0	VACANT	
Gateirout Patana	136	456	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	686/9	457	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT	
Gateirout Patana	686/10	458	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28	0	VACANT	
Gateirout Patana	489	460	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	686/356	461	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	ASBESTOS HOUSE	COWSHED
Gateirout Patana	172	464	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT	
Gateirout Patana	560	465	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT	
Gateirout Patana	171	467	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT	
Gateirout Patana	610	471	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT	
Gateirout Patana	481	478	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT	
Gateirout Patana	111	479	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11	0	VACANT	
Gateirout Patana	450	480	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT	
Gateirout Patana	686/200	482	Gharabari	Gharabari	Pvt.	0.1	0.1	0	VACANT	O.L.R.8(A) 476/2008
Gateirout Patana	136	483	Sarad Eka	Sarad Eka	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/850	487	Gharabari	Gharabari	Pvt.	0.06	0.06	0	BUILDING- G+1 FLOOR	RESIDENTIAL
Gateirout Patana	268	489	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11	0	VACANT	O.L.R. 8 (A) 2252/2022
Gateirout Patana	126	490	Biali Dofasal	Biali Dofasal	Pvt.	0.82	0.82	0	BUILDING- G FLOOR	RESIDENTIAL
Gateirout Patana	234	493	Biali Dofasal	Biali Dofasal	Pvt.	0.3375	0.3375	0	VACANT	
Gateirout Patana	521	494	Biali Dofasal	Biali Dofasal	Pvt.	0.1035	0.1035	0	VACANT	
Gateirout Patana	282	496	Biali Dofasal	Biali Dofasal	Pvt.	0.2448	0.2448	0	VACANT	

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Gateirout Patana	686/96	104/2608	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	686/775	109/3814	Biali Dofasal	Biali Dofasal	Pvt.	0.025	0.025	0	VACANT		
Gateirout Patana	686/783	109/3822	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01	0	VACANT		
Gateirout Patana	686/953	111/2607	Biali Dofasal	Biali Dofasal	Pvt.	0.38	0.38	0	VACANT		
Gateirout Patana	686/289	114/2997	Biali Dofasal	Biali Dofasal	Pvt.	0.053	0.053	0	VACANT		
Gateirout Patana	686/888	122/3895	Gharabari	Gharabari	Pvt.	0.04	0.04	0	BUILDING- G+1 FLOOR	RESIDENTIAL	O.L.R 8(A) 1296/2020
Gateirout Patana	686/383	125/3577	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/245	126/2667	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8 (A) 523/2020
Gateirout Patana	686/251	126/2973	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8 (A) 482/2016
Gateirout Patana	686/278	126/2990	Gharabari	Gharabari	Pvt.	0.05	0.05	0	BUILDING- G+1 FLOOR	RESIDENTIAL	O.L.R 8 (A) 232/2015
Gateirout Patana	686/1269	132/2668	Gharabari	Gharabari	Pvt.	0.04	0.04	0	BUILDING- G FLOOR	RESIDENTIAL	SETTLEMENT GHARABARI
Gateirout Patana	686/249	132/2669	Gharabari	Gharabari	Pvt.	0.08	0.08	0	BUILDING- G+2 FLOOR	RESIDENTIAL	O.L.R 8(A) 1282/2011
Gateirout Patana	686/1003	132/3993	Gharabari	Gharabari	Pvt.	0.04	0.04	0	BUILDING- G+1 FLOOR	RESIDENTIAL	SETTLEMENT GHARABARI
Gateirout Patana	686/830	14/3856	Biali Dofasal	Biali Dofasal	Pvt.	0.96	0.96	0	VACANT		
Gateirout Patana	686/831	14/3857	Biali Dofasal	Biali Dofasal	Pvt.	0.96	0.96	0	VACANT		
Gateirout Patana	686/1064	147/4042	Gharabari	Gharabari	Pvt.	0.04	0.04	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R 8(A) 11560/2021
Gateirout Patana	686/403	15/3596	Biali Dofasal	Biali Dofasal	Pvt.	0.4	0.4	0	VACANT		
Gateirout Patana	686/968	191/3959	Bajefasal-2	Bajefasal-2	Pvt.	1.76	1.76	0	VACANT		
Gateirout Patana	686/998	193/3988	Biali Dofasal	Biali Dofasal	Pvt.	3.1	3.1	0	BUILDING- G+1 FLOOR	COMMERCIAL	SCHOOL
Gateirout Patana	686/999	193/3990	Biali Dofasal	Biali Dofasal	Pvt.	4	3.5	0.5	BUILDING- G+1 FLOOR	COMMERCIAL	SCHOOL
Gateirout Patana	686/884	203/3893	Biali Dofasal	Biali Dofasal	Pvt.	0.66	0.66	0	VACANT		
Gateirout Patana	686/890	203/3896	Biali Dofasal	Biali Dofasal	Pvt.	0.66	0.66	0	VACANT		
Gateirout Patana	686/94	26/4058	Biali Dofasal	Biali Dofasal	Pvt.	0.097	0.097	0	VACANT		
Gateirout Patana	686/94	26/4063	Biali Dofasal	Biali Dofasal	Pvt.	0.096	0.096	0	VACANT		
Gateirout Patana	686/94	26/4106	Biali Dofasal	Biali Dofasal	Pvt.	0.097	0.097	0	VACANT		
Gateirout Patana	686/288	28/2996	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	ASBESTOS HOUSE	COMMERCIAL	POULTRY FARM
Gateirout Patana	686/837	29/3859	Biali Dofasal	Biali Dofasal	Pvt.	0.58	0.58	0	VACANT		
Gateirout Patana	10-D1	32/1627	Gharabari	Gharabari	Pvt.	0.08	0.08	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	7-D1	32/1631	Gharabari	Gharabari	Pvt.	0.24	0.24	0	VACANT		O.L.R 268/2005
Gateirout Patana	686/534	32/3681	Gharabari	Gharabari	Pvt.	0.05	0.05	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R 8 (A) 1208/2018
Gateirout Patana	686/533	32/3682	Gharabari	Gharabari	Pvt.	0.05	0.05	0	VACANT		O.L.R 8 (A) 1207/2018
Gateirout Patana	686/549	32/3698	Gharabari	Gharabari	Pvt.	0.05	0.05	0	VACANT		O.L.R 8 (A) 1206/2016
Gateirout Patana	686/648	32/3786	Biali Dofasal	Biali Dofasal	Pvt.	0.76	0.76	0	VACANT		
Gateirout Patana	12-D1	32/3835	Gharabari	Gharabari	Pvt.	0.08	0.08	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/1141	32/4124	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT		
Gateirout Patana	686/309	33/3021	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 764/2013
Gateirout Patana	686/310	33/3022	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 759/2013
Gateirout Patana	686/311	33/3023	Gharabari	Gharabari	Pvt.	0.05	0.05	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R 8(A) 758/2013
Gateirout Patana	686/323	33/3024	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 760/2013
Gateirout Patana	686/324	33/3025	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 761/2013
Gateirout Patana	686/322	33/3026	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 765/2014
Gateirout Patana	686/325	33/3027	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 761/2013
Gateirout Patana	686/1293	40/4059	Biali Dofasal	Biali Dofasal	Pvt.	0.016	0.016	0	VACANT		
Gateirout Patana	686/1293	40/4064	Biali Dofasal	Biali Dofasal	Pvt.	0.017	0.017	0	VACANT		
Gateirout Patana	686/1293	40/4107	Biali Dofasal	Biali Dofasal	Pvt.	0.017	0.017	0	VACANT		
Gateirout Patana	686/605	436	Biali Dofasal	Biali Dofasal	Pvt.	0.075	0.075	0	VACANT		
Gateirout Patana	686/355	436/3052	Gharabari	Gharabari	Pvt.	0.01	0.01	0	VACANT		O.L.R 8 (A) 998/2018
Gateirout Patana	686/408	436/3600	Biali Dofasal	Biali Dofasal	Pvt.	0.016	0.016	0	VACANT		
Gateirout Patana	686/406	436/3602	Biali Dofasal	Biali Dofasal	Pvt.	0.018	0.018	0	VACANT		
Gateirout Patana	686/964	436/3610	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/1309	436/3639	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/453	436/3640	Gharabari	Gharabari	Pvt.	0.034	0.034	0	BUILDING- G+1 FLOOR	RESIDENTIAL	O.L.R 8 (A) 1048/2019
Gateirout Patana	686/528	436/3655	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/500	436/3667	Biali Dofasal	Biali Dofasal	Pvt.	0.034	0.034	0	VACANT		
Gateirout Patana	686/637	436/3774	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/797	436/3833	Biali Dofasal	Biali Dofasal	Pvt.	0.0275	0.0275	0	ASBESTOS HOUSE	RESIDENTIAL	
Gateirout Patana	686/871	436/3881	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/912	436/3912	Biali Dofasal	Biali Dofasal	Pvt.	0.0215	0.0215	0	VACANT		

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Gateirout Patana	686/51	58/2566	Gharabari	Gharabari	Pvt.	0.08	0.08	0	BUILDING- G+1 FLOOR	RESIDENTIAL	O.L.R 8(A) 753/2003
Gateirout Patana	686/60	59/2575	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT		
Gateirout Patana	686/60	59/4902	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01	0	VACANT		
Gateirout Patana	686/473	71/352	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/471	71/356	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		
Gateirout Patana	686/470	71/358	Gharabari	Gharabari	Pvt.	0.02	0.02	0	VACANT		O.L.R.8(A) 579/2019
Gateirout Patana	686/482	71/362	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/481	71/363	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/476	71/365	Gharabari	Gharabari	Pvt.	0.02	0.02	0	VACANT		O.L.R. 8 (A) 475/2021
Gateirout Patana	686/486	71/374	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/937	71/3929	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/938	71/3930	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/929	71/553	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1211	87/2606	Biali Dofasal	Biali Dofasal	Pvt.	0.175	0.175	0	VACANT		
Gateirout Patana	686/391	90/3589	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1301	90/3590	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/1002	90/3591	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/397	90/3594	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R.8(A) 736/2018
Gateirout Patana	686/758	90/3595	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/394	91/3592	Gharabari	Gharabari	Pvt.	0.04	0.04	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R 8(A) 70/2017
Gateirout Patana	686/429	92/3620	Gharabari	Gharabari	Pvt.	0.08	0.08	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/458	92/3648	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/94	272	Biali Dofasal	Biali Dofasal	Pvt.	0.54	0.54	0	VACANT		
Gateirout Patana	686/94	274	Gramya Jungle	Gramya Jungle	Govt.	0.14	0.14	0	VACANT		
Gateirout Patana	686/94	275	Patita	Patita	Pvt.	0.97	0.97	0	VACANT		
Gateirout Patana	686/94	277	Patita	Patita	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/94	279	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27	0	VACANT		
Gateirout Patana	686/288	280	Biali Dofasal	Biali Dofasal	Pvt.	0.32	0.32	0	VACANT		
Gateirout Patana	686/288	282	Biali Dofasal	Biali Dofasal	Pvt.	0.47	0.47	0	VACANT		
Gateirout Patana	686/288	283	Gramya Jungle	Gramya Jungle	Govt.	0.12	0.12	0	VACANT		
Gateirout Patana	686/288	285	Bandha	Bandha	Govt.	0.24	0.24	0	VACANT		
Gateirout Patana	686/288	287	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	686/288	288	Biali Dofasal	Biali Dofasal	Pvt.	0.74	0.74	0	VACANT		
Gateirout Patana	686/837	290	Biali Dofasal	Biali Dofasal	Pvt.	0.58	0.58	0	VACANT		
Gateirout Patana	686/837	291	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	686/837	293	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/837	296	Biali Dofasal	Biali Dofasal	Pvt.	0	0	0	VACANT		
Gateirout Patana	686/837	297	Biali Dofasal	Biali Dofasal	Pvt.	0.38	0.38	0	VACANT		
Gateirout Patana	686/837	298	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT		
Gateirout Patana	686/837	300	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	686/837	301	Patita	Patita	Pvt.	0.21	0.21	0	VACANT		
Gateirout Patana	686/837	302	Biali Dofasal	Biali Dofasal	Pvt.	0.38	0.38	0	VACANT		
Gateirout Patana	686/837	303	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT		
Gateirout Patana	686/837	305	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/837	306	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/837	307	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/837	308	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28	0	VACANT		
Gateirout Patana	686/837	311	Biali Dofasal	Biali Dofasal	Pvt.	0.0992	0.0992	0	VACANT		
Gateirout Patana	686/837	311/3940	Biali Dofasal	Biali Dofasal	Pvt.	0.0708	0.0708	0	VACANT		
Gateirout Patana	686/837	312	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT		
Gateirout Patana	686/837	314	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/837	315	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/837	316	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/837	317	Biali Dofasal	Biali Dofasal	Pvt.	0.32	0.32	0	VACANT		
Gateirout Patana	686/172	317/1647	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11	0	VACANT		
Gateirout Patana	686/172	318	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	686/1141	320	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	686/1141	321	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT		

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Gateirout Patana	686/1141	323	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/1141	324	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/1141	325	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/1141	327	Biali Dofasal	Biali Dofasal	Pvt.	0.14	0.14	0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/1141	328	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/325	331	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT		
Gateirout Patana	686/325	332	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT		
Gateirout Patana	686/325	333	Biali Dofasal	Biali Dofasal	Pvt.	0.245	0.245	0	VACANT		
Gateirout Patana	686/325	333/3941	Biali Dofasal	Biali Dofasal	Pvt.	0.175	0.175	0	VACANT		
Gateirout Patana	686/325	334	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	686/325	335	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/325	337	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/325	338	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT		
Gateirout Patana	686/325	339	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/325	340	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28	0	VACANT		
Gateirout Patana	686/325	342	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/325	343/2582	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/325	345	Gramya Jungle	Gramya Jungle	Govt.	0.55	0.55	0	VACANT		
Gateirout Patana	686/325	351	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/1156	352/4131	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	686/1156	355	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/1156	360	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/1156	361	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/1156	362	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/1156	363	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1156	364	Biali Dofasal	Biali Dofasal	Pvt.	0.034	0.034	0	VACANT		
Gateirout Patana	686/92	364/2603	Biali Dofasal	Biali Dofasal	Pvt.	0.136	0.136	0	VACANT		
Gateirout Patana	686/92	366	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/92	367	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/92	368	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		
Gateirout Patana	686/92	371	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT		
Gateirout Patana	686/792	373/3828	Biali Dofasal	Biali Dofasal	Pvt.	0.6	0.6	0	VACANT		
Gateirout Patana	686/792	374/2583	Biali Dofasal	Biali Dofasal	Pvt.	0.63	0.63	0	VACANT		
Gateirout Patana	686/792	379	Biali Dofasal	Biali Dofasal	Pvt.	0.67	0.67	0	VACANT		
Gateirout Patana	686/887	380/3894	Biali Dofasal	Biali Dofasal	Pvt.	0.39	0.39	0	VACANT		
Gateirout Patana	686/636	383/3777	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/633	383/3778	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/632	383/3780	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/656	383/3793	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/767	383/3806	Biali Dofasal	Biali Dofasal	Pvt.	0.052	0.052	0	VACANT		
Gateirout Patana	686/768	383/3807	Biali Dofasal	Biali Dofasal	Pvt.	0.048	0.048	0	VACANT		
Gateirout Patana	686/769	383/3808	Biali Dofasal	Biali Dofasal	Pvt.	0.048	0.048	0	VACANT		
Gateirout Patana	686/772	383/3811	Biali Dofasal	Biali Dofasal	Pvt.	0.052	0.052	0	VACANT		
Gateirout Patana	686/773	383/3812	Biali Dofasal	Biali Dofasal	Pvt.	0.044	0.044	0	VACANT		
Gateirout Patana	686/971	383/3961	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/972	383/3962	Biali Dofasal	Biali Dofasal	Pvt.	0.043	0.043	0	VACANT		
Gateirout Patana	686/973	383/3963	Biali Dofasal	Biali Dofasal	Pvt.	0.052	0.052	0	VACANT		
Gateirout Patana	686/990	383/3980	Biali Dofasal	Biali Dofasal	Pvt.	0.056	0.056	0	VACANT		
Gateirout Patana	686/991	383/3981	Biali Dofasal	Biali Dofasal	Pvt.	0.056	0.056	0	VACANT		
Gateirout Patana	686/992	383/3982	Biali Dofasal	Biali Dofasal	Pvt.	0.052	0.052	0	VACANT		
Gateirout Patana	686/993	383/3983	Biali Dofasal	Biali Dofasal	Pvt.	0.048	0.048	0	VACANT		
Gateirout Patana	686/994	383/3984	Biali Dofasal	Biali Dofasal	Pvt.	0.043	0.043	0	VACANT		
Gateirout Patana	686/995	383/3985	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/996	383/3996	Biali Dofasal	Biali Dofasal	Pvt.	0.044	0.044	0	VACANT		
Gateirout Patana	686/997	383/3987	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		
Gateirout Patana	686/1077	383/4055	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1078	383/4056	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT		
Gateirout Patana	686/1091	383/4076	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		

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Gateirout Patana	686/1092	383/4077	Biali Dofasal	Biali Dofasal	Pvt.	0.065	0.065	0	VACANT		
Gateirout Patana	686/1093	383/4078	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/1094	383/4079	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/512	384/3672	Gharabari	Gharabari	Pvt.	0.036	0.036	0	VACANT		O.L.R 8(A) 877/2016
Gateirout Patana	686/513	384/3674	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R 8(A) 879/2016
Gateirout Patana	686/584	384/3727	Gharabari	Gharabari	Pvt.	0.06	0.06	0	VACANT		O.L.R 8(A) 574/2017
Gateirout Patana	686/583	384/3728	Gharabari	Gharabari	Pvt.	0.06	0.06	0	VACANT		O.L.R 8 (A) 575/2017
Gateirout Patana	686/586	384/3729	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/1258	384/3748	Gharabari	Gharabari	Pvt.	0.043	0.043	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/590	384/3794	Gharabari	Gharabari	Pvt.	0.06	0.06	0	VACANT		O.L.R 8 (A) 576/2017
Gateirout Patana	686/800	384/3836	Biali Dofasal	Biali Dofasal	Pvt.	0.016	0.016	0	VACANT		
Gateirout Patana	686/865	384/3876	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/865	386	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/865	389	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	686/865	390	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	686/865	391	Biali Dofasal	Biali Dofasal	Pvt.	0.37	0.37	0	VACANT		
Gateirout Patana	686/865	392	Gramya Jungle	Gramya Jungle	Govt.	0.06	0.06	0	VACANT		
Gateirout Patana	686/1050	393/4031	Biali Dofasal	Biali Dofasal	Pvt.	0.013	0.013	0	VACANT		
Gateirout Patana	686/1051	393/4032	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046	0	VACANT		
Gateirout Patana	686/1079	393/4057	Biali Dofasal	Biali Dofasal	Pvt.	0.041	0.041	0	VACANT		
Gateirout Patana	686/1200	393/4170	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1201	393/4171	Biali Dofasal	Biali Dofasal	Pvt.	0.037	0.037	0	VACANT		
Gateirout Patana	686/1202	393/4172	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046	0	VACANT		
Gateirout Patana	686/1293	393/4931	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/1293	395	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT		
Gateirout Patana	686/1293	397	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/1293	398	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT		
Gateirout Patana	686/1293	399	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT		
Gateirout Patana	686/1293	400	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	686/1293	401	Biali Dofasal	Biali Dofasal	Pvt.	0.4	0.4	0	VACANT		
Gateirout Patana	686/1293	402	Gramya Jungle	Gramya Jungle	Govt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/1293	403	Biali Dofasal	Biali Dofasal	Pvt.	0.14	0.14	0	VACANT		
Gateirout Patana	686/1293	404	Gramya Jungle	Gramya Jungle	Govt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/1293	405	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	686/1293	406	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/873	406/3884	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	686/873	407	Biali Dofasal	Biali Dofasal	Pvt.	1.53	1.53	0	VACANT		
Gateirout Patana	686/873	408	Gramya Jungle	Gramya Jungle	Govt.	0.85	0.85	0	VACANT		
Gateirout Patana	686/873	409	Patita	Patita	Pvt.	0.06	0.06	0	VACANT		
Gateirout Patana	686/873	411	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/873	412	Biali Dofasal	Biali Dofasal	Pvt.	0.241	0.241	0	VACANT		
Gateirout Patana	686/1119	412/4111	Biali Dofasal	Biali Dofasal	Pvt.	0.052	0.052	0	VACANT		
Gateirout Patana	686/1139	412/4123	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1142	412/4125	Biali Dofasal	Biali Dofasal	Pvt.	0.067	0.067	0	VACANT		
Gateirout Patana	686/1143	412/4126	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/1143	413	Gramya Jungle	Gramya Jungle	Govt.	0.1	0.1	0	VACANT		
Gateirout Patana	686/1143	415	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT		
Gateirout Patana	686/1143	415/1710164		#N/A	Pvt.	0.16	0.16	0	VACANT		
Gateirout Patana	686/1143	416	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/760	416/3800	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT		
Gateirout Patana	686/760	417	Biali Dofasal	Biali Dofasal	Pvt.	0	0	0	VACANT		
Gateirout Patana	686/1267	417/3054	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/814	417/3579	Gharabari	Gharabari	Pvt.	0.11	0.11	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R.8(A) 804/2019
Gateirout Patana	686/1268	417/3829	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/1268	418	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/1170	420	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT		
Gateirout Patana	686/1170	420/3802	Biali Dofasal	Biali Dofasal	Pvt.	0.19	0.19	0	VACANT		
Gateirout Patana	686/1033	421/4016	Biali Dofasal	Biali Dofasal	Pvt.	0.044	0.044	0	VACANT		

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Gateirout Patana	686/1034	421/4017	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/1035	421/4018	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046	0	VACANT	
Gateirout Patana	686/1036	421/4019	Biali Dofasal	Biali Dofasal	Pvt.	0.024	0.024	0	VACANT	
Gateirout Patana	686/1039	421/4021	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/1040	421/4022	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023	0	VACANT	
Gateirout Patana	686/1045	421/4027	Biali Dofasal	Biali Dofasal	Pvt.	0.026	0.026	0	VACANT	
Gateirout Patana	686/1056	421/4036	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/1057	421/4038	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT	
Gateirout Patana	686/1256	421/4906	Biali Dofasal	Biali Dofasal	Pvt.	0.022	0.022	0	VACANT	
Gateirout Patana	686/1256	422	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	986/193	423/3801	Biali Dofasal	Biali Dofasal	Pvt.	0.185	0.185	0	VACANT	
Gateirout Patana	986/193	423	Biali Dofasal	Biali Dofasal	Pvt.	0.195	0.195	0	VACANT	
Gateirout Patana	986/193	427	Patita	Patita	Pvt.	1.09	1.09	0	VACANT	
Gateirout Patana	986/193	430	Biali Dofasal	Biali Dofasal	Pvt.	0.4	0.4	0	VACANT	
Gateirout Patana	986/193	431	Biali Dofasal	Biali Dofasal	Pvt.	0.801	0.801	0	VACANT	
Gateirout Patana	686/421	431/3615	Biali Dofasal	Biali Dofasal	Pvt.	0.025	0.025	0	VACANT	
Gateirout Patana	686/439	431/3631	Gharabari	Gharabari	Pvt.	0.05	0.05	0	VACANT	O. L. R 8 (A) 293/2018
Gateirout Patana	686/445	431/3632	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/444	431/3633	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/846	431/3634	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/442	431/3635	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT	O.L.R 8(A) 1348/2016
Gateirout Patana	686/442	431/3671	Gharabari	Gharabari	Pvt.	0.064	0.064	0	VACANT	O.L.R 8(A) 877/2018
Gateirout Patana	686/575	431/3724	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/575	431/3837	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT	
Gateirout Patana	688/827	431/3853	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	686/864	431/3875	Biali Dofasal	Biali Dofasal	Pvt.	0.043	0.043	0	VACANT	
Gateirout Patana	686/864	432	Biali Dofasal	Biali Dofasal	Pvt.	0.38	0.38	0	VACANT	
Gateirout Patana	686/864	433	Gramya Jungle	Gramya Jungle	Govt.	0.62	0.62	0	VACANT	
Gateirout Patana	686/946	434/3011	Gharabari	Gharabari	Pvt.	0.027	0.027	0	VACANT	SETTLEMENT GHARABARI
Gateirout Patana	686/321	434/3012	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O. L. R 8 (A) 203/2014
Gateirout Patana	686/317	434/3013	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 197/2014
Gateirout Patana	686/318	434/3014	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 200/2014
Gateirout Patana	686/313	434/3015	Biali Dofasal	Biali Dofasal	Pvt.	0.055	0.055	0	VACANT	
Gateirout Patana	686/314	434/3016	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 204/2014
Gateirout Patana	686/315	434/3018	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 205/2014
Gateirout Patana	686/320	434/3019	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 1435/2017
Gateirout Patana	686/312	434/3020	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 207/2014
Gateirout Patana	686/332	434/3034	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT	O.L.R.8(A) 189/2014
Gateirout Patana	686/1038	434/3600	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	SETTLEMENT GHARABARI
Gateirout Patana	686/416	434/3605	Biali Dofasal	Biali Dofasal	Pvt.	0.018	0.018	0	VACANT	
Gateirout Patana	686/409	434/3607	Biali Dofasal	Biali Dofasal	Pvt.	0.018	0.018	0	VACANT	
Gateirout Patana	686/1308	434/3637	Biali Dofasal	Biali Dofasal	Pvt.	0.015	0.015	0	VACANT	
Gateirout Patana	686/963	434/3638	Biali Dofasal	Biali Dofasal	Pvt.	0.034	0.034	0	VACANT	
Gateirout Patana	686/452	434/3641	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT	
Gateirout Patana	686/1004	434/3644	Gharabari	Gharabari	Pvt.	0.027	0.027	0	VACANT	SETTLEMENT GHARABARI
Gateirout Patana	686/639	434/3773	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R.8(A) 1533/2017
Gateirout Patana	686/635	434/3775	Biali Dofasal	Biali Dofasal	Pvt.	0.034	0.034	0	VACANT	
Gateirout Patana	686/795	434/3831	Biali Dofasal	Biali Dofasal	Pvt.	0.0344	0.0344	0	VACANT	
Gateirout Patana	686/819	434/3849	Biali Dofasal	Biali Dofasal	Pvt.	0.0163	0.0163	0	VACANT	
Gateirout Patana	686/1264	434/4912	Biali Dofasal	Biali Dofasal	Pvt.	0.0276	0.0276	0	VACANT	
Gateirout Patana	686/605	434/742	Gharabari	Gharabari	Pvt.	0.034	0.034	0	VACANT	O.L.R 8(A) 458/2017
Gateirout Patana	686/605	435	Biali Dofasal	Biali Dofasal	Pvt.	0.55	0.55	0	VACANT	
Gateirout Patana	686/912	437	Patita	Patita	Pvt.	0.0939	0.0939	0	VACANT	
Gateirout Patana	686/601	438	Biali Dofasal	Biali Dofasal	Pvt.	0.3173	0.3173	0	VACANT	
Gateirout Patana	686/1207	439	Biali Dofasal	Biali Dofasal	Pvt.	0.72	0.72	0	VACANT	
Gateirout Patana	686/1207	440	Biali Dofasal	Biali Dofasal	Pvt.	0.4	0.4	0	VACANT	
Gateirout Patana	686/1207	441	Gramya Jungle	Gramya Jungle	Govt.	0.18	0.18	0	VACANT	
Gateirout Patana	686/1207	442	Gramya Jungle	Gramya Jungle	Govt.	0.37	0.37	0	VACANT	

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Gateirout Patana	686/1207	443	Gramya Jungle	Gramya Jungle	Govt.	0.59	0.59	0	VACANT	
Gateirout Patana	686/1207	444	Road	Road	Pvt.	0.67	0.67	0	VACANT	
Gateirout Patana	686/1318	446	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT	
Gateirout Patana	686/1318	448	Biali Dofasal	Biali Dofasal	Pvt.	0.36	0.36	0	VACANT	
Gateirout Patana	686/1318	449	Patita	Patita	Pvt.	0.43	0.43	0	VACANT	
Gateirout Patana	686/1318	450	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT	
Gateirout Patana	686/1318	451	Road	Road	Pvt.	0.55	0.55	0	VACANT	
Gateirout Patana	686/1318	452	Biali Dofasal	Biali Dofasal	Pvt.	0.6375	0.6375	0	VACANT	
Gateirout Patana	686/766	453	Khela Padia	Khela Padia	Govt.	6	6	0	2-BUILDING- G FLOOR	ANGANWADI/KRIDA SANSAD
Gateirout Patana	686/766	455	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27	0	VACANT	
Gateirout Patana	686/4	459	Biali Dofasal	Biali Dofasal	Pvt.	0.6782	0.6782	0	VACANT	
Gateirout Patana	686/399	462	Gramya Jungle	Gramya Jungle	Govt.	0.02	0.02	0	VACANT	
Gateirout Patana	686/399	463	Gramya Jungle	Gramya Jungle	Pvt.	0.09	0.09	0	VACANT	
Gateirout Patana	686/399	466	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT	
Gateirout Patana	686/399	468	Biali Dofasal	Biali Dofasal	Pvt.	0	0	0	VACANT	
Gateirout Patana	686/399	469	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT	
Gateirout Patana	686/399	470	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT	
Gateirout Patana	686/399	472	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT	
Gateirout Patana	686/860	473	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/860	474	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	686/860	475	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT	
Gateirout Patana	686/860	476	Biali Dofasal	Biali Dofasal	Pvt.	0.97	0.97	0	VACANT	
Gateirout Patana	686/860	477	Nadi	Nadi	Pvt.	1.76	1.76	0	VACANT	
Gateirout Patana	686/1113	481	NAYANJORI	NAYANJORI	Pvt.	4.93	4.93	0	VACANT	
Gateirout Patana	686/1113	484	Sarad Eka	Sarad Eka	Pvt.	0.06	0.06	0	VACANT	
Gateirout Patana	686/1113	485	Sarad Eka	Sarad Eka	Pvt.	0.01	0.01	0	VACANT	
Gateirout Patana	686/1113	486	Panimahara	Panimahara	Govt.	0.1	0.1	0	VACANT	
Gateirout Patana	686/747	488	Gramya Jungle	Gramya Jungle	Govt.	0.17	0.17	0	VACANT	
Gateirout Patana	686/551	491	Debasthali	Debasthali	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	686/551	492	Debasthali	Debasthali	Pvt.	0.23	0.23	0	VACANT	
Gateirout Patana	686/1085	495	Bijesthali	Bijesthali	Pvt.	0.1	0.1	0	VACANT	
Gateirout Patana	686/1162	497	Biali Dofasal	Biali Dofasal	Pvt.	0.51	0.51	0	VACANT	
Gateirout Patana	686/1162	498	Nadi	Nadi	Pvt.	1.02	1.02	0	VACANT	
Gateirout Patana	686/1162	499	Jalasya Dui	Jalasya Dul	Pvt.	0.56	0.56	0	VACANT	
Gateirout Patana	686/1162	500	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17	0	VACANT	
Gateirout Patana	686/1162	501	Jalasya Dui	Jalasya Dul	Pvt.	0.44	0.44	0	VACANT	
Gateirout Patana	686/1162	502	Sarad Eka	Sarad Eka	Pvt.	0.13	0.13	0	VACANT	
Gateirout Patana	686/1162	503	Sarad Eka	Sarad Eka	Pvt.	0.14	0.14	0	VACANT	
Gateirout Patana	686/1162	504	Sarad Eka	Sarad Eka	Pvt.	0.08	0.08	0	VACANT	
Gateirout Patana	686/1162	505	Patita	Patita	Pvt.	0.11	0.11	0	VACANT	
Gateirout Patana	686/1162	506	Sarad Eka	Sarad Eka	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	686/1162	507	Sarad Eka	Sarad Eka	Pvt.	0.09	0.09	0	VACANT	
Gateirout Patana	686/1162	508	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT	
Gateirout Patana	688/821	509	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT	
Gateirout Patana	686/1162	510	Biali Dofasal	Biali Dofasal	Pvt.	0.31	0.31	0	VACANT	
Gateirout Patana	519	511	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16	0	VACANT	
Gateirout Patana	686/869	512	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT	
Gateirout Patana	151	513	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT	
Gateirout Patana	686/334	514	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT	
Gateirout Patana	686/334	515	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3	0	VACANT	
Gateirout Patana	686/334	516	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	686/330	516/3032	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/331	516/3033	Gharabari	Gharabari	Pvt.	0.02	0.02	0	VACANT	O.L.R 8 (a) 1298/2016
Gateirout Patana	686/336	516/3035	Gharabari	Gharabari	Pvt.	0.035	0.035	0	VACANT	O.L.R 8(A) 1037/2013
Gateirout Patana	686/337	516/3036	Gharabari	Gharabari	Pvt.	0.035	0.035	0	VACANT	O.L.R 8(A) 1038/2013
Gateirout Patana	686/338	516/3038	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07	0	VACANT	
Gateirout Patana	686/339	516/3039	Gharabari	Gharabari	Pvt.	0.035	0.035	0	VACANT	O.L.R 8(A) 1316/2016
Gateirout Patana	686/335	516/3040	Gharabari	Gharabari	Pvt.	0.035	0.035	0	VACANT	O.L.R 8 (A) 1122/2014

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Gateirout Patana	686/335	516/3855	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT		
Gateirout Patana	686/335	517	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	686/1163	518/4140	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/1164	518/4141	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/1164	519	Biali Dofasal	Biali Dofasal	Pvt.	0.142	0.142	0	VACANT		
Gateirout Patana	686/165	519/1645	Biali Dofasal	Biali Dofasal	Pvt.	0.321	0.321	0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/431	519/3623	Gharabari	Gharabari	Pvt.	0.035	0.035	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/441	519/3630	Biali Dofasal	Biali Dofasal	Pvt.	0.035	0.035	0	VACANT		
Gateirout Patana	686/438	519/3636	Biali Dofasal	Biali Dofasal	Pvt.	0.017	0.017	0	VACANT		
Gateirout Patana	686/438	520	Biali Dofasal	Biali Dofasal	Pvt.	0.9	0.9	0	VACANT		
Gateirout Patana	686/438	521	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01	0	VACANT		
Gateirout Patana	686/390	521/3583	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	686/870	521/3880	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/880	521/3891	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT		
Gateirout Patana	686/23	522	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2	0	VACANT		
Gateirout Patana	686/880	523	Biali Dofasal	Biali Dofasal	Pvt.	0.19	0.19	0	VACANT		
Gateirout Patana	579	524	Biali Dofasal	Biali Dofasal	Pvt.	0.21	0.21	0	VACANT		
Gateirout Patana	686/880	525	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	477	526	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17	0	VACANT		
Gateirout Patana	686/880	527	Gochar	Gochar	Govt.	5.35	5.35	0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	168	528	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		
Gateirout Patana	686/880	529	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		
Gateirout Patana	686/880	530	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/880	531	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/880	532	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	637	533	Biali Dofasal	Biali Dofasal	Pvt.	4.22	4.22	0	VACANT		
Gateirout Patana	636	534	Biali Dofasal	Biali Dofasal	Pvt.	0.69	0.69	0	VACANT		
Gateirout Patana	686/880	535	Patita	#N/A	Pvt.	0.19	0.19	0	VACANT		
Gateirout Patana	686/16	536	Sarad Dofasal Dui	Sarad Dofasal Dui	Pvt.	0.18	0.18	0	VACANT		
Gateirout Patana	686/880	537	Sarad Dui	Sarad Dui	Pvt.	0.19	0.19	0	VACANT		
Gateirout Patana	686/880	538	Sarad Dofasal Dui	Sarad Dofasal Dui	Pvt.	0.14	0.14	0	VACANT		
Gateirout Patana	686/880	539	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT		
Gateirout Patana	686/880	540	Sarad Dui	Sarad Dui	Pvt.	0.89	0.89	0	VACANT		
Gateirout Patana	686/880	541	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18	0	VACANT		
Gateirout Patana	686/880	542	Sarad Jala Eka	Sarad Jala Eka	Pvt.	1.1	1.1	0	VACANT		
Gateirout Patana	686/880	543	Biali Dofasal	Biali Dofasal	Pvt.	0.35	0.35	0	VACANT		
Gateirout Patana	385	544	Biali Dofasal	Biali Dofasal	Pvt.	0.14	0.14	0	VACANT		
Gateirout Patana	686/880	545	Patita	#N/A	Pvt.	0.39	0.39	0	VACANT		
Gateirout Patana	686/880	546	Jalasaya Dui	Jalasaya Dui	Pvt.	0.29	0.29	0	VACANT		
Gateirout Patana	686/880	547	Gramya Jungle	Gramya Jungle	Govt.	0.68	0.68	0	VACANT		
Gateirout Patana	686/880	548	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	686/880	549	Gramya Jungle	Gramya Jungle	Govt.	1.1	1.1	0	VACANT		
Gateirout Patana	686/880	550	Sarad Dui	Sarad Dui	Pvt.	0.15	0.15	0	VACANT		
Gateirout Patana	224	551	Sarad Eka	Sarad Eka	Pvt.	0.44	0.44	0	VACANT		
Gateirout Patana	35	552	Sarad Dui	Sarad Dui	Pvt.	0.005	0.005	0	VACANT		
Gateirout Patana	686/488	553	Patita	#N/A	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	36	554	Sarad Jala Eka	Sarad Jala Eka	Pvt.	0.41	0.41	0	VACANT		
Gateirout Patana	686/488	555	Sarad Dui	Sarad Dui	Pvt.	0.09	0.09	0	VACANT		
Gateirout Patana	686/488	556	Gochar	Gochar	Govt.	0.69	0.69	0	VACANT		
Gateirout Patana	686/488	557	Biali Dofasal	Biali Dofasal	Pvt.	0.78	0.78	0	BUILDING- G+1 FLOOR	RESIDENTIAL	BASUNDHARA HOUSE
Gateirout Patana	686/488	558	Biali Dofasal	Biali Dofasal	Pvt.	1.14	1.14	0	VACANT		
Gateirout Patana	686/488	559	Biali Dofasal	Biali Dofasal	Pvt.	0.44	0.44	0	VACANT		
Gateirout Patana	686/488	560	Bajefasal Eka	Bajefasal Eka	Pvt.	0.35	0.35	0	VACANT		
Gateirout Patana	686/488	561	Gramya Jungle	Gramya Jungle	Govt.	12	12	0	ASBESTOS HOUSE	ASHRAM	
Gateirout Patana	335	562	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT		
Gateirout Patana	411	563	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13	0	VACANT		
Gateirout Patana	686/1277	564	Biali Dofasal	Biali Dofasal	Pvt.	0.29	0.29	0	VACANT		
Gateirout Patana	686/1277	565	Gochar	Gochar	Govt.	0.16	0.16	0	VACANT		

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Gateirout Patana	686/1277	566	NAYANJORI	NAYANJORI	Pvt.	2.55	2.55	0	VACANT	
Gateirout Patana	686/411	438/311	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT	
Gateirout Patana	686/316	434/317	Gharabari	Gharabari	Pvt.	0.055	0.055	0	VACANT	O.L.R.8(A) 208/2014
Gateirout Patana	686/475	71/354	Gharabari	Gharabari	Pvt.	0.02	0.02	0	VACANT	O.L.R.8(A) 547/2018
Gateirout Patana	686/472	71/355	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/465	183/357	Patita	Patita	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/464	1335/360		#N/A	Pvt.	0.465	0.465	0	VACANT	
Gateirout Patana	686/478	487/361	Gharabari	Gharabari	Pvt.	0.02	0.02	0	BUILDING- G FLOOR	RESIDENTIAL O.L.R. 8 (A) 2252/2022
Gateirout Patana	686/480	418/364	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17	0	VACANT	
Gateirout Patana	686/1239	647/367	Adi Bandha	Adi Bandha	Pvt.	0.008	0.008	0	VACANT	
Gateirout Patana	686/488	552/371	Sarad Dui	Sarad Dui	Pvt.	0.485	0.485	0	VACANT	
Gateirout Patana	686/485	71/373	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT	
Gateirout Patana	686/289	1143	NAYANJORI	NAYANJORI	Pvt.	5.85	5.85	0	VACANT	
Gateirout Patana	549	1144	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT	
Gateirout Patana	686/289	1145	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT	
Gateirout Patana	686/289	1143/2490	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24	0	VACANT	
Gateirout Patana	686/289	1148	Nadi	Nadi	Pvt.	4.6	4.6	0	VACANT	
Gateirout Patana	686/289	1150	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT	
Gateirout Patana	686/289	1151	Patita	Patita	Pvt.	0.09	0.09	0	VACANT	
Gateirout Patana	686/289	1152	Patita	Patita	Pvt.	0.1	0.1	0	VACANT	
Gateirout Patana	686/289	1153	Smasana	Smasana	Pvt.	1.3	1.3	0	VACANT	
Gateirout Patana	686/289	1154	Biali Dofasal	Biali Dofasal	Pvt.	0.26	0.26	0	BUILDING- G+1 FLOOR	RESIDENTIAL
Gateirout Patana	686/289	1155	Patita	Patita	Pvt.	0.38	0.38	0	2-BUILDING- G FLOOR	RESIDENTIAL
Gateirout Patana	686/289	1156	Patita	Patita	Pvt.	0.16	0.16	0	VACANT	
Gateirout Patana	686/289	1157	Road	Road	Govt.	0.13	0.13	0	BUILDING- G+1 FLOOR	RESIDENTIAL
Gateirout Patana	686/143	1158/1634	Gharabari	Gharabari	Pvt.	0.076	0.076	0	VACANT	O.L.R.8(A) 992/2014
Gateirout Patana	686/154	1158/1642	Bagayat Eka	Bagayat Eka	Pvt.	0.076	0.076	0	VACANT	
Gateirout Patana	686/389	1159/3581	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05	0	VACANT	
Gateirout Patana	686/932	1160/3824	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	686/932	1164	Road	Road	Pvt.	0.21	0.21	0	VACANT	
Gateirout Patana	686/932	1165	Gharabari	Gharabari	Pvt.	0.32	0.32	0	VACANT	SETTLEMENT GHARABARI
Gateirout Patana	686/932	1166	Biali Dofasal	Biali Dofasal	Pvt.	0.1	0.1	0	VACANT	
Gateirout Patana	686/901	1167/3902	Biali Dofasal	Biali Dofasal	Pvt.	0.0875	0.0875	0	VACANT	
Gateirout Patana	686/1122	1167/4114	Biali Dofasal	Biali Dofasal	Pvt.	0.0876	0.0876	0	VACANT	
Gateirout Patana	686/1123	1167/4115	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT	
Gateirout Patana	686/1080	1171/4061	Biali Dofasal	Biali Dofasal	Pvt.	0.047	0.047	0	VACANT	
Gateirout Patana	686/1082	1171/4066	Biali Dofasal	Biali Dofasal	Pvt.	0.047	0.047	0	VACANT	
Gateirout Patana	686/1118	1171/4109	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046	0	VACANT	
Gateirout Patana	686/1118	1177	Biali Dofasal	Biali Dofasal	Pvt.	0.23	0.23	0	VACANT	
Gateirout Patana	166	1178/2492	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06	0	VACANT	
Gateirout Patana	166	1179	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3	0	VACANT	
Gateirout Patana	166	1181	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27	0	VACANT	
Gateirout Patana	166	1182	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3	0	VACANT	
Gateirout Patana	166	1183	Biali Dofasal	Biali Dofasal	Pvt.	1.6	1.6	0	VACANT	
Gateirout Patana	166	1184	Jalasya Dui	Jalasya Dui	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	166	1185	Biali Dofasal	Biali Dofasal	Pvt.	2.09	2.09	0	12-BUILDING- G FLOOR	RESIDENTIAL
Gateirout Patana	686/50	1186/2560	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT	
Gateirout Patana	686/61	1186/2578	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15	0	VACANT	
Gateirout Patana	686/61	1187	Biali Dofasal	Biali Dofasal	Pvt.	0.175	0.175	0	VACANT	
Gateirout Patana	686/61	1187/2561	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04	0	VACANT	
Gateirout Patana	686/61	1187/2579	Biali Dofasal	Biali Dofasal	Pvt.	0.255	0.255	0	VACANT	
Gateirout Patana	686/61	1188	Jalasya Dui	Jalasya Dui	Pvt.	0.115	0.115	0	VACANT	
Gateirout Patana	686/61	1188/2562	Jalasya Dui	Jalasya Dui	Pvt.	0.03	0.03	0	VACANT	
Gateirout Patana	686/61	1188/2581	Jalasya Dui	Jalasya Dui	Pvt.	0.175	0.175	0	VACANT	
Gateirout Patana	686/61	1189/2565	Biali Dofasal	Biali Dofasal	Pvt.	1.19	1.19	0	VACANT	
Gateirout Patana	686/61	1189/2577	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT	
Gateirout Patana	686/61	1190	Biali Dofasal	Biali Dofasal	Pvt.	0.22	0.22	0	VACANT	
Gateirout Patana	686/61	1191	Biali Dofasal	Biali Dofasal	Pvt.	1	1	0	VACANT	

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Gateirout Patana	686/61	1192	Biali Dofasal	Biali Dofasal	Pvt.	0.46	0.46			0	VACANT		
Gateirout Patana	686/61	1193	Biali Dofasal	Biali Dofasal	Pvt.	0.19	0.19			0	VACANT		
Gateirout Patana	686/61	1193/2563	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/61	1193/2580	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27			0	VACANT		
Gateirout Patana	686/61	1195	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01			0	VACANT		
Gateirout Patana	686/900	1195/3901	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06			0	VACANT		
Gateirout Patana	686/909	1195/3909	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03			0	VACANT		
Gateirout Patana	686/910	1195/3910	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/916	1195/3916	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	686/917	1195/3917	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	686/919	1195/3919	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06			0	VACANT		
Gateirout Patana	686/920	1195/3920	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/933	1195/3927	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03			0	VACANT		
Gateirout Patana	686/933	1197	Biali Dofasal	Biali Dofasal	Pvt.	1.82	1.82			0	VACANT		
Gateirout Patana	686/933	1198	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2			0	VACANT		
Gateirout Patana	686/508	1199/3668	Biali Dofasal	Biali Dofasal	Pvt.	0.64	0.64			0	VACANT		
Gateirout Patana	686/508	1201	Biali Dofasal	Biali Dofasal	Pvt.	9.17	9.17			0	VACANT		
Gateirout Patana	686/508	1202	Bagayat Dui	Bagayat Dui	Pvt.	0.43	0.43			0	VACANT		
Gateirout Patana	686/508	1203	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11			0	VACANT		
Gateirout Patana	686/508	1204	Biali Dofasal	Biali Dofasal	Pvt.	0.42	0.42			0	VACANT		
Gateirout Patana	686/175	1205/1649	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2			0	VACANT		
Gateirout Patana	686/218	1205/2645	Biali Dofasal	Biali Dofasal	Pvt.	0.2	0.2			0	VACANT		
Gateirout Patana	686/218	1206	Biali Dofasal	Biali Dofasal	Pvt.	0.307	0.307			0	VACANT		
Gateirout Patana	686/196	1206/1665	Biali Dofasal	Biali Dofasal	Pvt.	0.273	0.273			0	VACANT		
Gateirout Patana	686/196	1208	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28			0	VACANT		
Gateirout Patana	686/196	1209	Patita	Patita	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/196	1213	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11			0	VACANT		
Gateirout Patana	686/965	1213/3957	Gharabari	Gharabari	Pvt.	0.11	0.11			0	VACANT		SETTLEMENT GHARABRI
Gateirout Patana	686/965	1214	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06			0	VACANT		
Gateirout Patana	686/755	1216/1640	Biali Dofasal	Biali Dofasal	Pvt.	0.41	0.41			0	VACANT		
Gateirout Patana	686/763	1216/1646	Biali Dofasal	Biali Dofasal	Pvt.	0.36	0.36			0	VACANT		
Gateirout Patana	686/763	1217	Biali Dofasal	Biali Dofasal	Pvt.	0.01	0.01			0	VACANT		
Gateirout Patana	686/763	1218	Biali Dofasal	Biali Dofasal	Pvt.	0.87	0.87			0	VACANT		
Gateirout Patana	686/763	1219	Biali Dofasal	Biali Dofasal	Pvt.	0.135	0.135			0	BUILDING- G FLOOR	COMMERCIAL	
Gateirout Patana	686/763	1219/1641	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15			0	VACANT		
Gateirout Patana	686/763	1219/1647	Biali Dofasal	Biali Dofasal	Pvt.	0.25	0.25			0	VACANT		
Gateirout Patana	686/295	122/3002	Biali Dofasal	Biali Dofasal	Pvt.	0.015	0.015			0	VACANT		
Gateirout Patana	686/1135	122/3886	Biali Dofasal	Biali Dofasal	Pvt.	0.05	0.05			0	VACANT		
Gateirout Patana	686/936	122/3928	Biali Dofasal	Biali Dofasal	Pvt.	0.015	0.015			0	VACANT		
Gateirout Patana	686/1020	122/4004	Biali Dofasal	Biali Dofasal	Pvt.	0.117	0.117			0	VACANT		
Gateirout Patana	686/1020	1224/4062	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16			0	VACANT		
Gateirout Patana	686/1020	1224/4067	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16			0	VACANT		
Gateirout Patana	686/1020	1224/4110	Biali Dofasal	Biali Dofasal	Pvt.	0.16	0.16			0	VACANT		
Gateirout Patana	686/1020	1225	Biali Dofasal	Biali Dofasal	Pvt.	0.89	0.89			0	VACANT		
Gateirout Patana	686/1020	1226	Patita	Patita	Pvt.	0.53	0.53			0	VACANT		
Gateirout Patana	686/1020	1227	Patita	Patita	Pvt.	0.06	0.06			0	VACANT		
Gateirout Patana	686/1020	1229	Biali Dofasal	Biali Dofasal	Pvt.	0.48	0.48			0	VACANT		
Gateirout Patana	686/866	123/3877	Biali Dofasal	Biali Dofasal	Pvt.	0.06	0.06			0	VACANT		
Gateirout Patana	686/866	1232	Sarad Dui	Sarad Dui	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/866	1233	Nadi	Nadi	Pvt.	0.42	0.42			0	VACANT		
Gateirout Patana	686/866	1234	Biali Dofasal	Biali Dofasal	Pvt.	0.3	0.3			0	VACANT		
Gateirout Patana	686/866	1235	NAYANJORI	NAYANJORI	Pvt.	0.32	0.32			0	VACANT		
Gateirout Patana	686/866	1236	Sarad Dui	Sarad Dui	Pvt.	1	1			0	VACANT		
Gateirout Patana	686/866	1237	Sarad Dui	Sarad Dui	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/866	1238	Sarad Dui	Sarad Dui	Pvt.	0.91	0.91			0	VACANT		
Gateirout Patana	686/866	1239	Sarad Dui	Sarad Dui	Pvt.	0.09	0.09			0	VACANT		
Gateirout Patana	686/866	1240	Sarad Dui	Sarad Dui	Pvt.	0.21	0.21			0	VACANT		
Gateirout Patana	686/866	1241	Gharabari	Gharabari	Pvt.	0.15	0.15			0	VACANT		O. L. R 8 (A) 1201/2018

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Gateirout Patana	686/866	1242	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT	
Gateirout Patana	686/296	1242/3001	Gharabari	Gharabari	Pvt.	0.03	0.03			0	VACANT	O.L.R 8(A) 955/2014
Gateirout Patana	686/437	1242/3629	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02			0	VACANT	
Gateirout Patana	686/437	1244	Road	Road	Pvt.	0.19	0.19			0	VACANT	
Gateirout Patana	686/1031	1244/1643	Road	Road	Pvt.	0.01	0.01			0	VACANT	
Gateirout Patana	686/1031	1245	Biali Dofasal	Biali Dofasal	Pvt.	0.175	0.175			0	VACANT	
Gateirout Patana	686/134	1245/1624	Biali Dofasal	Biali Dofasal	Pvt.	0.085	0.085			0	VACANT	
Gateirout Patana	686/134	1245/1644	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07			0	VACANT	
Gateirout Patana	686/580	437/3703	Gharabari	Gharabari	Pvt.	0.034	0.034			0	BUILDING- G FLOOR	RESIDENTIAL O. L. R 8 (A) 1049/2019
Gateirout Patana	686/374	437/3569	Patita	Patita	Pvt.	0.006	0.006			0	VACANT	
Gateirout Patana	686/379	437/3576	Patita	Patita	Pvt.	0.014	0.014			0	VACANT	
Gateirout Patana	686/415	437/3604	Patita	Patita	Pvt.	0.009	0.009			0	VACANT	
Gateirout Patana	686/410	437/3606	Gharabari	Gharabari	Pvt.	0.018	0.018			0	VACANT	O.L.R.8(A) 1438/2017
Gateirout Patana	686/451	437/3642	Patita	Patita	Pvt.	0.035	0.035			0	VACANT	
Gateirout Patana	686/1198	437/3680	Patita	Patita	Pvt.	0.016	0.016			0	VACANT	
Gateirout Patana	686/634	437/3776	Gharabari	Gharabari	Pvt.	0.027	0.027			0	VACANT	O.L.R. 8 (A) 1456/2020
Gateirout Patana	686/798	437/3834	Patita	Patita	Pvt.	0.007	0.007			0	VACANT	
Gateirout Patana	686/904	437/3905	Patita	Patita	Pvt.	0.027	0.027			0	VACANT	
Gateirout Patana	686/911	437/3911	Patita	Patita	Pvt.	0.0006	0.0006			0	VACANT	
Gateirout Patana	686/923	437/3921	Patita	Patita	Pvt.	0.006	0.006			0	VACANT	
Gateirout Patana	686/601	437/735	Gharabari	Gharabari	Pvt.	0.036	0.036			0	VACANT	O.L.R.8(A) 1437/2017
Gateirout Patana	686/345	438/3045	Gharabari	Gharabari	Pvt.	0.034	0.034			0	VACANT	O.L.R.8(A) 198/2014
Gateirout Patana	686/346	438/3046	Biali Dofasal	Biali Dofasal	Pvt.	0.028	0.028			0	VACANT	
Gateirout Patana	686/347	438/3047	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02			0	VACANT	
Gateirout Patana	686/353	438/3049	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027			0	VACANT	
Gateirout Patana	686/353	438/3051	Gharabari	Gharabari	Pvt.	0.008	0.008			0	VACANT	O. L. R 8 (A) 998/2018
Gateirout Patana	686/377	438/3572	Gharabari	Gharabari	Pvt.	0.069	0.069			0	VACANT	O.L.R.8(A) 80/2016
Gateirout Patana	686/1273	438/3601	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027			0	VACANT	
Gateirout Patana	686/450	438/3643	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027			0	VACANT	
Gateirout Patana	686/535	438/3644	Gharabari	Gharabari	Pvt.	0.034	0.034			0	VACANT	O.L.R 8(A) 1344/2016
Gateirout Patana	686/1134	438/3653	Gharabari	Gharabari	Pvt.	0.034	0.034			0	VACANT	SETTLEMENT GHARABARI
Gateirout Patana	686/1134	438/3654	Biali Dofasal	Biali Dofasal	Pvt.	0.014	0.014			0	VACANT	
Gateirout Patana	686/526	438/3656	Biali Dofasal	Biali Dofasal	Pvt.	0.018	0.018			0	VACANT	
Gateirout Patana	686/1199	438/3683	Biali Dofasal	Biali Dofasal	Pvt.	0.018	0.018			0	VACANT	
Gateirout Patana	686/372	438/3796	Gharabari	Gharabari	Pvt.	0.033	0.033			0	VACANT	O. L. R 8 (A) 1343/2016
Gateirout Patana	686/862	438/3874	Gharabari	Gharabari	Pvt.	0.0275	0.0275			0	VACANT	O.L.R.8(A) 538/2020
Gateirout Patana	686/862	438/3882	Biali Dofasal	Biali Dofasal	Pvt.	0.0145	0.0145			0	VACANT	
Gateirout Patana	686/891	438/3897	Biali Dofasal	Biali Dofasal	Pvt.	0.0274	0.0274			0	VACANT	
Gateirout Patana	686/924	438/3922	Biali Dofasal	Biali Dofasal	Pvt.	0.0215	0.0215			0	VACANT	
Gateirout Patana	686/1071	438/4049	Biali Dofasal	Biali Dofasal	Pvt.	0.018	0.018			0	VACANT	
Gateirout Patana	686/1151	438/4130	Biali Dofasal	Biali Dofasal	Pvt.	0.0138	0.0138			0	VACANT	
Gateirout Patana	686/1160	438/4137	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046			0	VACANT	
Gateirout Patana	686/1207	438/4176	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046			0	VACANT	
Gateirout Patana	686/1234	445/4895	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT	
Gateirout Patana	686/1238	445/4896	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT	
Gateirout Patana	686/1242	445/4898	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT	
Gateirout Patana	686/1300	445/4940	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT	
Gateirout Patana	686/1318	445/4953	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03			0	VACANT	
Gateirout Patana	686/1318	450/2493	Biali Dofasal	Biali Dofasal	Pvt.	0.45	0.45			0	VACANT	
Gateirout Patana	686/1318	452/2564	Biali Dofasal	Biali Dofasal	Pvt.	2.18	2.18			0	BUILDING- G FLOOR	
Gateirout Patana	686/1318	452/2576	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15			0	VACANT	
Gateirout Patana	686/433	452/3626	Biali Dofasal	Biali Dofasal	Pvt.	0.042	0.042			0	VACANT	
Gateirout Patana	686/434	452/3627	Biali Dofasal	Biali Dofasal	Pvt.	0.042	0.042			0	VACANT	
Gateirout Patana	686/565	452/3707	Gharabari	Gharabari	Pvt.	0.055	0.055			0	VACANT	O.L.R.8(A) 710/2017
Gateirout Patana	686/563	452/3708	Gharabari	Gharabari	Pvt.	0.036	0.036			0	VACANT	O. L. R 8 (A) 717/2017
Gateirout Patana	686/566	452/3709	Gharabari	Gharabari	Pvt.	0.027	0.027			0	VACANT	O.L.R 8(A) 711/2017
Gateirout Patana	686/569	452/3710	Gharabari	Gharabari	Pvt.	0.027	0.027			0	VACANT	O.L.R.8(A) 708/2017
Gateirout Patana	686/564	452/3711	Gharabari	Gharabari	Pvt.	0.027	0.027			0	VACANT	O.L.R.8(A) 715/2017

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Gateirout Patana	686/574	452/3712	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/558	452/3713	Gharabari	Gharabari	Pvt.	0.027	0.027	0	VACANT		O.L.R 8(A) 718/2017
Gateirout Patana	686/568	452/3714	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/570	452/3715	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/560	452/3716	Biali Dofasal	Biali Dofasal	Pvt.	0.036	0.036	0	VACANT		
Gateirout Patana	686/572	452/3717	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/571	452/3718	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/573	452/3719	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/561	452/3720	Biali Dofasal	Biali Dofasal	Pvt.	0.036	0.036	0	VACANT		
Gateirout Patana	686/559	452/3721	Biali Dofasal	Biali Dofasal	Pvt.	0.072	0.072	0	VACANT		
Gateirout Patana	686/562	452/3722	Gharabari	Gharabari	Pvt.	0.036	0.036	0	VACANT		O.L.R 8 (A) 714/2017
Gateirout Patana	686/567	452/3723	Gharabari	Gharabari	Pvt.	0.027	0.027	0	VACANT		O.L.R 8(A) 708/2017
Gateirout Patana	686/975	452/3745	Gharabari	Gharabari	Pvt.	0.027	0.027	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/618	452/3761	Biali Dofasal	Biali Dofasal	Pvt.	0.028	0.028	0	VACANT		
Gateirout Patana	686/617	452/3767	Biali Dofasal	Biali Dofasal	Pvt.	0.028	0.028	0	VACANT		
Gateirout Patana	686/766	452/3805	Biali Dofasal	Biali Dofasal	Pvt.	0.0275	0.0275	0	VACANT		
Gateirout Patana	686/4	458/2523	Biali Dofasal	Biali Dofasal	Pvt.	0.28	0.28	0	VACANT		
Gateirout Patana	686/644	459/3784	Biali Dofasal	Biali Dofasal	Pvt.	0.138	0.138	0	VACANT		
Gateirout Patana	686/948	459/3938	Biali Dofasal	Biali Dofasal	Pvt.	0.0138	0.0138	0	VACANT		
Gateirout Patana	686/660	460/1632	Gharabari	Gharabari	Pvt.	0.017	0.017	0	BUILDING- G+1 FLOOR	RESIDENTIAL	SETTLEMENT GHARABARI
Gateirout Patana	686/188	460/1660	Gharabari	Gharabari	Pvt.	0.089	0.089	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R 8 (A) 488/2007
Gateirout Patana	686/344	460/3044	Gharabari	Gharabari	Pvt.	0.04	0.04	0	BUILDING- G+1 FLOOR	RESIDENTIAL	SETTLEMENT GHARABARI
Gateirout Patana	686/1136	460/3055	Biali Dofasal	Biali Dofasal	Pvt.	0.08	0.08	0	VACANT		
Gateirout Patana	686/369	460/3062	Gharabari	Gharabari	Pvt.	0.018	0.018	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/370	460/3063	Gharabari	Gharabari	Pvt.	0.018	0.018	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/930	460/3575	Gharabari	Gharabari	Pvt.	0.018	0.018	0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/399	460/3579	Gharabari	Gharabari	Pvt.	0.08	0.08	0	VACANT		O.L.R 8 (A) 1202/2019
Gateirout Patana	686/860	472/3870	Biali Dofasal	Biali Dofasal	Pvt.	0.03	0.03	0	VACANT		
Gateirout Patana	686/860	473/3871	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/1113	478/4101	Gharabari	Gharabari	Pvt.	0.04	0.04	0	VACANT		O.L.R. 8 (A) 5094/2022
Gateirout Patana	686/247	487/2970	Gharabari	Gharabari	Pvt.	0.06	0.06	0	VACANT		O.L.R 8 (A) 1475/2017
Gateirout Patana	686/297	487/3000	Bajefasal Eka	Bajefasal Eka	Pvt.	0.1	0.1	0	VACANT		
Gateirout Patana	686/386	487/3585	Bajefasal Eka	Bajefasal Eka	Pvt.	0.04	0.04	0	VACANT		
Gateirout Patana	686/401	487/3597	Gharabari	Gharabari	Pvt.	0.027	0.027	0	BUILDING- G+1 FLOOR	RESIDENTIAL	O.L.R.8(A) 1399/2016
Gateirout Patana	686/402	487/3598	Gharabari	Gharabari	Pvt.	0.013	0.013	0	BUILDING- G+1 FLOOR	RESIDENTIAL	O.L.R 8 (A) 1398/2016
Gateirout Patana	686/550	487/3688	Gharabari	Gharabari	Pvt.	0.06	0.06	0	BUILDING- G FLOOR	RESIDENTIAL	O.L.R 8 (A) 585/2020
Gateirout Patana	686/747	487/3793	Bajefasal Eka	Bajefasal Eka	Pvt.	0.02	0.02	0	VACANT		
Gateirout Patana	686/93	490/2604	Biali Dofasal	Biali Dofasal	Pvt.	0.12	0.12	0	VACANT		
Gateirout Patana	686/551	490/3689	Biali Dofasal	Biali Dofasal	Pvt.	0.11	0.11	0	VACANT		
Gateirout Patana	686/1072	493/4050	Gharabari	Gharabari	Pvt.	0.0125	0.0125	0	VACANT		O.L.R 8 (A) 3158/2022
Gateirout Patana	686/1012	494/3998	Gharabari	Gharabari	Pvt.	0.0367	0.0367	0	VACANT		O.L.R. 8 (A) 739/2022
Gateirout Patana	686/1022	494/4009	Biali Dofasal	Biali Dofasal	Pvt.	0.0368	0.0368	0	VACANT		
Gateirout Patana	686/1292	494/4013	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023	0	VACANT		
Gateirout Patana	686/1029	494/4014	Gharabari	Gharabari	Pvt.	0.0321	0.0321	0	VACANT		O.L.R. 8 (A) 2287/2022
Gateirout Patana	686/1046	494/4028	Biali Dofasal	Biali Dofasal	Pvt.	0.014	0.014	0	VACANT		
Gateirout Patana	686/1061	494/4039	Biali Dofasal	Biali Dofasal	Pvt.	0.0643	0.0643	0	VACANT		
Gateirout Patana	686/1059	494/4040	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023	0	VACANT		
Gateirout Patana	686/1060	494/4041	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023	0	VACANT		
Gateirout Patana	686/1066	494/4045	Biali Dofasal	Biali Dofasal	Pvt.	0.046	0.046	0	VACANT		
Gateirout Patana	686/1068	494/4047	Gharabari	Gharabari	Pvt.	0.0242	0.0242	0	VACANT		O.L.R. 8 (A) 3157/2022
Gateirout Patana	686/1074	494/4052	Gharabari	Gharabari	Pvt.	0.0224	0.0224	0	VACANT		O.L.R. 8 (A) 2285/2022
Gateirout Patana	686/1085	494/4068	Biali Dofasal	Biali Dofasal	Pvt.	0.034	0.034	0	VACANT		
Gateirout Patana	686/1103	494/4091	Biali Dofasal	Biali Dofasal	Pvt.	0.016	0.016	0	VACANT		
Gateirout Patana	686/1104	494/4092	Biali Dofasal	Biali Dofasal	Pvt.	0.016	0.016	0	VACANT		
Gateirout Patana	686/1165	494/4142	Gharabari	Gharabari	Pvt.	0.025	0.025	0	VACANT		O.L.R. 8 (A) 6775/2022
Gateirout Patana	686/1166	494/4143	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023	0	VACANT		
Gateirout Patana	686/1086	494/4188	Biali Dofasal	Biali Dofasal	Pvt.	0.027	0.027	0	VACANT		
Gateirout Patana	686/942	496/3933	Biali Dofasal	Biali Dofasal	Pvt.	0.0413	0.0413	0	VACANT		

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Gateirout Patana	686/943	496/3934	Gharabari	Gharabari	Pvt.	0.0367	0.0367			0	VACANT		O.L.R. 8 (A) 2282/2022
Gateirout Patana	686/944	496/3935	Gharabari	Gharabari	Pvt.	0.0367	0.0367			0	VACANT		O.L.R. 8 (A) 2281/2022
Gateirout Patana	686/945	496/3936	Gharabari	Gharabari	Pvt.	0.018	0.018			0	VACANT		O.L.R. 8 (A) 2283/2022
Gateirout Patana	686/977	496/3966	Biali Dofasal	Biali Dofasal	Pvt.	0.0413	0.0413			0	VACANT		
Gateirout Patana	686/1013	496/3999	Gharabari	Gharabari	Pvt.	0.0184	0.0184			0	VACANT		O.L.R. 8 (A) 603/2022
Gateirout Patana	686/1014	496/4000	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023			0	VACANT		
Gateirout Patana	686/1027	496/4007	Biali Dofasal	Biali Dofasal	Pvt.	0.0367	0.0367			0	VACANT		
Gateirout Patana	686/1037	496/4020	Biali Dofasal	Biali Dofasal	Pvt.	0.0367	0.0367			0	VACANT		
Gateirout Patana	686/1044	496/4026	Biali Dofasal	Biali Dofasal	Pvt.	0.02	0.02			0	VACANT		
Gateirout Patana	686/1047	496/4029	Biali Dofasal	Biali Dofasal	Pvt.	0.023	0.023			0	VACANT		
Gateirout Patana	686/1052	496/4033	Biali Dofasal	Biali Dofasal	Pvt.	0.0184	0.0184			0	VACANT		
Gateirout Patana	686/1162	496/4139	Gharabari	Gharabari	Pvt.	0.045	0.045			0	VACANT		O.L.R. 8 (A) 6774/2022
Gateirout Patana	686/1162	508/3872	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13			0	VACANT		
Gateirout Patana	686/1162	513/2488	Biali Dofasal	Biali Dofasal	Pvt.	0.14	0.14			0	VACANT		
Gateirout Patana	686/333	513/3039	Gharabari	Gharabari	Pvt.	0.07	0.07			0	VACANT		O.L.R. 8 (A) 111/2014
Gateirout Patana	686/334	513/3041	Gharabari	Gharabari	Pvt.	0.07	0.07			0	VACANT		O.L.R. 8 (A) 113/2014
Gateirout Patana	686/334	514/3580	Biali Dofasal	Biali Dofasal	Pvt.	0.27	0.27			0	VACANT		
Gateirout Patana	686/330	516/3032	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/331	516/3033	Gharabari	Gharabari	Pvt.	0.02	0.02			0	VACANT		O.L.R. 8 (a) 1298/2016
Gateirout Patana	686/336	516/3035	Gharabari	Gharabari	Pvt.	0.035	0.035			0	VACANT		O.L.R. 8(A) 1037/2013
Gateirout Patana	686/337	516/3036	Gharabari	Gharabari	Pvt.	0.035	0.035			0	VACANT		O.L.R. 8(A) 1038/2013
Gateirout Patana	686/338	516/3038	Biali Dofasal	Biali Dofasal	Pvt.	0.07	0.07			0	VACANT		
Gateirout Patana	686/339	516/3039	Gharabari	Gharabari	Pvt.	0.035	0.035			0	VACANT		O.L.R. 8(A) 1316/2016
Gateirout Patana	686/335	516/3040	Gharabari	Gharabari	Pvt.	0.035	0.035			0	VACANT		O.L.R. 8 (A) 112/2014
Gateirout Patana	686/335	516/3855	Biali Dofasal	Biali Dofasal	Pvt.	0.24	0.24			0	VACANT		
Gateirout Patana	686/1163	518/4140	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13			0	VACANT		
Gateirout Patana	686/1164	518/4141	Biali Dofasal	Biali Dofasal	Pvt.	0.09	0.09			0	VACANT		
Gateirout Patana	686/165	519/1645	Biali Dofasal	Biali Dofasal	Pvt.	0.321	0.321			0	VACANT		
Gateirout Patana	686/431	519/3623	Gharabari	Gharabari	Pvt.	0.035	0.035			0	VACANT		SETTLEMENT GHARABARI
Gateirout Patana	686/441	519/3630	Biali Dofasal	Biali Dofasal	Pvt.	0.035	0.035			0	VACANT		
Gateirout Patana	686/438	519/3636	Biali Dofasal	Biali Dofasal	Pvt.	0.017	0.017			0	VACANT		
Gateirout Patana	686/390	521/3583	Biali Dofasal	Biali Dofasal	Pvt.	0.15	0.15			0	VACANT		
Gateirout Patana	686/870	521/3880	Biali Dofasal	Biali Dofasal	Pvt.	0.04	0.04			0	VACANT		
Gateirout Patana	686/880	521/3891	Biali Dofasal	Biali Dofasal	Pvt.	0.18	0.18			0	VACANT		
Gateirout Patana	686/266	552/2982	Sarad Dui	Sarad Dui	Pvt.	0.24	0.24			0	VACANT		
Gateirout Patana	686/376	552/3573	Sarad Dui	Sarad Dui	Pvt.	0.24	0.24			0	VACANT		
Gateirout Patana	686/1277	563/4919	Biali Dofasal	Biali Dofasal	Pvt.	0.13	0.13			0	VACANT		
Gateirout Patana	654	1243	Biali Dofasal	Biali Dofasal	Pvt.	0.32	0.32			0	4-BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	306	1162	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17			0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/133	1163	Biali Dofasal	Biali Dofasal	Pvt.	0.17	0.17			0	BUILDING- G FLOOR	RESIDENTIAL	
Gateirout Patana	686/289	1142	Road	Road	Govt.	3.17	3.17			0	OVER HEAD WATER TANK		
Gateirout Patana	535	1216	Biali Dofasal	Biali Dofasal	Pvt.	0.369	0.369			0	BUILDING- G FLOOR	COMMERCIAL	

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